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<p>GOVERNMENT OF INDIA  MINISTRY OF LAW AND JUSTICE  DEPARTMENT OF LEGAL AFFAIRS  (JUDICIAL SECTION)</p> <p>F.NO. J-11017/19/2025-JUDICIAL  LETTER DATED 11.09.2025  (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION WITH EFFECT FROM THE DATE OF THIS ORDER FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.)</p>			

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88.	VIKAS GUPTA	K.P 162, 1 <sup>ST</sup> FLOOR, PITAMPURA, DELHI. M.: 9650025115	D/763/2005
89.	SUMIT NAGPAL	5/25B LOWER GROUND FLOOR, JANGPURA B, NEW DELHI -	D/1173/2009

		110014. M.: 9911995000	
90.	AJAY KUMAR KHATANA	A-1/234-A, KESHAV PURAM DELHI-35. M.: 9811197157	D/328/1996
91.	VEENA KALRA	LAWYER'S CHAMBER NO. 344, SAKET COURT, NEW DELHI 110017 VEENAKALRAADVOCATE@GMAIL.COM	D/963/1992
92.	SIDDHARTH PANDA	D/36, LGF, AMAR COLONY LAJPAT NAGAR -IV, NEW DELHI- 110024 EMAI: SIDDHARTHPANDAASSO@GMAIL.COM MOB: 9891488088	D/10A/2001
93.	ATTIN SHANKAR RASTOGI	A-74, & C-146, BASEMENT, DEFENCE COLONY, NEW DELHI- 110024 E MAIL: ATTIN.RASTOGI@GMAIL.COM MOB: 9811778900	D/1803/2001
94.	PRATAP SINGH	I BLOCK 803 SIGNATURE VIEW APARTMENT, DR. MUKHERJEE NAGAR, NEW DELHI -110009 E MAIL: PARTAPADVOCATE@GMAIL.COM MOB: 9999201017	D/595/2007
95.	RAJESH KUMAR	S-348, BASEMENT GK-1, NEW DELHI-110048 E MAIL: RAJESHKUMAR@RKCO.IN MOB: 9899986979	D/2103/2014
96.	SHIVAM GOEL	D-1, LGF, PAMPOSH ENCLAVE, NEW DELHI- 110017 E MAIL: ADV.SHIVAMGOEL@GMAIL.COM MOB: 981	D/1473/2016

97.	ASHISH TANWAR	A-337, LGF, SHIVALIK, NEW DELHI-110017 ADVOCATEASHISHTANWAR@GMAIL.COM 9810220700	D/2010/2009
98.	NITIN MISHRA	C-221, MADHUVAN, NEW DELHI-110092 ADVOCATENITIN@GMAIL.COM 9810070377	D/677/2007
99.	SWAYAMSIDHA PATNAIK	B-97, 2 <sup>ND</sup> FLOOR, LAJPAT NAGAR -1, NEW DELHI-24 SWAYAMSIDHAPATNAIK@GMAIL.COM 9818322192	D/3689/2009
100.	ISHAAN SHARMA	1/15, FIRST FLOOR, JANGPURA EXTENSION, NEW DELHI 110014 ADVOCATEISHAANSHARMA@GMAIL.COM 9555777622	D/2497/2017
101.	PURNIMA MALIK	BLOCK E-1, POCKET 8, FLAT NO. 40, SECTOR 15, ROHINI, ADV.MALIKPURNIMA@GMAIL.COM DELHI 110089 9667564184	D/7540/2017
102.	DR. APARNA SHARMA	246A PATIAL HOUSE COURT NEW DELHI EMAIL: DRAPARNASHARMA@GMAIL.COM MOB :7861992999	D/976/2015
103.	PRADEEP TIWARI	657, LAWYERS CHAMBER DWARKA COURT NEW DELHI 110075 EMAIL: COUNSELLOR.PRADEEP@GMAIL.COM MOB:8920602525	D/2263/2016
104.	RAKSH PAL SINGH	G-403, 4 <sup>TH</sup> FLOOR, KARKARDOMA COURT, NEW DELHI EMAIL: RAKSHPALSINGHADV.4@GMAIL.COM MOB:9717700569	D/504/2004

105.	SAVITA KASANA	B-86 TIS HAZARI COURT DELHI 110054 EMAIL: SAVITAGKASANA@GMAIL.COM MOB: 9810067532	D/43/1996
106.	RUBINA ARORA	V 306 RAJOURI GARDEN NEW DELHI EMAIL: ADV.RUBINAARORA@GMAIL.COM MOB: 7703805181	D/98/2007
107.	BRIJENDRA SINGH	CHAMBER NO. 460, DWARKA COURT, NEW DELHI BRIJENDER@DHULLLAWOFFICE.COM BRIJENDERDHULL@YAHOO.COM 9810616615	D/2022/1999
108.	SURESH PRASAD	CH. NO. 671, PATIALA HOUSE COURT, NEW DELHI ADV.SURESH.PRASAD@GMAIL.COM 9899771058 9667516316	D/4291/2016
109.	MONIKA SHARMA	59-A, IA BLOCK.PHASE-I,ASHOK VIHAR, DELHI-110052 MONIKASHARMAADVOCATE@GMAIL.COM 9911393913	D/1272/2005
110.	BHASKAR PANDEY	1C/2, OLD CHAMBER BUILDING, DELHI HIGH COURT, NEW DELHI BHASKARPANDEY7@GMAIL.COM 9953781206	D/3598-A/2009
111.	SACHIN NAWANI	65, RPS, DDA FLATS MANSAROVAR PARK SHAHADRA NEW DELHI 110032 SACHIN.NAWANI@GMAIL.COM 9818083655	D/516 R/1998
112.	NISHTHA CHAWLA	A-5B/44-A JANAKPURI NEW DELHI 110058 NISHTHACHAWLA.1989@GMAIL.COM 9999661422	D/3208/2012

113.	KARTIK DABAS	13/96 SUBHASH NAGAR, DELHI 110027 9868414528 ADVOCATEKARTIKDABAS@GMAIL.COM	D/2271/2014
114.	RAJESH SINGH CHAUHAN	PP-3, FIRST FLOOR LAXMI NAGAR DELHI-110092. M.: 9811861120	D/122/2013
115.	RAMJI PANDEY	404 NEW LAWYERS CHAMBER SUPREME COURT OF INDIA EMAIL: RAMJEEPANDEY72@GMAIL.COM MOB; 9911269778	D/1633-0/2002 CONTINUE
116.	AMITABH KUMAR SINGH	H-23, LAJPAT NAGAR, PART I, NEW DELHI 110024 AMITABHADVLEGAL@GMAIL.COM 9971177170	D/568A/2005 MIGRATED FROM SAKET
117.	RAHUL SAMBHER	CH. NO 332, S BLOCK ,DELHI HIGH COURT. 9910033287	D/6799/2018
118.	PARMINDER SINGH CHATRATH	CHAMBER NO-410A, CIVIL WING, TIS HAZARI COURTS, DELHI-110054 9873522612	D/2076/2015
119.	DIPESH SHARMA	C-203, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024 9971133684	D/830/2008 NEW
120.	MANOJ KUMARJHA (MIGRATED FROM SPC, AFT)	D-29-A, 1 <sup>ST</sup> FLOOR, STREET NO. 2, RAJPUR KHURD COLONY, NEW DELHI -110068 PH. 9555769993 ADVMANOJJHA@GMAIL.COM	D-1719/2013
121.	ANKIT RAJ	69, OLD LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI. M.: 9968368407	D/3177/2012

122.	SHREY SEHRAWAT	B10, 7036, VASANT KUNJ, NEW DELHI-110070. M.: 8375039186	D/2624-A/2012
123.	SAHAJ GARG	DDA SFS FLAT NO.20, DR. MUKHERJEE NAGAR, DELHI-110009. M.: 9999553353	D/930/2016
124.	ANITA BURMAN	C-8, JANGPURA EXTN., NEW DELHI-110014. M.: 9810214134	D/346/1983
125.	HIMANSHU PATHAK	CHAMBER NO.163, PATIALA HOUSE COURTS, NEW DELHI-110001. M.: 9315992305	D/4179-A/2010
126.	NEERAJ SHROTRIYA (MIGRATED FROM SPC, AFT	522, PATIALAHOUSECOURT, NEWDELHI 9312331540 NEERAI522@YAHOO.CO.LN.	D/4/1989
127.	RESHESHMANI TRIPATHI (UPGRADED FROM GP)	U-245, SHAKARPUR, DELHI-92 9310350656 MANIRISHESH@GMAIL.COM	D/1310-V/2002
128.	GEETANJALI TYAGI (UPGRADED FROM GP)	N-29B, LGF, JANGPURAEXTENSION, NEW DELHI-110014, MOB: 9873527771	D-6668-2018
129.	MAHAMAYA CHATTERJEE (UPGRADED FROM GP)	AM-904, AMRAPALIVILLAGEAPARTMENT, NYAY KHAND LNDRAPURAM UP-201014 9953697445 MAHAMAYACHATERJEEC@GMAIL.COM	D/2201/2017
130.	ATUL AGARWAL (UPGRADED FROM GP)	551, PATIALAHOUSECOURTNEWDELHI- 110001 ATULAGARWAL13@GMAIL.COM 8826235476	UP/18833/2010
131.	S. N. VERMA	18-C, SECTOR-7, POCKET-1, DWARKA, NEW DELHI-110075.	D 2485/2009

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132.	ABHISHEK SAKET	604, NILIGIRI APARTMENTS, BARAKHAMBA ROAD, NEW DELHI-110001. M.: 9810134597	D/135/1996-R
133.	ANUKALP JAIN	R-9, SOUTH EXTN., PART-2, NEW DELHI-110049. M.: 9999911484	D/1328/2016
134.	NARENDRA KUMAR SRIVASTAVA	CNO- 864, LAWYERS BLOCK, SAKET DISTRICT COURTS COMPLEX, NEW DELHI - 110017 M.: 9999049417 E.: NKSRIVDELHI@GMAIL.COM	D/1277/1995
135.	RAJ PAL SINGH	G-50, LGF LAJ PAT NAGAR-III, NEW DELHI. M.: 9910597841	D/1789/2007
136.	MANU PRABHAKAR (UPGRADED FROM GP)	E-2, KALKAJI POLICE COLONY, KALKAJI, NEW DELHI-110019 PRABHAKAR MANU@GMAIL.COM 9015853090	D/2785/2012
137.	GOVIND KUMAR (UPGRADED FROM GP)	D-34, LGF, PAMPOSH ENCLAVE, GK-1, NEW DELHI-48, EMAIL: GOVINDKUMAR1444@GMAIL.COM MOB: +91-9999871106	D/3051/2011
138.	RISHIKESH SHARMA	+44 07468059974/ +91 09903945997 BARRISTER.SHARMA.SC@GMAIL.COM	D/3372/2014
139.	AJAY CHOWDHARY	K-48, BK DUTT COLONY, LODHI ROAD, NEW DELHI 110003 9811356976 AJAYCHOWDHARY@YAHOO.COM/AJAYCHOWDHARY9@GMAIL.COM	D/2524/2014 NEW
140.	MANANJAY KUMAR MISHRA	CHAMBER NO. 432-433, LAWYERS CHAMBER BLOCK -1 DELHI HIGH COURT E MAIL: MANANJAY.MISHRA@GMAIL.COM MOB: 9971076504	D/402/2012
141.	CHITVAN SINGHAL	E-168 IIND FLOOR, GK-I, NEW DELHI-110048. M.: 9920814714	D/1641/2016
142.	AMIT GUPTA	KD-68-A, ASHOK VIHAR, PH-I, NEW DELHI-52.	D/525/2013

		M.: 9711326509	
143.	CHE TAN SHARMA	25, DEFENCE ENCLAVE, PREET VIHAR, VIKAS MARG, DELHI. M.: 9871559999	D/2947/2010
144.	SAMIR SAGAR VASISHTA	D-398, BASEMENT, DEFENCE COLONY NEW DELHI-110024. M.: 9810262681	D/960/2001
145.	VIVEK SHARMA	H-6/12, MALVIYA NAGAR, NEW DELHI M.: 9810418275	D/1895/1999
146.	DHAN MOHAN MISHRA	CHAMBER NO. 395, BLOCK II, DELHI HIGH COURT, NEW DELHI 110003 9811180987/9212768374 DMOHA_ADV@REDIFFMAIL.COM	D/972/2005
147.	ANANT GARG	C-2/6, SDA, NEXT TO AUROBINDO MARKET, NEW DELHI 9910384613 AGARG@CSPARTNERS.IN	
148.	SARITA AGGARWAL	504, THIRD LAWYER'S CHAMBER, HIGH COURT ASARITA72@GMAIL.COM 9899883722/9911366803	
149.	SAMARTH KRISHAN LUTHRA	E-341, FIRST FLOOR, GREATER KAILASH-I, NEW DELHI, 110048 9910849026	D/2666/2018
150.	MEENAKSHI GROVER	A-8/8, VASANT VIHAR, NEW DELHI - 110057 MEENAKSHI.GROVER@GMAIL.COM 9810514668	D/2/1993
151.	SHASHANK SEKHAR	94- A.K SEN CHAMBER BLOCK, SUPREME COURT COMPOUND, SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI- 110001. M.: +919999641089	D-1889-2014
152.	AKSHAY AMRITANSHU	C-41, LGF JUNG PURA EXTENSION NEW DELHI- 110014. M.: 9931282222	D/1004/2014

153.	MS. BARKHA BABBAR	B-32, SOAMI NAGAR, NEW DELHI-17. M.: 9810223927	D/681/1988
154.	BIJAN KUMAR SINGH	CH.NO.714, LAWYERS BLOCK, SAKET COURT, NEW DELHI. M.: 9810736922	D/279/1994
155.	RAHUL SINGH	FLAT NO.FF-1, PLOT NO.78, SECTOR-6, VAISHALI, GHAZIABAD. M.: 9717549549	D/149/2001
156.	SUPRIYA JUNEJA	201, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI - 110003 SUPRIYA.JUNEJA@GMAIL.COM 9999449597	D-985/2008
157.	GARIMA SACHDEVA	118, LAWYER'S CHAMBER 1, DELHI HIGH COURT, NEW DELHI-110003 GARIMA2607@GMAIL.COM 9910540343	D/682/2014
158.	ANSHULA L. BHAKHRU	A-16, FIRST FLOOR, NIZAMUDDIN EAST, NEW DELHI- 110013 98180759669818075966	D/3933/2017
159.	NITIN SALUJA	C-467, SECOND FLOOR, DEFENCE COLONY, NEW DELHI - 110024 9811722485	D/1344/2012
160.	BHAVYA TYAGI	W-139, GK PART-1, NEW DELHI-48 8126700423	D/1628/2019
161.	ARCHANA SHARMA	CH NO. 464, DELHI HIGH COURT M.: 9650630011	UP/4758/2004
162.	SANKET GUPTA	767, LAWYERS CHAMBER, SAKET COURT, NEW DELHI. M.: 98995-56253	D-3638/2012
163.	PRIYANK KHATTAR	164, LAWYER'S CHAMBER DELHI HIGH COURT, NEW DELHI- 110003. M.: 9811927928	D/545/05
164.	ANIRUDH SHARMA	353, PATIALA HOUSE COURT COMPLEX, NEW DELHI-110003.	D/1595/2013

		M.: 9999080715	
165.	SRIVATS KAUSHAL	303, F-2, GOLF CITY, PLOT -11, SECTOR -75. NOIDA. M.: 9999318728	D/708/2013
166.	PRAGESH MISHRA	H.NO. 143,SECTOR,VAISHALI GAZIABAD,UP-201010 9760232001	D/..?2015
167.	NAND KISHORE AGGARWAL	CHAMBER NO.308,LAWYERS CHAMBER BLOCK,NEWDELHI 9818342898	D/1349/2004
168.	SANDEEP VISHANU	CH. NO. 552, WESTERN WING, TIS HAZARI COURTS, DELHI MOB.: 9810394594 EMAIL: SANDEEPVISHNU2008@GMAIL.COM 9818038564	D/2954/2009
169.	SANDEEP CHAUDHARY	9811629919	D/641/2005
170.	KANISHK KHARBANDA	209,POST OFFICEBLOCK, KRISHNA NAGAR,DELHI KANISHK.KHARBANDA20@GMAIL.COM 9999457850	D-3511/16 (UPGRADED FROM GP)
171.	GAURI GOBURDHUN	268, DELHI HIGH COURT., 9910200994	D/2561/2018
172.	SHIVANI LOHIYA	A-35 EAST OF KAILASH, NEW DELHI.-110065 MOB-991003123	D/1199/2012
173.	SAMEER JAIN	A-220, DEFENCECOLONY,NEW DELHI. 9999288788	D/979/2010
174.	SANGITA MALHOTRA	G-27/31 SECTOR -3, ROHINI, DELHI-110085, 8826587368	D/5881/2018
175.	AYUSH KAUSHIK	F-35, EAST KAILASH, NEW DELHI- 110065. M.: 9711503033	D/3516/2017
176.	KAMALRATTAN DIGPAUL	8-5/71,GF,SAFDARJUNG ENCLAVE, NEW DELHI. MOB:9582543344	D/1509/2020
177.	SHIV BHATT	9412002886 ADVOCATESHIVBHATT@GMAIL.COM	D/1022/1997

178.	SATYAM PAHAL	402-B, TOWER 2B, PANCHSHEEL WELLINGTON, CROSSINGS, REPUBLIC, GHAZIABAD, OPPOSITE CROSSINGS REPUBLIC GOLF COURSE 7037372372 PAHAL.SATYAM@GMAIL.COM	D/7048/2020  NEW
179.	LALIT KUMAR	MAURYAN CHAMBERS ROOTS TOWER OFFICE NO-1018 & 1019, LAXMI NAGAR BUSINESS CENTRE, NORMAN VIHAR ,METRO , DELHI-110092	D/625/1993
180.	ABHISHEK GUPTA	O-18,LGF, O- BLOCK ,JANGPURA , NEW DELHI-110024	D/7740/2018
181.	SARFRAZ AHMAD	397, LAWYER'S CHAMBER, BLOCK 2, DELHI HIGH COURT, NEW DELHI-110003.  M.: 9818546786	D/1413/2007
182.	SARIKA SINGH	2/6B, JANGPURA A NEW DELHI-110014  M.: 9971556985	D/655/2005
183.	MANOJ KUMAR TYAGI	A-37, ANAND VIHAR, UTTAM NAGAR, N. DELHI-59.  M.: 9811108413	D/739/2001
184.	SHILPA DEWAN	CHAMBER NO- 184, BLOCK-II, DHC, NEW DELHI- 110001 M.: 9971192772  E.: <u>SHILPADEWAN06@GMAIL.COM</u>	D-1675/2013
185.	NIDHI RAMAN	CHAMBER NO-120, BLOCK-1, DELHI HIGH COURT, NEW DELHI-110003. MOB-9891088658	D/589/2012
186.	SHIVA LAKSHMI	C-70, NIZAMUDDIN EAST, NEW DELHI.  MOB-9818054806	D/1428/2004
187.	RAKESH GARG	254, FIRST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017.	D/60/1996R.

		MOB-9810635888	
188.	SUBHASH TANWAR	99, VPO MANDI, NEW DELHI-110047.	D/3136/1999.
189.	NEERAJ DUTT	OFF; 30/186-A, VIKRAM VIHAR, LAJPAT NAGAR, IV, NEW DELHI-110024. MOB-9212735532	D/137A/1993
190.	PRITISH SABHARWAL	311, CHAMBERS BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	D/2657/2018
191.	GAURAV SHARMA	CHAMBER NO- 111, CHAMBERS BLOCK 3, DELHI HIGH COURT. M.: 9990116727	D/2750/2008
192.	PRAMOD KUMAR	19, LAWYERS CHAMBER, OLD BLOCK, SUPREME COURT, NEW DELHI. M.: +919810154103	D/3131-A/99
193.	ABHISHEK YADAV	716- NAURANG HOUSE, KG MARG, NEW DELHI- 110001. M.: +919811319032 E.: <a href="mailto:ADVOCATE.ABHISHEK37@GMAIL.COM">ADVOCATE.ABHISHEK37@GMAIL.COM</a>	D/1733/2009
194.	KAPIL KUMAR TYAGI	H.NO.9/362, MANDOLI EXTN., DELHI-110093. M.: 9810497887	D-117/94
195.	RAJ KUMAR	CH. NO. 774, SAKET, NEW DELHI. M.: 9810007606	D/1024/2001
196.	BABITA SAINI	48C, DDA FLATS ,GULABI BAGH, DELHI, 110007, 9213428347	D/967/1997R
197.	ADHITYA SRINIVASAN	E 10, SECOND FLOOR, DEFENCECOLONY,NEW DELHI-110024. MOB-9315097069	D/1780/2015
198.	SAURABH KUMAR KAUSHIK	5B- FLAT NO-5, BHAMASHAH MARG, DELHI-110009. MOB-9999221456	D/5574/2019

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199.	RANJAN TYAGI	H. NO. 272, BURARI VILLAGE, DELHI-84. M.: 9213787272 E.: RANJAN.TYAGI@HOTMAIL.COM	D/2170/2007
200.	NITINJAY CHAUDHARY	4844/24, ANSARI ROAD, DARYA GANJ, NEW DELHI-110002. M.: 9810103680 E.: NC25274@GMAIL.COM	D-167-1998 (R)
201.	VIVEK KUMAR GOYAL	E-317, 2ND FLOOR, GK, DELHI-48 M.: 9810373320 E.: VIVEKGOYALADV@GMAIL.COM	D/450/97-R
202.	NIDHI BANGA	M-132, FF, GK-II, NEW DELHI- 110048 M.: 9999221769 E.: NBLAWFIRM@YAHOO.COM	D/1713/2009
203.	DHRUV BHAGAT	M 1/A, L.G.F. JANGPURA EXT. NEW DELHI-110014 M.: 9910599996 E.: B_LEGAL@OUTLOOK.COM	D/1746/2008
204.	ANJU BHUSHAN GUPTA	17, CENTRAL LANE, GROUND FLOOR, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI- 110001	D/194/2007
205.	VIDHI GUPTA	D-366, ANAND VIHAR, VIKAS MARG EXTN., DELHI - 110 092. M.: 9910170303	D/2090/2009
206.	SARVAN KUMAR	CH.459, BLOCK-1, DELHI HIGH COURT. M.: 9810763691	D/3389/2018
207.	VANDANA RAI	HNO- 69, GALI NO 21, BLOCK A-1, BANGALI COLONY, SANT NAGAR BURARI, DELHI- 110084 M.: 9654550892 E.: VANDANASHARMA544@GMAIL.COM	D/2077/2010

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209.	DEVVRAT YADAV	E-6, 2ND FLOOR, JANGPURA EXTENSION,  DELHI-110014  M.: 8285815626 / 9821009850  E.: DEVVRAT.YADAV@YAHOO.COM	D/7444/2020
210.	ANIRUDH SHUKLA	3994, FF, AJMERI GATE, DELHI.  M.: 9868333448	D/406/B2005
211.	NISHANT KUMAR TYAGI	G-303, 3 <sup>RD</sup> FLOOR, KARKARDOOMA COURTS, LAWYERS CHAMBERS, DELHI-110032.  M.: 9958880975	D-4697/2016
212.	CHE TANYA PURI	246A, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI.  M.: 9810884689	D/1512/2010
213.	RUPALI KAPOOR	B-236, YOJANA VIHAR, NEW DELHI-92. M.: 9999761604  E.: <u>RUPALI.KAPOOR24@GMAIL.COM</u>	D/858/2011
214.	KUSHAGRA KUMAR	205, VARDHMAN BANHOFF PLAZA, PLOT NO.6, POCKET 7, DWARKA SECTOR-12, NEW DELHI-110078.  M.: 9910770710	D/4302/2017
215.	SHAILENDER KUMAR JAISWAL	J-3/264-265, DDA FLAT- KALKAJI, NEW DELHI-110019.	D/1297/2000

		MOB-9540003835	
216.	MOHIT JOSHI	CHAMBER NO.163, PATIALA HOUSE COURTS, NEW DELHI-110001. M.: 9899869797	D/1971/2020
217.	SOUMAVA KARMAKAR	CHAMBER NO. 138, PATIALA HOUSE COURTS, NEW DELHI. M.: 8918210300	WB/1219/2013
218.	PRIYA MISHRA	CHAMBER NO 280, PATIALA HOUSE NEW DELHI- 110001. M.: 9999066607	D/6437/2017
219.	VEDANSH ANAND	CHAMBER NO 407, PATIALA HOUSE COURT, GATE NO. 07, NEW DELHI- 110001 M.: 8076802450 E.: <u>VEDANSHOFFICE@YAHOO.COM</u> / VEDANSH.GPOFFICE@GMAIL.COM	D/3478/2020
220.	HIMANSHU BIDHURI	179/SUNPAT HOUSE, VILLAGE- TUGLAQABAD, NEW DELHI-110044. M.: 9718097777	D/5262/2018
221.	WAIZE ALI NOOR	17, BHOGAL LANE, JANGPURA, NEW DELHI-14. M.: 8527837602	D/1378/2012
222.	ANKIT VERMA	CHAMBER NO. 3 , PATIALA HOUSE COURT, NEW DELHI-110001. M.: 9999197883	D/4572/2017
223.	VARUN JAMWAL	B-99, SHAKTI APARTMENT, PLOT NO. 5, SECTOR 9, ROHINI, NEW DELHI - 110085. M.: 8860878830	D/842/2011

224.	LAKSHYA KAUSHIK	G-30, JANGPURA EXTENSION, DELHI- 110034 M.: 987355048 E.: <a href="mailto:LAWCHAMBERSOFLK@GMAIL.COM">LAWCHAMBERSOFLK@GMAIL.COM</a>	D/3612/2016
225.	RAJENDRA SAHU	165, SUPREME ENCLAVE MAYUR VIHAR PHASE-1, DELHI-110091. M.: 9910008632	D/2801/2010
226.	ASTHA GUPTA	CHAMBER NO- 77A, PATIALA HOUSE COURT, NEW DELHI-110001 M.: 9971103104 E.: <a href="mailto:AASTHA.ADVOCATE@GMAIL.COM">AASTHA.ADVOCATE@GMAIL.COM</a>	D/388/2016
227.	MRINALINI KHATRI	CONSULTATION ROOM, OLD CHAMBER BLOCK. DELHI HIGH COURT, DELHI- 110003. M.: 9540999483 E.: <a href="mailto:MRINALINIKHATRI04@GMAIL.COM">MRINALINIKHATRI04@GMAIL.COM</a>	D/89/B/2003
228.	VIKRAM SINGH DALAL	H-29, JANGPURA EXTENSION, NEW DELHI- 110014. M.: 8010437372 E.: <a href="mailto:VIKRAMSINGHDALALADV@GMAIL.COM">VIKRAMSINGHDALALADV@GMAIL.COM</a>	D/6014/2020
229.	BANDANA KAUR GROVER	P/2-A, GF, JANGPURA EXTENSION, NEW DELHI- 110014 M.: 9911103566 E.: <a href="mailto:BANDANA.GROVER@GMAIL.COM">BANDANA.GROVER@GMAIL.COM</a>	D/794/2013
230.	RISHABH SAHU	165 SUPREME ENCLAVE MAYUR VIHAR PHASE-1, NEW DELHI-110091. M.:9910055066	D/1898/2006
231.	MANIK GARG	C-701, SHRI SAI BABA SOCIETY, PLOT NO-4, SEC-9, ROHINI, DELHI.	D/874/2012
232.	THEEPA MURUGESAN	A5, DDA FLATS, POCKET E-1, MEHRAULI, MAHIPALPUR ROAD, DELHI M.: 9818636496	D/2430/2016

		E.: 570LAWCHAMBERS@GMAIL.COM	
233.	SANGEETA SONDHI	G-9, LOWER GROUND FLOOR, JANGPURA, DELHI- 14. M.: 9810243382 E.: <u>SANGEETASODHI@GMAIL.COM</u>	D/535/1993
234.	GAURI GOBURDHUN	1, 268, DELHI HIGH COURT, DELHI-110003. M.: 9910200994 E.: <u>GAURIGOBURDHUN24@GMAIL.COM</u>	D 2561/2018
235.	APOORVA KHOSLA	CHAMBER NO S-522, DELHI HIGH COURT, NEW DELHI-110003. M.: 9899886658 E.: <u>APOORVAKHOSLA@GMAIL.COM</u>	D/3529/2017
236.	AMIT DHANKHAR	CHAMBER NO 743, DWARKA COURT, SEC 10, DELHI- 75. M.: 9953757875 E- <u>AMITDHANKAR0023@GMAIL.COM</u>	D/2874/2016
237.	PREMA PRIYADARSHINI	CHAMBER NO 604-A, BLOCK -III, DHC, NEW DELHI- 1. M.: 981807970 E.: <u>PREMAPRIYADARSHINI@GMAIL.COM</u>	D/1424/2000
238.	EKANSH GUPTA	M.: 8800668970 E.: <u>EKANSHGUPTA@GMAIL.COM</u>	D/2536/2020
239.	SARTHAK RAIZADA	CHAMBER NO- 326B, D BLOCK, ADDITIONAL BUILDING, SUPREME COURT-110001. M.: 9871760500	D/2578/2017

		E- <a href="mailto:MAIL@RAIZADACHAMBERS.IN">MAIL@RAIZADACHAMBERS.IN</a>	
240.	MAYANK PUNIA	C-23C, GANGOTRI ENCLAVE, NEW DELHI- 19 M.: 7505939879 E.: PUNIA.MAYANK@GMAIL.COM	D/7588/2017
241.	ABHISHEK GUPTA	N-29, B, LGF, JUNG PURA EXTENSION, NEW DELHI - 110014. M.: 9953472621	D-7740/2018
242.	MANISH		
243.	RAVI PRAKASH		
244.	AKHIL MITTAL JI	43, RAJPUR ROAD, 5 RAJMAHAL APARTMENT, CIVIL LINES- 54 M.: 9212504099 E.: <a href="mailto:MITTALSOLICITORS@GMAIL.COM">MITTALSOLICITORS@GMAIL.COM</a>	D-771/2003
245.	KHYATI DHUPAR	M.: 9971095252, E.: <a href="mailto:KHYATI.DHUPARR@DHUPARR.COM">KHYATI.DHUPARR@DHUPARR.COM</a>	D/1669/2013
246.	NAVEEN RAHEJA	904, NIRMAL TOWER, BARAKHAMBHA ROAD, DELHI- 01 M.: 9810129691 E.: <a href="mailto:NAVEEN@DLRPARTNERS.COM">NAVEEN@DLRPARTNERS.COM</a>	D/2124/2005
247.	KK MISHRA	M.: 9654968449 E.: <a href="mailto:OFFICEADVKKMISHRA@GMAIL.COM">OFFICEADVKKMISHRA@GMAIL.COM</a>	D/5034/2018
248.	MOHIT SIWACH	CHAMBER NO 202, LAWYERS CHAMBER BLOCK-1, HIGH COURT OF DELHI- 110003	D/5211/2018
249.	SANJAY SETHI	G.F. D-37, HAKIKAT RAI ROAD, ADARSH NAGAR, DELHI-	D/354/96

		110033. M.: 9810395171, 9958465371 E.: ADVLAWPROFESSIONAL71@GMAIL.COM	
250.	PIYUSH BERIWAL	103, I-KAUSALAYA PARK, HAUZKHAS NEW DELHI. M.:9910396352	D/19012015
251.	PRATEEK GOSWAMI	CHAMBER NO. 127, BLOCK -1, DELHI HIGH COURT-03 M.: 9999489807 E.: PRATEEKGOSWAMIADV@GMAIL.COM	D/2477/2018
252.	SYED HUSAIN ADIL TAQVI	K-185/2, 3 <sup>RD</sup> FLOOR, SURYA PLAZA, NEW FRIENDS COLONY, NEW DELHI M.: 9911694947 E.: TAQVIHUSSAIN@GMAIL.COM	D/4746/2015
253.	RAVINDRAVIKRAM SINGH	CH87PATIALAHOUSECOURTN D 110001 9810994987 INFO@ASSOCIATESANDRV.IN	D/6582/2018
254.	VIVEK NILESH GOYAL	7, THIRD FLOOR, PREM NAGAR MARKET, TYAG RAJ NAGAR, NEW DELHI - 110003 M.: 999-999-7143 E.: VIVEK@ANGLEGALS.COM	D/1467/2016
255.	KRISHNA PANDEY	CHAMBER NO-109, CK DAPTHARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001. MOB-8354077637	D/4073/2019
256.	VIPIN KUMAR SHARMA	OFF-CHAMBER NO-813-814, PATIALA HOUSE COURTS, NEW DELHI-110001. MOB-9899827106	D/624-D/2004

257.	AJEET SHUKLA	OFF-12, MAITRI APARTMENT, MAYUR VIHAR PHASE-1, NEW DELHI-110032. MOB-9560667741	D/547/2003
258.	SAJAN SHANKAR PRASAD	C-139, DEFENCE COLONY, DELHI-110024. MOB-9999343357	D/4709/2018
259.	NAGINDER BIR SINGH BENIPAL	EC-54, MAYA ENCLAVE, SFS FLATS, NEW DELHI -110064. M.: 9999329299	D/1625/2009
260.	DEV SHEKHAR	MOB-9968527290	D/1369/2008
261.	NAVEEN MATTA	CH. NO. 218, PATIALA HOUSE COURT, NEW DELHI-110001. M.: 9810018927	D/662/1986
262.	JAIVEER SINGH CHAUHAN	429, GF, DR. MUKHERJEE NAGAR, DELHI-110009. M.: 9810187005	D/750/1994
263.	LEENA TUTEJA	265, LAWYERS CHAMBER BLOCK- I, DELHI HIGH COURT, NEW DELHI- 110003. M.: 9810049061	D/504/2006
264.	THAKUR PRASAD SINGH	457, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003. M.: 9971529687	D/2262/2013
265.	NEERAJ	160, PATIALA HOUSE COURTS, NEW DELHI-1. M.: 9811075937	D/118/1994
266.	MANSI GUPTA	205, MAITRI APARTMENTS, ROHINI, DELHI-110085. M.: 9999015454	D/1514/02
267.	PANKAJ BHARDWAJ	CHAMBER NO.106, BLOCK-III, DELHI HIGH COURT, SHER SHAH MARG, NEW DELHI-110003. M.: 011-23388239	D/1166/92J
268.	PRASHANTA VERMA	I-8, LAJPAT NAGAR-III, NEW DELHI M.: 9818076828	D/66-B/1993

269.	ROVINS FRANCIS VERMA	B-136, FLAT NO-304, PANCHSHEELVIHAR , MALVIYA NAGAR. MOB-9868007232	D/352/2015
270.	VIKRAM JAITLEY		
271	LEENA GAUTAM	H. NO. S-17, B BLOCK QUTUB VIHAR PHASE-1, NEW DELHI-110075  MOB: 8851440924, 844714442  EMAIL- LEENAGAUTAM1985@GMAIL.COM	
272	VIBHAV KUMAR SRIVASTAVA	1403, IIT ENGINEERS CGHS LTD., PLOT-12, SECTOR-10, DWARKA, NEW DELHI-110075  MOB. 9958692000  EMAIL- VIBHAVADVOCATE@GMAIL.COM	D-1116/2001
273	AMISH TANDON	D-247, LGF DEFENCE COLONY, NEW DELHI  MOB: 9899977720  EMAIL- AMISHTANDON@GMAIL.COM	D/1106/2009
274	HARSHIT GUPTA	D-89, SECTOR-48, NOIDA UP,201304  MOB. 9990755990	D/1887/2015
275	GAURAV ARYA	29/20, SHAKTINAGAR, DELHI 110007  MOB. 9266800007	D/1355/2020
276	RAKESH KARELA	212, SECOND FLOOR, NEAR PANCHSEEL PARK, SHAHPUR JAT, DELHI-110049	R/1586/2017

		MOB. 8585991000	
277	SIDDHARTHA NAGPAL	CH. NO. S308, BLOCK-S, HIGH COURT OF DELHI, NEW DELHI-110003 MOB. 9873039311	D-2268/2014
278	VAIBHAV MISHRA	B-201, GROUND FLOOR, YOJNA VIHAR, NEW DELHI-110092 (9810833591)	D-2486/2013
279	DEEP CHAND KUMHAR	ADD.-175,VIVEKANAND PURI, SARARI ROHILLA , DELHI-110007 MOB.- 9891163048	D/2098/2014
280	ANUBHAV TYAGI	CHAMBER NO. 464, OLD LAWYERS' BLOCK DELHI HIGH COURT, DELHI INDIA-110003 MOB. 9873442558	D/2758/2020
281	KM. RUBY	FLAT NO. 30, TOWER NO. 1, SUPREME ENCLAVE, MAYUR VIHAR, PHASE-1, DELHI- 110091 MOB. 7042576415 EMAIL- RUBYCHOUDHARYS37@GMAIL.COM	UP-09213/2017
282	DEEPAK CHAUHAN	H.NO. 8/399 TRILOK PURI, DELHI MOB. 9211447241	D/1940/2014
283	KAMAL CHAUHAN	H.NO. 8/399 TRILOK PURI, DELHI MOB. 9211447241	D/4649/2017
284	SATISH KUMAR	CHAMBER NO 310, PATIALA HOUSE COURTS, NEW DELHI	D/1070/2000

285	RAGHUVINDER VERMA	H-104, SHIVAJI PARK, PUNJABI BAGH, NEW DELHI 110026	D/768/1986
286	SHIVANGI KUMAR	EMAIL- SHIVANGIEKUMAR@GMAIL.COM MOB: 8595244623	MAH/7277/2018
287	PARANGAT PANDEY	18 F/F, LINK ROAD JANGPURA EXT. NEAR ROAD, NEW DELHI-110014 MOB: 9910800560 EMAIL- ADVPARANGAT@GMAIL.COM	D/1582/2014
288	ATUL KRISHNA	S-381, LGF, G.K-1, NEW DELHI-48 MOB. 8010414123, 7982551523 EMAIL- ADVOCATEATULKRISHNA@GMAIL.COM	D/879-A/2011
289	PRIYANSHU CHHABRA	L-17, LAJPAT NAGAR-3, NEW DELHI-110024 MOB: 9999335567 EMAIL- PRIYANSHUCHHABRA@HOTMAIL.COM	D/5065/2021
290	PUNEET MISHRA	MOB: 8126961970 EMAIL: PUNEETMISHRASTUDY@GMAIL.COM	D/1476/2018
291	JAYANT KUMAR	7D, SHIV SHAKTI APARTMENTS, PLOT NO.-10 SECTOR 10, DWARKA, NEW DELHI-110075 MOB.- 9654425878	R-2102/2008
292	RACHIT DEVGUN	C-1, IIND FLOOR, PANCHSEEL ENCLAVE, NEW DELHI-110017 MOB.- 9810654154	D/0691/2006
293	SH. SIMAR PAL SINGH	321, DDA, SFS FLATS, POCKETS I, SECTOR 5, DWARKA, NEW DELHI-110075	P/1354-A/2015

294	MR ANIL KUMAR SHARMA	E-199, TOP FLOOR, NEW RAJENDRA NAGAR, DELHI - 110060  9810150601/9868070801	D/330/1989
295	MR. R.V SINHA	405, LAWYER'S CHAMBER, BLOCK III, DELHI HIGH COURT, NEW DELHI - 110503  RVSINHAADVOCATE@GMAIL.COM  23386464/9868230464	D/298/88
296	YOGESH PACHAURI	M-5, FIRST FLOOR, B-45, GREATER KAILASH-I NEW DELHI-110048  (MOB. 9811895298)	D/904-C/1992
297	ANKITA TRIVEDI	MOB. NO. 9650104903	D/2340/2020
298	SHUBHAM PRASAD	9712533333,	D/1665/2019
299	KAUSHAL KISHORE LAL GAUTAM	TOWER 11, FLAT NO. 1301 SUPREME TOWERS, SECTOR 99, NOIDA U.P-201303  MOB: 9871911183  EMAIL- KKL4DS@GMAIL.COM	D/282/2003
300	GOVIND NARAIN KAUSHIK	H. NO. 477, 2ND FLOOR, SECTOR-38, GURGAON, HARYANA  MOB: 9818600121  EMAIL- LEGALZONE@GMAIL.COM	D/743/2005
301	AKHILESH JHA	9560714537	D/2861/2017
302	KANUPRIYA	MAIL:-KANUPRIYAS@GMAIL.COM  8080611817	D/3906/2020
303	KANTA CHAUHAN	D-45, JHILMIL COLONY EAST DELHI-110095	D/493/2010

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304	MR. ASHISH DUTTA	202, YOGESHWAR BUILDING, M-2, SECOND FLOOR, MIDDLE CIRCLE, CANNAUGHT PLACE, NEW DELHI-110001  ASHISHDUTTA18@GMAIL.COM  9811180280/011-40536618	D/584/2004
305	RAJEEV KUMAR	HOUSE NO.-B-28, LOWER GROUND FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024  MOB: 9899003292	D/597/IIA/1996
306	RITU RENIWAL	FLAT NO. 203. D BLOCK, EAST PLATINUM SOCIETY, SECTOR-44, NOIDA-201303  MOB: 7678369121  EMAIL- RITURENIWALADVOCATE@GMAIL.COM	R/532/2013
307	SHRIYA SHARMA	405, BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003  MOB: 7218799045  EMAIL- SHRIYA28@OUTLOOK.COM	BR/668/2021
308	JASWINDER SINGH	C-3/18, SAFDARJUNG DEVI, AREA HAUZKHAS, NEW DELHI-110016  MOB: 9811232066  EMAIL- JASWINDER.PHULL@GMAIL.COM	D/646/2000
309	ANUPAMA BANSAL	CHAMBER NO. 408, OLD LAWYERS CHAMBER BLOCK DELHI HIGH COURT, NEW DELHI MOB. 9868365437	D-341/1995
310	VINOD KUMAR AHLAWAT	THE LAWRACLES, FIRST FLOOR, 16 SCHOOL LANE, OPP.	D/1659/2002

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311	SHIVAM SACHDEVA	118, LAWYERS CHAMBER DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110053 MOB: 9971358035 EMAIL- SHIVAM.SACHDEVA1298@GMAIL.COM	D/3563/2022
312	PRAGYA PRIYA	A1-701, PARSUNATH EXOTICA SECTOR 53, GOLF COURSE ROAD, GURUGRAM-122011 HARYANA MOB: 9971079819 EMAIL- PRAGYA@GPIC.IN	D/4650/2017
313	PUSHPINDER SINGH	C-3, FIRST FLOOR, JUNG PURA EXTENSION, NEW DELHI-14 MOB: 9015760666, 9555555372 EMAIL- OFFICEOFPSNANDA@GMAIL.COM	D/3016/2011
314	HONEY KHANNA	A-3, SARASWATI GARDEN, NEW DELHI-110015 MOB: 7011626568, 9999365626 EMAIL- HONEY.KHANNA@GMAIL.COM	D/1049/2015
315	MAYANK RUSTAGI	A-15 LOVELY APARTMENTS, MAYUR VIHAR, PHASE-1, EXTN. NEW DELHI-110091 MOB: 9810003385 EMAIL- INFO@RUSTAGI.CO	D/1401/2013
316	AYUSH GAUR	A-293, SECOND FLOOR DEFENCE COLONY, NEW DELHI-110028 MOB: 7402020002 EMAIL- AGAUR433@GMAIL.COM	D/2725/2020

317	ROHIT KUMAR	C BLOCK 474, LGF DEFENCE COLONY NEW DELHI 24 MOB: 9870307630 EMAIL- INFOGAQH@GMAIL.COM	D/6679/2017
318	HIMANSHI SINGH	C BLOCK 474, LGF DEFENCE COLONY NEW DELHI 24 MOB: 8826461967 EMAIL- SINGHHIMANSHI6@GMAIL.COM	D/4113/2017
319	SUMIT MISRA	A-17, GF, HAUZ KHAS, NEW DELHI-110016 MOB: 9871166013 EMAIL- ADVSUMITMISRA@GMAIL.COM	D-3341/2015
320	RANJEET PANDEY	15/602, EAST END APARTMENTS, MAYUR VIHAR PHASE-I, EXTENSION, DELHI-110096 MOB: 9650776743 EMAIL-RANJEETPANDEY2006@GMAIL.COM	D-3011/2012
321	AAYUSH MITRUKA	E-401, GK-II, NEW DELHI-110048 MOB: 9763335015	D/5018/2017
322	ASHISH BHAN	D3, 1ST FLOOR, WING A&B, PRIUS PLATINUM, SAKET DISTRICT CENTRE, SAKET, NEW DELHI-110017 MOB: 9971997784	D/824/2008
323	ABHISHEK SETH	C 318, 2ND FLOOR, DEFENCE COLONY, NEW DELHI-110024 MOB: 9999201504 EMAIL- ABHISHEK@ASPLAW.IN	D-2312/2015
324	HARDIK BEDI	K-15A, KAILASH COLONY, GROUND FLOOR, GREATER KHAILASH PART 1, NEW DELHI-110048 MOB: 9999968277	D/2937/2016

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326	BHOUMIK NAYYAR	C1/A, GROUND FLOOR, NIZAMUDDIN EAST, NEW DELHI-110024 MOB: 9911844274 EMAIL- BHOUMIKNAYYAR@GMAIL.COM	
327	CHAITANYA MAHAJAN	D-100, PANCHSEEL ENCLAVE, NEW DELHI-110017 MOB: 9646930009 EMAIL- CHAITANYAMAHAJAN@GMAIL.COM	D/6273/2017
328	ANURAG RAJPUT	C-36, IIIIRD FLOOR ADARSH NAGAR, RAJAN BABU ROAD, NEW DELHI-110033 MOB: 7503496158, 9953029394	D/2434/2014
329	LIYI NOSHI	100/1, GF SECTOR-1, PUSHP VIHAR, NEW DELHI MOB: 8800894319 EMAIL- LIYIMARLINOSHI@GMAIL.COM	D/1184/2007
330	PURNENDU BAJPAI	11-A, ASHOKA ROAD, NEW DELHI-110001 MOB: 8077118198 EMAIL- PURNENDU.BAJPAI@GMAIL.COM	UP/5200/2015
331	ADITYA	1-E, TYPE-6, HUDCO PLACE, NEW DELHI-110049 MOB: 8076669441 EMAIL- ADV.ADITYAAA@GMAIL.COM	D/5515/2020

332	MR. AMARTYA SINGH	A3-607, EKTA GARDENS, NEW DELHI-110092 AMARTYA.SINGH1@GMAIL.COM 8588922321	D/1947/2016
333	VINEET PANDEY	MOB: 9313789710 EMAIL- VINEETPANDEY.DELHI@GMAIL.COM	D/4048/2014
334	SAURABH KANSAL	C-1/27, IIND FLOOR, ASHOK VIHAR, DELHI-110052 MOB: 9958378565 EMAIL- SK@PSAASSOCIATES.IN	D/1120/2008
335	MANISH KUMAR	C-58, LGF EAST OF KAILASH, NEW DELHI-110065 MOB: 9971493975 EMAIL- CHAMBERSOFMANISHKUMAR@GMAIL.COM	D/747/2013
336	ANIL MISHRA	MOB: 9911221372 EMAIL- ANIL17011973@GMAIL.COM	D/10-A/2004
337	HITESH KUMAR BAGRI	A1-119, SECTOR-7, ROHINI NEW DELHI MOB: 9711101306	D/1047/2013
338	PALLAVI CHOPRA	MOB: 9711181822 EMAIL- PALLAVICHOPRA11@GMAIL.COM	D/2109/2009
339	HIMANSHU	CHAMBER NO. 280, BLOCK II , DELHI HIGH COURT, DELHI MOB. 7455888888	D-3056/2017
340	AKANKSHA GUPTA	AB-1, SHALIMAR BAGH, DELHI-110088	D/1811/2019

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341	VARUN MISHRA	501, NILGIRI APARTMENTS, BARAKHAMBHA ROAD, NEW DELHI-110001 MOB: 995335221 EMAIL- VARUN@VMCHAMBERS.COM	D/722/2011
342	CHANDAN DEEP SINGH	J-7/82, T.F RAJOURI GARDEN, NEW DELHI MOB: 7973919049 EMAIL- CSBLAW.SERVICES@GMAIL.COM	D-615/2006
343	MS. PUSSHP GUPTA	18, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 MOB. 9810150907	D-746/1994
344	ASHUTOSH KUMAR SHUKLA	PLOT NO. 14, SECTOR-14, SEEMANT VIHAR, BEHIND HOTEL RADISSIOM BLUE, KAUSHAMBI GHAZIABAD, U.P 201010 MOB. 9958994429	D-2435-S/2007
345	AMITESH CHANDRA MISHRA	601, KANCHENJUNGA BUILDING, 18, BARAKHAMBHA ROAD, NEW DELHI-01 MOB: 9818402117 EMAIL- ACM.LEGAL@GMAIL.COM	D/547/2002
346	KULDEEP KUMAR	G-45, LOWER GROUND FLOOR, LAJPAT NAGAR-I, NEW DELHI-110024 MOB. 9811015945	D/977/1991
347	SIDDARTH PRAVEEN ACHARYA	A-62, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MAH/5553/2014

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348	JAI PRAKASH	<p>ADD.- H. NO. 40, GROUND FLOOR HANUMAN LANE, CONNAUGHT PLACE, NEW DELHI-110001</p> <p>MOB.-9990679784</p>	D-2440/2012
349	CHIRAG MADAN	<p>ADD. D-329, SUSHANT LOK-II, SECTOR -56, GURGAON, HARYANA MOB. 9999276327</p>	D/2212/13
350	RUCHIR MISHRA	<p>29, PRESIDENTIAL ESTATE, NIZAMUDDIN EAST, NEW DELHI-110013</p> <p>MOB: 9811673689</p> <p>EMAIL- RUCHIRMISHRA789@GMAIL.COM</p>	UP/6154/2002
351	AAKASH SEHRAWAT	<p>MOB. 8010505957</p> <p>EMAIL- ADVAAKASHSEHRAWAT@GMAIL.COM</p>	D-4082/2017
352	M BADAR MAHMOOD	<p>A-17, HAUZ KHAS, NEW DELHI-110016 (8527005776)</p>	D/692/2011
353	IZHAR AHMAD	<p>CHAMBER NO. 571, PATIALA HOUSE COURT, NEW DELHI (9718369637)</p>	D/2011-A/2007
354	MANOJ KUMAR	<p>N-154A, LGF, GREATER KAILASH PART-I, NEW DELHI- 110048</p> <p>MOB. 9971822205</p> <p>EMAIL- MKUPADHYAY03@GMAIL.COM</p>	D/1477/2013
355	ANITA	<p>MOB. 7838391117</p> <p>EMAIL- ANITABHARTIOFFICE@GMAIL.COM</p>	D/565/2014

356	DR. HARSHA DEVI	FLAT NO. 2110, 21ST FLOOR, TOWER 02, BMG ANTRIKSH TOWERS, SECTOR-26 & 27, REWARI 123401  MOB. 8901101002  EMAIL- KAMALNIMBA89@GMAIL.COM	P/2863/2017
357	PADAMJA SHARMA	MOB. 7889315270  EMAIL- PADAMJASHARMA47@GMAIL.COM	JK-655/2021
358	ABHISHEK SINGH	C-36, LGF, GULMOHAR PARK, NEW DELHI-110049  MOB. 9953495600  EMAIL- ASINGH.LEGAL@GMAIL.COM	D/6527/2018
359	UMA PRASUNA BACHU	74/6, SEC-1, PUSHUP VIHAR, M.B ROAD, NEW DELHI-110017  MOB. 9899867209  EMAIL- ADVOCATEUMAPRASUNA@GMAIL.COM	D/2637-C/2012
360	SANTOSH KUMAR ROUT	C-3/19, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016  MOB. 9990432878, 9910967707  EMAIL- ADVSKROUT@YAHOO.COM	D/170/1998 (R)
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362	NIRAJ KUMAR	LAWYER'S CHAMBER NO. 316, CIVIL WING, TIS HAZARI COURTS, DELHI-54	D-342/2001

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72.	RUPENDER SHARMA	226 STREET NO. 54-H-7 KG KHOSLA BLOCK E-III MOLARBANDH, EXTENSION BADARPUR, NEW DELHI - 110044. M.: 9811821697 E.: <a href="mailto:RUPENDER0001SHARMA@GMAIL.COM">RUPENDER0001SHARMA@GMAIL.COM</a>	D/6245/2020
73.	AMIT ACHARYA	1/222, SADAR BAZAR, DELHI CANTT- 110010. M.: 973024619 E.: <a href="mailto:ADV.AMITACHARYA.DHC@GMAIL.COM">ADV.AMITACHARYA.DHC@GMAIL.COM</a>	D/344/2018
74.	ADITYA SINGH	CHAMBER NO 73-74A, WESTERN WING, TIS HAZARI COURTS, DELHI- 110054 M.: 9205811768 E.: <a href="mailto:ADITYAFORDSK@GMAIL.COM">ADITYAFORDSK@GMAIL.COM</a>	D/4486/2022
75.	HIMANSHU CHAUHAN	5B, FLAT NO-5, BHAMASHAH MARG, DELHI-110009 8383890251	D/3485/2020 NEW
76.	MOHIT NAGAR	1/6507 AZAD GALI NO-1, EAST ROHTASH NAGAR, SHAHDARA, DELHI-110032 9999232415	D/10069/2021 NEW
77.	HITESH THAKUR	66H, POCKET-4, MAYORA APARTMENT, MAYUR VIHAR, PHASE-1, DELHI-110091 9779446402	D/9813/2021 NEW
78.	KARTIK KUMAR AGGARWAL	S,69 , GROUND FLOOR ,SCHOOLBLOCK , SHAKARPUR, DELHI-110092 7011461996	D/6061/2020 NEW

79.	GARVIL SINGH	LGF, R-62, GREATER KAILASH-1, NEW DELHI-110048 9871366731	D/4209/2020 NEW
80.	RASHI MANGAL	M.: 8384924556 E.: <a href="mailto:RASHIMANGAL11@GMAIL.COM">RASHIMANGAL11@GMAIL.COM</a> ,	D/2653/2021
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82.	SNEHASISH MUKHERJEE	CHAMBER NO-506 , ADDITIONAL BUILDING COMPLEX , SUPREME COURT OF INDIA, NEW DELHI-110001. MOB-9818493560	D/2623/1999
83.	VARUN PRATAP SINGH	B-127 MALVIYA NAGAR NEW DELHI 110017 M.: 9355665877 E.: VARUNPRATAPSINGH.LAW@GMAIL.COM	D/3294/2023
84.	ROHAN TRIPATHI	C001, C BLOCK SURBHI SAKCHI HOUSING BIWASAN NEW DELHI 110077. M.: 995 844 6800 E.: LEGAL AID WITH ADVOCATE ROHAN@GMAIL.COM	D/3583-A/2013
85.	DR. DIVYA SWAMY	D & Y LAW CHAMBERS , A-131 (LGF) , SECTOR 46, NOIDA-201301 8860050449	D/1160/2014 NEW
86.	MANISH SHARMA	CHAMBER NO-46, PATIALA HOUSE COURTS, NEW DELHI-110001 8818079394	D/7529/2018 NEW

87.	ADITYA KASHYAP	N1/B, JANGPURA EXTENSION, NEW DEHLHI - 14. MOB: 7903148321. EMAIL : ADITYAK.OFFICE@GMAIL.COM	D/ 6007/ 2021
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89.	KANCHAN SEMWAL	SEMWALKANCHAN8295@GMAIL.COM L-55, SECOND FLOOR, LAJPAT NAGAR II, NEW DELHI 110024 9650279943	D/337/2018
90.	ADITYA GOEL	AM-46, SHALIMAR BAGH, DELHI- 110088. M.: 9540828585 E.: <a href="mailto:ADVADITYAGOEL@HOTMAIL.COM">ADVADITYAGOEL@HOTMAIL.COM</a>	D/3555/2022
91.	ANKUSH KAPOOR	103, SURYA MANSION, HAUZ KHAS, NEW DELHI- 16 M.: 9643629778 E.: <a href="mailto:A.KAPOOR1709@GMAIL.COM">A.KAPOOR1709@GMAIL.COM</a>	D/4859/2023
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93.	BHAGAT SINGH	HR-209, STREET NO. 5, PUL PRAHLAD PUR, DELHI-44. M.: 9599157095	D/3763/2014
94.	NEHA SHARMA	1/26 EAST GURU ANGAD NAGAR, SWASTH VIHAR, NEW DELHI 110092. M.: 9891200298	D/5863/2017

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101.	AJAY KUMAR	345/A LAWYERS CHAMBER BLOCK, COURT COMPLEX, SAKET 110017 M.: 9871012020 E.: CHAMBERS@GMAIL.COM	D/929/2005
102.	RAVI MITTAL	S-30 MAIN ROAD BRAHAMPURI, NORTH EAST, DELHI- 32. M.: 9711563300 E.: <a href="mailto:RAVIMITTAL1995@GMAIL.COM">RAVIMITTAL1995@GMAIL.COM</a> ,	D/11904/2023
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107.	VIJAYSHREE PATTNAIK	K-205, PRATEEK LAUREL, SECTOR -120, GOUTAM BUDDHA NAGAR NOIDA, U.P. -201301. MOB-9711110168	O/2050/2001
108.	NITIN JAIN	76, SUPREME ENCLAVE, MAYUR VIHAR	D/1765/2003
109.	SUNITA SHARMA	CHAMBER NO-202, CK DAPTHARY BLOCK, TILAK LANE, SUPREME COURT, NEW DELHI-110001. MOB- 9811602201	PB/348/1986
110.	MEESU SUDHIR	CHAMBER NO 148, PATIALA HOUSE COURT, NEW DELHI- 110001 M.: 8130488647 E.: <u>ADVMEESUSUDHIRTOMER@GMAIL.COM</u>	D/7500/2022
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114.	RIYA GULATI	HNO- 31, ROAD NO 13, EAST PUNJABI BAGH, NEW DELHI-26 M.: 9818061471 E.: <u>RIYAGULATI900@GMAIL.COM</u>	D/2494/2017
115.	PULKIT SRIVASTAVA	C-614, NOIDA ONE CORPORATE TOWERS, SECTOR 62, NOIDA. MOB-9999989029	D/1513-A/2010
116.	AANDRITA DEB	M-15, JANGPURA EXTENSION NEW DELHI-110014. MOB-9831699506	WB/F/5121/3978/2021
117.	RAGHWENDRA TIWARI	CH NO- 404 M.C SETALVAD LAWYERS CHAMBER. SUPREME COURT OF INDIA NEW DELHI-110001. MOB-9582499135	D/4326/2010
118.	ALABHYA DHAMIJA	B-33, BASEMENT, SOUTH EXTENSION-1, DELHI. MOB-9599902627	D/2834/2017

119.	GAUTAM SINGH	CHAMBER-71, SUPREME COURT COMPOUND, SUPREME COURT OF INDIA. MOB-9970179706	D/889/2013
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124.	ABHISHEK BATRA	SV-1, 19-6 DF, ELDECO UTOPIA, SECTOR 93A, NOIDA M.: 96550061982 E.: <a href="mailto:ABHISHEK@CHAMBERSOFABHISHEKBATRA.COM">ABHISHEK@CHAMBERSOFABHISHEKBATRA.COM</a>	D/2267/2019
125.	SAI SHASHANK V.	237 KAILASH HILLS, EAST OF KAILASH 110065. 9790745338.	D/6597/2021
126.	SHREEYASH U. LALIT	14, SETALVAD CHAMBERS, OPPOSITE SUPREME COURT OF INDIA. MOB-9811895363	D/3539/2017
127.	PRASHANT KUMAR	AB-21, TILAK MARG, NEW DELHI-110001. MOB-97111116607	D/6072/2017

128.	SUNIL KUMAR VERMA	616, D BLOCK ADDITIONAL BUILDING COMPLEX, SUPREME COURT OF INDIA, NEW DELHI-110001. MOB-9811384198	D/597-1F/1996
129.	ARIJEET SINGH	90, RAS VIHAR, APARTMENT, IP EXTENSION, DELHI- 110092. MOB-9968309886	D/2389/2011
130.	SWATI RAI	NAVNIIRMAN APARTMENT, DWARKA SECTOR 2, DELHI.  M.: 9599325221 E.: <a href="mailto:SWATIRAI705@GMAIL.COM">SWATIRAI705@GMAIL.COM</a>	D/6818/2021
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135.	BHAVNA BAJAJ	102, MUNICIPAL MARKET, CONNAUGHT PLACE, NEW DELHI-110001. MOB-8800523952	D/3947/2013

136.	KUMAR RAJESH SINGH	CH NO-529, 5 <sup>TH</sup> FLOOR , BLOCK-D(CHAMBER BLOCK) ADDITIONAL BUILDING, SUPREME COURT OF INDIA, NEW DELHI-110001. MOB- 9811013515	D/631/1991
137.	GOPESH JINDAL	11, S BLOCK , DELHI HIGH COURT , ZAKIR HUSSAIN MARG , DELHI-110003. MOB-8527922777	D/2040/2020
138.	MUKESH KUMAR VERMA	CHAMBER NO-709, 7 <sup>TH</sup> FLOOR , D BLOCK , ADDITIONAL BUILDING, SUPREME COURT OF INDIA, NEW DELHI- 110001. MOB-9810379289	D/525/2001
139.	SHUBHAM SHUKLA	103A, 1 <sup>ST</sup> FLOOR , SANT NAGAR, EAST OFKAILASH , NEW DELHI-110065. MOB-8182005532	D/6378/2023
140.	ASTU KHANDELWAL	687, NEW RAJINDER NAGAR, NEW DELHI.  M.: 9810885923  E.: ASTU.KHANDELWAL@GMAIL.COM	D/4123/2021
141.	USHA JAMNAL	K-3, STREET NO.7, GANGOTRI VIHAR, DELHI-110053,  M.: 8744956276  E.: USHAJAMNAL96@GMAIL.COM	D 5782/2019
142.	TEJASV GAUTAM	D-419, 4 <sup>TH</sup> FLOOR, LAWYERS CHAMBER, KARKARDOOMA COURT, DELHI  M.: 8860713613	D/2169/2022
143.	BHARAT SHARMA	D-616, LAWYER'S CHAMBER  KARKARDOOMA COURT, DELHI  M.: 8287916879, 9818068001	D/2032/2019

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145.	SHAIENDRA TIWARI	CHAMBER NO-341, NEW CHAMBER BLOCK, D-BLOCK , ADMINISTRATIVE COMPLEX, SUPREME COURT OF INDIA, NEW DELHI-110001 MOB-9999227791	D/666/1995
146.	SANDEEP CHAUDHARY	H 29 JANGPURA EXTENSION. RESIDENTIAL ADDRESS- B 47 SWARN PARK MUNDKA DELHI-110041. MOB-9811629919	D/641/2005
147.	RITU LAVANIA	H.NO-369, 3 <sup>RD</sup> FLOOR , YOJANA VIHAR , EAST DELHI- 110092. MOB-9711057274	D/8628/2018
148.	NISHANT KUMAR	30, SECOND FLOOR, JANGPURA EXTENSION NEW DELHI- 110014	D/2957/2014
149.	SNEHASISH MUKHERJEE	CHAMBER NO-506 , ADDITIONAL BUILDING COMPLEX , SUPREME COURT OF INDIA, NEW DELHI-110001. MOB-9818493560	D/2623/1999
150.	PANKAJ SINGHAL	M66 LAJPAT NAGAR-2, GROUND FLOOR, NEW DELHI-110024. MOB-9530445611	R/1169/2016

151.	VIPUL KUMAR	B-336, DWARKA SECTOR-19, NEW DELHI-110075. MOB-9990099076	D/6693/2018
152.	RAJAT GAUR	G.F-73, WORLD TRADE CENTER, HOTEL LALIT, FIRE BRIGADE LANE, BARAKHAMBHA, DELHI10001. MOB-9555550028	D/2849/2020
153.	SHAURYA ADITYA SINGH	MOB-8733080967	MP/2938/2021
154.	ABHISHEK PANDEY	OFF; CHAMBER NO- G-220, KARKARDOOMA COURTS DELHI-110032	D/7390/2020
155.	MANVI DIXIT SHARMA	OFF; DDA FLAT, SECTOR-E-1, TOWER-1- 5 BASANT KUNJ, DELHI-110070 MOB-9999499521	D/1375/2013
156.	ARNAV KUMAR	B-62, ANAND, VIHAR DELHI-110092. MOB-9873657406	D/708/2011
157.	YASH TYAGI	CHAMBER NO 407, PATIALA HOUSE COURT, NEW DELHI-110001 M.: 9511676829 E.: <a href="mailto:YTYAGI905@GMAIL.COM">YTYAGI905@GMAIL.COM</a>	D/3530/2022
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161.	DINESH KR. GOSWAMI	D-1095, NEW FRIENDS COLONY, NEW DELHI-110025. MOB-98911276937	UP/5540/1989
162.	RAJEEV KUMAR RANJAN	B-247, 3RD FLOOR, PRIYADARSHINI VIHAR, LAXMI NAGAR, DELHI - 110092 MOB:-9311022107	D/650/2002
163.	SANJEEV KUMAR	HOUSE NO. 17-A, SHIVAJI GALI, BEHIND GURUDWARA, GURU RAM DASS NAGAR, LAXMI NAGAR, DELHI-110092 MOB:9971165769	D/300/2009
164.	VIVEK KUMAR PANDEY	20-F, K-BLOCK, SAKET, NEW DELHI - 110017 MOB: 9990047240	D/3974/2015
165.	KESHAV PAWAR	G-59 SHAKURPUR, VIKAS PURI, NEW DELHI-110034. M.: 9999675139 E.: PAWARKESHAV77@GAMIL.COM	D/3664/23
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170.	PRAVEEN GAUR	B-10, FIRST FLOOR GREEN PARK MAIN, NEW DELHI-110016 MOB:8595298653	D/4036/2018
171.	DHANANJAY KUMAR	CHAMBER NO.21 M C SETALWAD BLOCK SUPREME COURT OF INDIA MOB.9717799295	D/3744/2017
172.	SADHANA SANDHU	CH N0-111, BLOCK D , ADMINISTRATIVE BUILDING COMPLEX, SUPREME COURT OF INDIA, NEW DELHI- 110001.	D/487-A/1984
173.	PARVESH BANSAL	A-2, FIRST FLOOR, SARSWATI VIHAR, PITAMPURA, NEW DELHI 110034 8010909016 PARVESH.H.BANSAL@GMAIL.COM	D/3454/2020 NEW

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176.	ANKIT SINGAL	305, SETHI BHAWAN, 7, RAJENDRA PLACE, NEW DELHI-11008 ANKIT@ASADVOCATE.COM 9899914370	D/624/2014 NEW
177.	ANMOL ANIL KHETA	A 456, DEFENCE COLONY, NEW DELHI 440014 9096234666	MAH/5089/2017
178.	AISHANI NARAIN	9, NIZAMUDDIN EAST, NEW DELHI AISHANI.LAW@GMAIL.COM, 9968262121	D/3619/2018
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180.	DIVYA MISHRA	17/2, JANGPUR EXTENSION, NEW DELHI-16 8979671900	D/28/2022
181.	ASHIMA GUPTA	M66, LAJPAT NAGAR-2, GF, NEW DELHI-24 9717173272	D/2861/2020
182.	NEHAL KASHYAP	CH NO. 317, PATIALA HOUSE COURT, NEW DELHI 9555861211	D/3759/2018

183.	BHAVNA	CHAMBER, 112, LAWYER'S BLOCK-III, DELHI HIGH COURT, NEW DELHI-3 9870309659	D/11135/2022
184.	AYUSH KASANA	CHAMBER NO 349, DELHI HIGH COURT, NEW DELHI-3 9997275555	D/11089/2022
185.	PALLAVI TALWAR	G-27/31, SECTOR - 3, ROHINI, DELHI-110085, 9833501438	D/26178/2022
186.	HARSHIT JOSHI	ADD.- B-64, GUNJANWALA TOWN, PART-1, DELHI- 110009 MOB. - 9873825365	D/5161/2021
187.	DIVYA SINGHVI	M.C. SETALVAD BLOCK, BHAGWANDAS ROAD, SUPREME ROAD (9599017054) S-24/D, SHAKARPUR, DELHI-110092	D-6372/2021
188.	ARYA KUMARI	109, M.C. SETALVAD BLOCK, BHAGWANDAS ROAD, SUPREME ROAD (6204084784)	D-153/2022
189.	VINAY KAUSHIK	9990154111	D/5756/2022
190.	AISHWARYA SINHA	9561940475	MAH/7258/2019
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192.	DEVENDRA KUMAR	ICSSR, ARUNA ASAF ALI MARG, NEW DELHI MOB. 9625881490	D/7484/2021
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197.	SAMBHAV SHARMA	A.K SEN BLOCK CHAMBER NO. 84, SCI MOB: 9821235517 EMAIL- SAMBHAV.SHARMA3@GMAIL.COM	D/13933/2022
198.	SHIVAM GAUR	1 <sup>ST</sup> FLOOR, 1000 7/C, FARIDABAD-121006 MOB. NO. 9910959240 GAUR.SHIVAM27@GMAIL.COM	D/128/2022
199.	NIPUN JAIN	2318/3 S M J HOUSE, DELHI ROAD, OPP. AIR FORCE SCHOOL GURUGRAM-122001 MOB: 8744988994 EMAIL- <a href="mailto:NIPUNJAIN0119@GMAIL.COM">NIPUNJAIN0119@GMAIL.COM</a>	D/3924/2024
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ORGANISATION	NOMINATED/STANDING COUNSEL	ADDRESS	CONTACT NOS.
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION)</p> <p>F.NO. J-11017/19/2025- JUDICIAL LETTER DATED 11.09.2025 (FOR A PERIOD OF THREE YEARS OR UNTIL FURTHERS ORDERS, WHICHEVER IS EARLIER)</p>	<p>MR. AYUSH GAUR, ADVOCATE D/2725/2020 SENIOR PANEL COUNSEL</p>	<p>A-293, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110028</p>	<p>MOBILE: 7402020002 EMAIL: <a href="mailto:agaur433@gmail.com">agaur433@gmail.com</a></p>

ORGANISATION	NOMINATED/STANDING COUNSEL	ADDRESS	CONTACT NOS.
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<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION)</p> <p>F.NO. J-11017/3/2022-JUDICIAL LETTER DATED 21.02.2022 (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT</p>	<p>1. B. S. SHUKLA</p>	<p>AGGARWAL LAW ASSOCIATES, 34, BABAR LANE, 1<sup>ST</sup> FLOOR, BENGALI MARKET, NEW DELHI-110091.</p>	<p>MOB: 9910483635 TEL: 011-233554330</p>
	<p>2. MONIKA ARORA</p>	<p>B-100, 1<sup>ST</sup> FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017.</p>	<p>MOB: 9810246300</p>

<p>THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.)</p> <p>THE PERIOD OF THE TERMS OF ALL THE PANEL COUNSEL WHOSE NAME ARE FIGURING IN THE AFORESAID ORDER DATED 21.02.2022, EXCEPT THE ADVOCATES WHO HAVE ALREADY BEEN REMOVED/ RESIGNED/EXPIRED AS THE CASE MAY BE, EXTENDED FOR A FURTHER PERIOD OF SIX MONTHS WITH EFFECT FROM 21.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVE IS EARLIER.</p> <p>VIDE F. NO. J-11017/5/2025- JUDICIAL(1) DATED 10.02.2025</p>	3. RAKESH GARG	254, FIRST FLOOR, OPP. NAVINTA, NEAR DEV SAMAJ SCHOOL, SUKHDEV VIHAR, NEW DELHI-25	MOB: 9810635888
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[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION BEFORE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER: ORDER DATED 27.10.2023]	MR. VARUN VATS, ADVOCATE SENIOR PANEL COUNSEL	B-404, PRINTERS APARTMENT PLOT NO. 18, SECTOR-13, ROHINI, NEW DELHI-110085 MOBILE: 9654333800	D/2468/2018
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319. VIVEK NAGAR	VILL- ACCHEJA, GAUTAM BUDH NAGAR 9971873007	D/3827/2021
320. RAJ KUMAR YADAV	319, LAYERS CHAMBER, PATIALA HOUSE COURT 9899302317	D/318/2000
321. ANIRUDH SHUKLA	3994, FF, AJMERI GATE, DELHI. MOB: 9868333448	D/406/B2005
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323. ASHUTOSH JHA	2/6-C, LGF, JANGPURA-A, NEW DELHI-14 MOB: 9911588191	--
324. SARTHAK CHATURVEDI	221, NEW LAWYERS CHAMBER SETALVAD BLOCK, BHAGWAN DAS ROAD SUPREME COURT OF INDIA NEW DELHI-110001  MOB: 9810263001	--
325.		
326. SAHAJ GARG	DDA SFS FLAT NO.20, DR. MUKHERJEE NAGAR, DELHI-110009.  MOB: 9999553353	D/930/2016
327. CHITVAN SINGHAL	E-168 IIND FLOOR, GK-I, NEW DELHI-48. MOB: 9920814714	D/1641/2016
328. ANUKALP JAIN	R-9, SOUTH EXTN., PART-2, NEW	D/1328/2016

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329. SAMEER SUMAN SINHA		B-15, JANGPURA EXT., NEW DELHI-14, AND "KOSMOS" TOWER, KM05, FLAT NO. 701, JAYPEE GREENS WISH TOWN, SECTOR 134, NOIDA, UP MOB: 8083815862, 7053641738	D/1628/2017
330. KUNAL PUNJ		240, 2 <sup>ND</sup> FLOOR LAWYER'S CHAMBER BLOCK, SAKET COURT, NEW DELHI-110017. MOB: 9953236185	D/2812/2013
331. RUCHIKA BHAN		842, LAWYER'S CHAMBER COMPLEX, SECTOR 10, DWARKA, NEW DELHI-110075.MOB: 9560789072	D/566/2012
332. KARAN CHAHAR		C-253, FISRT FLOOR, DEFENCE COLONY, NEW DELHI.MOB: 8800754883	D/3338/2017
333. SANYAM JAIN		167-D, DDA FLATS MANSAROVAR PARK, SHAHADRA DELHI-110032.MOB: 9953926219	D/1311/2013
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339. KUSHAGRA KUMAR	205, VARDHMAN BANHOFF PLAZA, PLOT NO.6, POCKET 7, DWARKA SECTOR-12, NEW DELHI-110078. MOB: 9910770710	D/4302/2017
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342. PRASHANT RAWAT	CHAMBER NO.163, PATIALA HOUSE COURTS, NEW DELHI-110001. MOB: 9711116607	D/6072/2017
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425. PRACHI VERMA	MOB: 9911470764 EMAIL: PRACHI14V@GMAIL.COM		D/2959/2017
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	<p>YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDDERS WHICHEVER IS EARLIER VIDE F.NO. J-11016/7/2024-JUDICIAL (4) DATED 24.12.2024)</p>		
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	<b><u>SENIOR PANEL COUNSEL</u></b>		
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION)</p> <p>F.NO. J-11017/61/2024- JUDICILA (1)</p> <p>LETTER DATED 10.01.2025</p>	<p>MR. ANURAG AHLUWALIA</p> <p>WITH EFFECT FROM 29.11.2024 UPTO 20.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>	<p>A-46, LGF, DEFENCE COLONY, NEW DELHI</p>	<p>MOB: 9811418995 TEL: 011-43515752</p>
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[LETTER DTD. 19.08.2013]  
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SH. SHASHANK BAJPAI, ADVOCATE EMPANELLED COUNSEL  LETTER DATED 08.05.2026	FLAT 11 & 11A, GOLF APARTMENTS, GOLF LINKS, SUJAN SINGH PARK, MAHARISHI RAMAN MARG, NEW DELHI- 110003	PHONE NO. 9891060955 EMAIL: <a href="mailto:advocateshashankbajpai@gmail.com">advocateshashankbajpai@gmail.com</a>
SH. SUSHIL RAAJA, ADVOCATE, SUSHIL RAAJA LAW ASSOCIATES EMPANELLED COUNSEL  LETTER DATED 08.05.2026	E-69, IST & IIND FLOOR, SOUTH EXTENSION PART-I, DELHI 110049	PHONE NO. 9212717171,  9868124124 EMAIL: <a href="mailto:srla.legal@gmail.com">srla.legal@gmail.com</a> <a href="mailto:advocatesushilraaja@gmail.com">advocatesushilraaja@gmail.com</a>
SHRI ADITYA S. PUAR, ADVOCATE EMPANELLED COUNSEL	B-89, GREATER KAILASH-I, NEW DELHI-110048	PHONE NO. 91-9910828675 EMAIL: <a href="mailto:aditya@fidelislegal.co.in">aditya@fidelislegal.co.in</a>

LETTER DATED 08.05.2026		<a href="mailto:aditya.puar@gmail.com">aditya.puar@gmail.com</a>
SHRI SIDDHAT SHARMA, ADVOCATE ON RECORD, EMPANELLED COUNSEL	483, 4 <sup>TH</sup> FLOOR, SECTOR 19, DWARKA, NEW DELHI-110075	PHONE NO. 91-9871135009 EMAIL: <a href="mailto:siddhantsharma.adv@gmail.com">siddhantsharma.adv@gmail.com</a>
LETTER DATED 08.05.2026		
SHRI PRADEEP CHATURVEDI, ADVOCATE EMPANELLED COUNSEL	C-2/30, BAPA NAGAR, BEHIND DELHI HIGH COURT NEW DELHI-110003	PHONE: 9810980012/9718553388 EMAIL: <a href="mailto:preyn@yahoo.com">preyn@yahoo.com</a> <a href="mailto:/pradeep.chaturvedi@nic.in">/pradeep.chaturvedi@nic.in</a>
LETTER DATED 08.05.2026		
SHRI R V SINHA, ADVOCATE EMPANELLED COUNSEL	405-LAWYER'S CHAMBERS, BLOCK- III, DELHI HIGH COURT NEW DELHI-110003	PHONE: 9868230464/9810476464 EMAIL: <a href="mailto:sinhaadvocate@hotmail.com">sinhaadvocate@hotmail.com</a>
LETTER DATED 08.05.2026		
SHRI ARKAJ KUMAR, ADVOCATE EMPANELLED COUNSEL	C-3, L.G.F., JUNG PURA EXTENSION, NEW DELHI-110014	PHONE: 9810478949 EMAIL: <a href="mailto:chamber@arkajkumar.com">chamber@arkajkumar.com</a>
LETTER DATED 08.05.2026		
SHRI SIDDHARTH SINHA, ADVOCATE EMPANELLED COUNSEL	34 (BASEMENT 1B), BABAR LANE, NEW DELHI-1 10001	PHONE NO - +91 971795231 1, EMAIL: <a href="mailto:SID1SINHA@GMAIL.COM">SID1SINHA@GMAIL.COM</a>
LETTER DATED 08.05.2026		
SHRI NOOR SHERGILL, ADVOCATE, EMPANELLED COUNSEL	A-67, LGE DEFENCE COLONY, NEW DELHI,	PHONE NO: 8284931062. EMAIL: <a href="mailto:NOONSHERGILL@SWARNIMLEGAL.COM">NOONSHERGILL@SWARNIMLEGAL.COM</a>
LETTER DATED 08.05.2026		
SHRI YASHPAL SINGH, ADVOCATE EMPANELLED COUNSEL	OPPOSITE GOVINDAM PALACE OLD GT ROAD HODAL, NEAR "TYAGI MANDIR", FARIDABAD: 121106,	PHONE NO: 9050829191, EMAIL: <a href="mailto:YASHPALADVSOROUT@GMAIL.COM">YASHPALADVSOROUT@GMAIL.COM</a>
LETTER DATED 08.05.2026		
SHRI VIKASH KUMAR,	PLOT NO-D2/56, GALI NO-10, OM	PHONE NO.: 9560315250,

	<p>ADVOCATE EMPANELLED COUNSEL</p> <p>LETTER DATED 08.05.2026</p>	<p>VIHAR, PHASE-5, UTTAM NAGAR, NEW DELHI- 110059</p>	<p>EMAIL: <a href="mailto:ADV.VIKASHKUMAR802@GMAIL.COM">ADV.VIKASHKUMAR802@GMAIL.COM</a></p>
<p>COAL INDIA LIMITED- COAL BHAWAN, ACTION AREA-IA, NEW TOWN, RAJARHAT, KOLKATA</p> <p>EMAIL: <a href="mailto:gmlegal.cil@coalindia.in">gmlegal.cil@coalindia.in</a></p> <p>LETTER DATED 07.07.2021</p>	<p>MR. NEERAJ, ADVOCATE</p> <p>DATE/YEAR OF EMPANELMENT 30.12.2020</p>	<p>ADDRESS: 160, LAWYERS CHAMBERS PATIALA HOUSE, NEW DELHI-110021</p>	<p>EMAIL: <a href="mailto:neerajindia@hotmail.com">neerajindia@hotmail.com</a></p>
	<p>MR. DINESH SHARMA, ADVOCATE M/S SNJ &amp; PARTNERS</p> <p>DATE/YEAR OF EMPANELMENT 30.12.2020</p>	<p>ADDRESS: L-18, LGF LAJPAT NAGAR NEW DELHI-110024</p>	<p>EMAIL: <a href="mailto:Dinesh.sharma@snjandpartner.com">Dinesh.sharma@snjandpartner.com</a></p>
	<p>MR ROHAN BATRA, ADVOCATE</p> <p>DATE/YEAR OF EMPANELMENT 30.12.2020</p>	<p>ADDRESS: E-487 LOWER GROUND FLOOR GREATER KAILASH II NEW DELHI-110048</p>	<p>EMAIL: <a href="mailto:Batrarohan88@gmail.com">Batrarohan88@gmail.com</a></p>
	<p>MR AKSHAY AMRITANSHU, ADVOCATE</p> <p>DATE/YEAR OF EMPANELMENT 30.12.2020</p>	<p>ADDRESS: C-41 LGF JANGPURA EXTN. NEW DELHI-110014</p>	<p>EMAIL: <a href="mailto:akshayamritanshu@gmail.com">akshayamritanshu@gmail.com</a></p>
	<p>DR. HARSH PATHAK, ADVOCATE</p> <p>DATE/YEAR OF EMPANELMENT 30.12.2020</p>	<p>ADDRESS: 23, FIRST FLOOR, BAZAR LANE, BENGALI MARKET, NEW DELHI-110001</p>	<p>EMAIL: <a href="mailto:Law.delhi@gmail.com">Law.delhi@gmail.com</a></p>
	<p>MR. TARKESHWAR NATH, ADVOCATE</p> <p>DATE/YEAR OF EMPANELMENT 30.12.2020</p>	<p>ADDRESS: CHAMBER NO. 105, BLOCK-III DELHI HIGH COURT CAMPUS NEW DELHI-110001</p>	<p>EMAIL: <a href="mailto:advotarkeshwarnath@gmail.com">advotarkeshwarnath@gmail.com</a></p>
	<p>MR. KAILASH CHAND MITTAL, ADVOCATE</p> <p>DATE/YEAR OF EMPANELMENT</p>	<p>ADDRESS: 172, LAWYERS CHAMBER BLOCK-II DELHI HIGH COURT NEW DELHI-110021</p>	<p>EMAIL: <a href="mailto:chamber172dhe@gmail.com">chamber172dhe@gmail.com</a></p>

30.12.2020		
MR PANKAJ GARG, ADVOCATE  DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: UG-82/83/84, WORLD TRADE CENTRE, HOTAL LALIT CHAMPLES, BARAKHAMBA ROAD, NEW DELHI-110001	EMAIL: <a href="mailto:pankajgargprakash1962@gmail.com">pankajgargprakash1962@gmail.com</a>
M/S SINGHANIA & PARTNERS, ADVOCATE  DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: P-24, GREEN PARK EXTENSION NEW DLHI-110016	EMAIL: <a href="mailto:rajesh@singhania.in">rajesh@singhania.in</a>
MR. UDAYAN KHANDELWAL, ADVOCATE  DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: G-1/75 (LGF), LAJPAT NAGAR-I, NEW DELHI-110024	EMAIL: <a href="mailto:udayankhandelwal@gmail.com">udayankhandelwal@gmail.com</a>
MR. RAJ KARAN SHARMA, ADVOCATE  DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: M-20 LGF, LAJPAT NAGAR-II NEW DELHI-110024	EMAIL: <a href="mailto:advovaterajkaran@gmail.com">advovaterajkaran@gmail.com</a>
MR. SARANSH KUMAR, ADVOCATE  DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: A-I/261, 2 <sup>ND</sup> FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: <a href="mailto:saranshk90@gmail.com">saranshk90@gmail.com</a>
MR. ARVIND MISHRA, ADVOCATE  DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: C-45, NIZAMMUDIN EAST NEW DELHI-110013	EMAIL: <a href="mailto:Arvindmishra11@gmail.com">Arvindmishra11@gmail.com</a>
MR. ABHISHEK, ADVOCATE  DATE/YEAR OF EMPANELMENT 15.01.2021	ADDRESS: 104, BHARAT CHAMBERS, SCINDIA HOUSE, JANPATH NEW DELHI-110001	EMAIL: <a href="mailto:Abhisheksharma.office@gmail.com">Abhisheksharma.office@gmail.com</a>
MR. DHRUV DEWAN, ADVOCATE	ADDRESS: C-519, DEFENCE COLONY, 2 <sup>ND</sup> FLOOR,	EMAIL: <a href="mailto:dhruv@dhruvdewan.in">dhruv@dhruvdewan.in</a>

	DATE/YEAR OF EMPANELMENT 13.01.2021	NEW DELHI-110024	
	MR. BHAGAT SINGH, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: B-4/156, L.G.F., SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: <a href="mailto:abharatsingh@gmail.com">abharatsingh@gmail.com</a>
CENTRAL ADOPTION RESOURCE AGENCY	MR. V.N. RAGHUPATI	12, NEW LAWYERS CHAMBER SUPREME COURT OF INDIA BHAWANDAS ROAD, NEW DELHI-110001	
CONSULTANCY DEVELOPMENT CENTRE  LETTER DATED 25.01.2008	M/S SIKRI & CO,  ----- MR.RAKESH GOSAIN,ADVOCATE	CHAMBER NO.229, HIGH COURT OF DELHI,NEW DELHI  ----- B-57, DEFENCE COLONY, NEW DELHI-110024  C-6/6367,VASANT KUNJ, NEW DELHI-110070	-----  Ph 41553905-09  PH; 9810393161
COMPETITION COMMISSION OF INDIA	MS. MEHERUNISSA ANAND JAITELY, ADVOCATE (ENRL NO. D/3497/2012)  LETTER DATED 09.01.2025	CHAMBER NO. 307, 3 <sup>RD</sup> FLOOR, LAWYERS' CHAMBERS BLOCK 1, DELHI HIGH COURT	EMAIL: <a href="mailto:meherunissa.anand@gmail.com">meherunissa.anand@gmail.com</a>
NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE, NEW DELHI MINISTRY OF AYUSH, GOVT. OF INDIA  (SINCE CENTRAL COUNCIL OF INDIAN MEDICINE IS DISSOLVED BY THE NCISM ACT, 2020 W.E.F. 11.06.2021)  LETTER DATED 13.07.2021	MS. ARCHANA PATHAK DAVE, ADVOCATE ADVOCATE ON RECORD & CONSULTANT  (LETTER DT. 15.11.2018)  MR. KUMAR PRASHANT, ADVOCATE  LETTER DATED 05.02.2024	17, CENTRAL LANE, BABAR ROAD, BENGALI MARKET, NEW DELHI- 110001  K-1, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-49423201 MOB: 9971222581 9650303320  EMAIL: <a href="mailto:Archana.p.dave@gmail.com">Archana.p.dave@gmail.com</a>  MOBILE: +91-9611936968/ 9953141404  EMAIL: <a href="mailto:prashant.adv@hotmail.com">prashant.adv@hotmail.com</a>
NATIONAL COMMISSION FOR HOMOEOPATHY (NCH), NEW DELHI, MINISTRY OF AYUSH,	MR. SUNIL NARULA, ADVOCATE "ENROLMENT NO: D/358/82" "PANEL COUNSEL"	ADDRESS: CHAMBER NO. 493, CHAMBER BLOCK-II,	EMAIL:- <a href="mailto:sunilnaroola@gmail.com">sunilnaroola@gmail.com</a>

<p>GOVERNMENT OF INDIA</p> <p>[CENTRAL COUNCIL OF HOMOEOPATHY HAS BEEN DISSOLVED W.E.F. 05.07.2021 "LETTER DATED 30.07.2021"]</p>	<p>"FOR THE YEAR 2023 VIDE LETTER DATED 04.01.2023"</p>	<p>DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOBILE: 9811073767 011-40513813 011-26277710</p>
	<p>MRS. ARCHANA P DAVE, ADVOCATE "PANEL COUNSEL"</p> <p>"FOR THE YEAR 2023 VIDE LETTER DATED 04.01.2023"</p>	<p>17, CENTRAL LANE, BABAR ROAD, BENGALI MARKET, NEW DELHI-110001</p>	<p>MOBILE: 9971222581 EMAIL: <a href="mailto:archana.p.dave@gmail.com">archana.p.dave@gmail.com</a></p>
	<p>MS. ANKITA CHAUDHARY, ADVOCATE PANEL COUNSEL</p> <p>LETTER DATED 30.01.2026 FOR A PERIOD OF 2 YESRS (UPTO DECEMBER 2027)</p>	<p>E-67, 3<sup>RD</sup> FLOOR, LAJPAT NAGAR PART II, NEW DELHI-110024</p>	<p>MOBILE: 9873990065 EMAIL: <a href="mailto:ankitachaudhary.adv@gmail.com">ankitachaudhary.adv@gmail.com</a></p>
<p>CENTRAL VIGILANCE COMMISSION (CVC)</p> <p>(LETTER DTD. 24.04.2017)</p> <p>MR. RAVINDER AGARWAL MENTIONED AT SR. No. (ii) IS AUTHORIZED TO RECEIVE ADVANCE COPY OF PAPER BOOKS ON BEHALF OF CVC IN DELHI HIGH COURT.</p>	<p>(i) MR. SURENDER SINHA 'LEGAL COUNSEL'</p> <p>-----</p> <p>(ii) MR. RAVINDER AGARWAL 'LEGAL COUNSEL'</p>	<p>H-3/2, SECTOR-18, ROHINI, DELHI-110089</p> <p>-----</p> <p>CHAMBER: CHAMBER No. 252, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>OFF.: C-70, NIZAMUDDIN EAST, NEW DELHI-13</p>	<p>-----</p> <p>PH.: 011-23382355 MOB.: 9810056263</p> <p>PH.: 011-41076348</p> <p>e-MAIL: <a href="mailto:ravinderagar@gmail.com">ravinderagar@gmail.com</a></p>
	<p>(iii) MS. TATINI BASU 'LEGAL COUNSEL'</p>	<p>OFF.: H.No.251, SECOND FLOOR, SECTOR 15 A, GAUTAM BUDH NAGAR, NOIDA-201301, UTTAR PRADESH</p> <p>CHAMBER NO. 475, LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT, NEW DELHI,</p>	<p>PH.(OFF.) 0120 4284326 MOB.: 9811215768 9910143029</p> <p>EMAIL: <a href="mailto:tatinibasudadv@gmail.com">tatinibasudadv@gmail.com</a></p>

<p>CENTRAL BUREAU OF INVESTIGATION (CBI)</p> <p>EMAIL ID: <a href="mailto:dlacbidhc@gmail.com">dlacbidhc@gmail.com</a></p>	<p>1. MR. ANIL GROVER,ADV 2. MR. RAJESH KUMAR,ADV 3. MR. PRASANTA VERMA,ADV</p> <p>[EXTENDED FOR A FURTHER PERIOD OF THREE YEARS W.E.F. 12.09.2021 TO 11.09.2024]</p> <p>4. MR. MRIDUL JAIN,ADV</p> <p>[EXTENDED FOR A PERIOD OF THREE YEARS W.E.F. 17.09.2021 TO 16.09.2024]</p> <p>(ENGAGED AS CBI RETAINER COUNSEL/SPECIAL PUBLIC PROSECUTORS, TO DEFEND CBI IN THE HON'BLE HIGH COURT OF DELHI.</p> <p>VIDE NOTIFICATION [F.NO. 225/22/2017-AVD.II] DATED 12.04.2022</p> <p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>VIDE NOTIFICATION [F.NO. 225/29/2021-AVD.II] DATED 13.04.2022</p> <p>MR. ATUL GULERIA, ADVOCATE MR. ANURAG AHLUWALIA, ADVOCATE MR. JEEVESH NAGRATH, ADVOCATE MS. SUMAN CHAUHAN,ADVOCATE MS. ANUBHA BHARDWAJ, ADVOCATE</p>		

APPOINTED AS SPECIAL PUBLIC PROSECUTORES FOR CONDUCTING THE PROSECUTION, APPEALS, REVISIONS AND OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION), BEFORE THE HIGH COURT OF DELHI AND FOR MATTERS CONNECTED THEREWITH OR INCIDENTAL THERETO, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THEIR APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.

VIDE NOTIFICATION [F.NO. 225/21/2021-AVD.II] DATED 13.04.2022

MR. DAVINDER PAL SINGH, ADVOCATE

APPOINTED AS SPECIAL PUBLIC PROSECUTORES FOR CONDUCTING THE PROSECUTION OF CBI CASE RC-13(E)/2017/CBI/EOU-IV/EO-II/NEW DELHI, INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION), IN THE TRIAL COURT, APPEALS, REVISIONS AND OTHER MATTERS ARISING OUT OF THIS CASE IN ANY APPELLATE OR REVISIONAL

	<p>COURTS ESTABLISHED BY LAW, FOR A PERIOD OF THREE YEARS FROM THE DATE OF HIS APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.</p>		
	<p>VIDE NOTIFICAITON NO. F.NO. 225/04/2021-ADV-II DATED 13.05.2022</p> <p>MR. S.V. RAJU, ADVOCATE</p> <p>THE LD. ADDITIONAL SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR FOR APPEARING ON BEHALF OF CENTRAL BUREAU OF INVESTIGATION IN CLASS OF SENSITIVE CASES BEFORE HON'BLE DELHI HIGH COURT FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>VIDE NOTIFICATION [F.NO. 225/09/2022-AVD-II] DATED 20.10.2022</p> <p>MR. DAVINDER PAL SINGH, ADVOCATE</p> <p>APPOINTED AS SPECIAL PUBLIC PROSECUTOR FOR CONDUCTING PROSECUTION OF CBI CASE NUMBER RC-221/2021/E0009/EO-III, CBI NEW DELHI, (CBI VS U.S. AWASTHI, MD, IFFCO, PRAVINDER SINGH GAHLAUT, M.D., INDIAN POTASH LIMITED AND OTHERS)</p>		

INSTITUTED BY THE DELHI  
SPECIAL POLICE  
ESTABLISHMENT (CENTRAL  
BUREAU OF INVESTIGATION),  
IN THE COURT OF SPECIAL  
JUDGE FOR PREVENTION OF  
CORRUPTION ACT (CBI-14),  
ROUSE AVENUE DISTRICT  
COURTS COMPLEX, NEW DELHI  
AND ALSO FOR APPEALS,  
REVISIONS AND/OR OTHER  
MATTERS ARISING OUT OF  
THIS CASE IN ANY APPELLATE  
COURT OR REVISIONAL COURT  
ESTABLISHED BY ANY LAW FOR  
THE TIME BEING IN FORCE  
FOR A PERIOD NOT EXCEEDING  
THREE YEARS FROM THE DATE  
OF ASSUMPTION OF CHARGE OR  
TILL DISPOSAL OF THE CASE,  
WHICHEVER IS EARLIER.

VIDE NOTIFICATION  
F.NO. 225/11/2022-AVD-II  
DATED 15.11.2022

MR. DAVINDER PAL SINGH,  
ADVOCATE

APPOINTED AS SPECIAL  
PUBLIC PROSECUTOR FOR  
CONDUCTING THE PROSECUTION  
OF CASE NUMBER  
RC2202019E0006, EOU-IV, EO-  
II, NEW DELHI, (CBI VS SH.  
AAKAR PATEL @ AAKAR ANIL  
PATEL AND OTHERS)  
INSTITUTED BY THE DELHI  
SPECIAL POLICE

	<p>ESTABLISHMENT, CENTRAL BUREAU OF INVESTIGATION, IN THE COURT OF ADDITIONAL CHIEF METROPOLITAN MAGISTRATE, ROUSE AVENUE DISTRICT COURTS COMPLEX, NEW DELHI, APPEALS, REVISION OR OTHER MATTERS ARISING OUT OF THIS CASE IN ANY APPELLATE OR REVISIONAL COURT ESTABLISHED BY ANY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD NOT EXCEEDING THREE YEARS FROM THE DATE OF ASSUMPTION OF CHARGE OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p> <p>NOTIFICATION NO. [F.NO. 225/29/2021-AVD-II] DATED 30.12.2022</p>	<p>MR. DEEPAK NARGOLKAR, ADVOCATE</p> <p>MR. RAVI SHARMA, ADVOCATE</p> <p>APPOINTED AS SPECIAL PUBLIC PROSECUTORS FOR CONDUCTING PROSECUTION, APPEAL, REVISION AND OTHER MATTERS ARISING OUT OF THE CASE INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) BEFORE THIS HON'BLE COURT AND FOR MATTERS CONNECTED THEREWITH OR INCIDENTAL THERETO, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.</p> <p>VIDE NOTIFICATION NO. [F.NO. 225/29/2021-AVD-II]</p>		

	DATED 30.12.2022		
COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH  (LETTER DT. 27.06.2016)	MR. JAYESH K. UNNIKRISHNAN, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA & LEGAL ADVISER	CSIR, ANUSANDHAN BHAVAN, 2 RAFI MARG, NEW DELHI -110001	
(LETTER DT. 29.06.2016) (ADVANCE SERVICE OF PETITIONS/ APPEALS ETC. AND NOTICES SHALL BE MADE TO THE CONTROLLER OF ADMINISTRATION (COAs) / ADMINISTRATIVE OFFICER (AOs), OF THE CONCERNED LABs/INSTTs)	CONTROLLER OF ADMINISTRATION/ ADMINISTRATIVE OFFICER CSIR-CENTRAL ROAD RESEARCH INSTITUTE, (CRRI) DELHI- MATHURA ROAD, P.O.CRRI, NEW DELHI 110025.		
	CONTROLLER OF ADMINISTRATION/ ADMINISTRATIVE OFFICER CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY, (IGIB), NORTH CAMPUS, MALL ROAD, DELHI 110007		
	CONTROLLER OF ADMINISTRATION/ ADMINISTRATIVE OFFICER CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND INFORMATION RESOURCES, (NISCAIR) Dr. KS KRISHNAN MARG, NEW DELHI 110012.		
	CONTROLLER OF ADMINISTRATION/ ADMINISTRATIVE OFFICER CSIR-NATIONAL INSTITUTE OF SCIENCE, TECHNOLOGY AND DEVELOPMENT STUDIES, (NISTADS) Dr. KS KRISHNAN MARG, PUSA GATE, NEW DELHI 110012.		

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER  
CSIR-NATIONAL PHYSICAL LABORATORY, (NPL) Dr. KS KRISHNANA MARG, NEW DELHI 110012.

HEAD, INNOVATION PROTECTION UNIT (IPU) 14, SATSANG VIHAR MARG, SPECIAL INSTITUTIONAL AREA, 3<sup>RD</sup> FLOOR, CSIR-NISCAIR BUILDING, NEW DELHI-110067

DEPUTY SECRETARY/ UNDER SECRETARY, CSIR-HUMAN RESOURCE DEVELOPMENT GROUP (HRDG) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012

DEPUTY SECRETARY/ UNDER SECRETARY, ENGINEERING SERVICES DIVISIONS (ESD) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012

DEPUTY SECRETARY/ UNDER SECRETARY, RECRUITMENT & ASSESMENT BOARD (RAB) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012

DEPUTY SECRETARY/ UNDER SECRETARY, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012

DEPUTY SECRETARY/ UNDER

	SECRETARY, EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH, ANUSANDHAN BHAWAN, 2, RAFI MARG, NEW DELHI-110001	COA/AO CSIR-CENTRAL ROAD RESEARCH INSTITUTE, DELHI-MATHURA ROAD, NEW DELHI-110025		
"LETTER DATED 07.10.2021"  "THE ADVANCE SERVICE OF PETITION/APPEAL AND NOTICES MAY BE SENT TO THE COAs/AOs OF THE CONCERNED LABS./INSTT."	COA/AO CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY 1. UNIVERSITY (NORTH) CAMPUS, MALL ROAD, DELHI-110007 2. SOUTH CAMPUS, MATHURA ROAD, NEW DELHI-110025		
	COA/AO CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND POLICY RESEARCH DR. KS KRISHNAN MARG, NEW DELHI-110012		
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➤ PR. CIT/CIT  
PCIT-1, PCIT-12,  
PCIT (CENTRAL)-2,  
PCIT (AU)-1 TO 5,  
PCIT (RU)-1,  
CIT (TDS)- 2,  
CIT (CPC-TDS).

➤ PR. DIT/DIT  
PDIT (INV.)-1,  
ADG (RECOVERY)

WRITS AGAINST CBDT/OUTSIDE  
CHARGES

"VIDE LETTER DATED 28.11.2023"

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OFFICE OF THE PRINCIPAL CHIEF COMMISSIONER GST & CX, DELHI ZONE, C.R. BUYILDING I.P. ESTATE, NEW DELHI	<u>OFFICE/COMMISSIONERATE</u> 1. DEDICATED EMAIL ID IN RESPECT OF PRINCIPAL CHIEF COMMISSIONER, CGST x CS, DELHI ZONE		<a href="mailto:Pcco.legaldelhicgst@gov.in">Pcco.legaldelhicgst@gov.in</a>
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	3. LEGAL SECTION OF CGST DELHI NORTH COMMISSIONETATE		<a href="mailto:Delhinorth-legal@gov.in">Delhinorth-legal@gov.in</a>
	4. LEGAL SECTION OF CGST DELHI WEST COMMISSIONETATE		<a href="mailto:cgstdelhiwestlegal@gmail.com">cgstdelhiwestlegal@gmail.com</a>
OFFICE OF PRINCIPAL CHIEF	OFFICIAL EMAIL ADDRESS		

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CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS (CBIC)	<u>DESIGNATED EMAIL-IDs OF          COMMISSIONERATES/          DIRECTORATES/FORMATION          OF CBIC FOR SERVING THE          ADVANCE NOTICE OF FRESH          CASES</u>  <u>COMMISSIONERATE WISE          EMAIL ID</u>	
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	15. COMMISSIONER OF CUSTOMS ICD PATPARGANJ (PPG)		<a href="mailto:commricdppg-cusdel@gov.in">commricdppg-cusdel@gov.in</a>
	16. COMMISSIONER OF CUSTOMS (PREVENTIVE)		<a href="mailto:commrprev-cusdel@nic.in">commrprev-cusdel@nic.in</a>
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GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE (CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS) LEGAL CELL	MR. ANURAG OJHA, ADVOCATE SR. STANDING COUNCIL	ADDRESS: CHAMBER NO. 346A, BLOCK-I, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT	MOBILE: 91-8860069704 EMAIL: <a href="mailto:anuragdulaw@gmail.com">anuragdulaw@gmail.com</a>
	LETTER DATED 01.10.2020	OFFICE: H 108, SF, CONNAUGHT PLACE, NEW DELHI-110001	
	MR. ASHOK KUMAR ARYA, ADVOCATE, SR. STANDING COUNSEL	NO. 121, PLOT NO. 4, NAV SANSAD VIHAR, OPPOSITE TAJ VIVANTA, SECTOR-22, DWARKA, NEW DELHI-110077	MOBILE: 9899991814, 9868277389  EMAIL: <a href="mailto:adv.ashokarya@gmail.com">adv.ashokarya@gmail.com</a>

VIDE ORDER DATED 27.09.2021		(LETTER DT. 21.01.2022)
MS. SUSHILA NARANG THAKRAL, ADVOCATE SR. STANDING COUNSEL  VIDE ORDER DATED 27.09.2021	M-1, 3 <sup>RD</sup> FLOOR, GREATER KAILASH-I NEW DELHI-110048	MOBILE: 9810369180 EMAIL: <a href="mailto:sushilalarang@gmail.com">sushilalarang@gmail.com</a>
MR. ANISH ROY, ADVOCATE SR. STANDING COUNSEL  VIDE ORDER DATED 27.09.2021	H-21B, JUNG PURA EXTENSION, NEW DELHI-110014	MOBILE: 9582241162
<u>SENIOR STANDING COUNSEL</u>  1. MR. PIYUSH BERIWAL, ADV 2. MS. SONU BHATNAGAR, ADV 3. MR. SATISH AGGARWALA, ADV 4. MR. ATUL TRIPATHI, ADV  <u>JUNIOR STANDING COUNSEL</u>  1. MR. CHRITARTH PALLI, ADV  FOR A PERIOD OF THREE YEARS FROM THE DATE OF ISSUE OF THIS ORDER VIDE LETTER DATED 23.08.2022 F.NO. 278A/38/2021-LEGAL		<u>DETAILS OF MR. PIYUSH BERIWAL, ADVOCATE</u> MOBILE: 9910396352 EMAIL: <a href="mailto:berawal.lawyer@gmail.com">berawal.lawyer@gmail.com</a>  <u>DETAILS OF MS. SONU BHATNAGAR, ADVOCATE</u> SENIOR STANDING COUNSEL MOBILE: 9810134678 EMAIL: <a href="mailto:bhatnagarsonu@gmail.com">bhatnagarsonu@gmail.com</a> <a href="mailto:sonubhatnagaroffice@gmail.com">sonubhatnagaroffice@gmail.com</a>  <u>DETAILS OF MR. SATISH AGGARWALA, ADVOCATE</u> MOB: 9899816666 EMAIL: <a href="mailto:satishaggawala@gmail.com">satishaggawala@gmail.com</a>  <u>DETAILS OF MR. ATUL TRIPATHI, ADVOCATE</u> Mobile: 9560018960 Email: <a href="mailto:atultripathiadv@gmail.com">atultripathiadv@gmail.com</a>

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<u>SR. STANDING COUNSELS</u>		
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2. MR. ARUN KHATRI		
3. MR. KISHORI LAL		
4. MR. ADIT KHORANA		
5. MR. GIBRAN NAUSAD		
6. MR. SHASHANK SHARMA	<u>DETAILS OF MR. SHASHANK SHARMA, ADVOCATE</u> OFFICE ADDRESS: D-20, NIZAMUDDIN EAST, NEW DELHI-110013	<u>DETAILS OF MR. SHASHANK SHARMA, ADVOCATE</u> EMAIL: <a href="mailto:shashank_sharma1@outlook.com">shashank_sharma1@outlook.com</a> PHONE: 8826900757
7. MR. SHUBHAM TYAGI	<u>DETAILS OF MR. SHUBHAM TYAGI, ADVOCATE</u> OFFICE: 4/19-A, LGF, JANGPURA-B, MATHURA ROAD NEW DELHI-110014  RES ADDRESS: D-42, FLAT NO. 2, SECOND FLOOR, NANGAL DEWAT, VASANT KUNJ, NEW DELHI-110070	<u>DETAILS OF MR. SHUBHAM TYAGI, ADVOCATE</u> CONTACT: 9650049869 8376043196 EMAIL: <a href="mailto:shubhamtyagicbic@gmail.com">shubhamtyagicbic@gmail.com</a>
8. MR. ARNAV KUMAR		
9. MR. HARISH KUMAR GUPTA		
10. MR. JATIN SINGH		
<u>JR. STANDING COUNSELS</u>		
1. MR. AAKARSH SRIVASTAVA		

	<p>2. MR. V. CHANDRASHEKARA BHARATHI</p> <p>3. MR. AKASH PANWAR</p> <p>4. MR. UJJWAL SINHA</p> <p>"LETTER DATED 02.06.2023" FOR A TERM OF THREE YEARS FROM THE DATE OF ISSUE OF THIS ORDER.</p>		
<p>OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009</p> <p>LETTER DATED: 10.09.2012</p>	<p><u>PANEL OF SENIOR STANDING COUNSEL</u></p> <p>1. MR. SATISH KUMAR</p> <p>2. MR. KAMAL NIJHAWAN</p> <p>3. MR. RAHUL KAUSHIK</p> <p>4. MR. ANSHUMAN CHOWDHURY</p> <p>5. MS. SONIA SHARMA</p> <p>6. MR. SYED ZAFAR MOONIS</p> <p><u>PANEL OF JUNIOR STANDING COUNSEL</u></p> <p>1. MS. PRABJYOTI KAUR</p> <p>2. MR. ASHWANI BHARDWAJ</p> <p>3. MR. AMIT ANAND</p> <p>4. MS. GEETANJALI SHARMA</p> <p>5. MS. ANJANA GOSAIN</p>	<p><u>NODAL OFFICER AVAILABLE AT:</u></p> <p>ROOM No. 137 A, LAWYERS CHAMBER, NEW BLOCK, DELHI HIGH COURT, N.DELHI</p> <p>TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE &amp; SERVICE TAX INCLUDING C.B.E.C.</p>	
<p>OFFICE OF THE PRINCIPAL</p>			<p>EMAIL ID FOR THE PURPOSE OF SERVICE OF</p>

<p>COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, DELHI-NORTH C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109</p>			<p>ANY MATTERS:  <a href="mailto:Delhinorth-legal@gov.in">Delhinorth-legal@gov.in</a>  <u>VIDE LETTER DATED 21.12.2021</u></p>
	<p>COMMISSIONER OF CENTRAL GOODS &amp; SERVICES TAX, DELHI-EAST, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110002  "VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: <a href="mailto:gstdelhieast.legal@gmail.com">gstdelhieast.legal@gmail.com</a></p>
	<p>PRINCIPAL COMMISSIONER OF CENTRAL GOODS &amp; SERVICES TAX, DELHI-SOUTH, 2<sup>ND</sup> &amp; 3<sup>RD</sup> FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066  "VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: <a href="mailto:legal.cgstdelhisouth@gov.in">legal.cgstdelhisouth@gov.in</a></p>
	<p>COMMISSIONER OF CENTRAL GOODS &amp; SERVICES TAX, DELHI-WEST, 4<sup>TH</sup> &amp; 5<sup>TH</sup> FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066  "VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: <a href="mailto:legalstdelhi3@gmail.com">legalstdelhi3@gmail.com</a></p>
	<p>PRINCIPAL COMMISSIONER OF CENTAL GOODS &amp; SERVICES TAX, DELHI-NORTH, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109  "VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: <a href="mailto:delhinorth-legal@gov.in">delhinorth-legal@gov.in</a></p>
<p>O/O THE COMMISSIONER OF CUSTOMS (PREVENTIVE), NEW CUSTOMS HOUSE,</p>	<p>MR. KAMAL NIJHAWAN "NODAL SENIOR STANDING COUNSEL"</p>	<p>CHAMBER NO.479, BLOCK-II, DELHI HIGH COURT, NEW DELHI</p>	

<p>NEAR IGI AIRPORT, NEW DELHI-110037</p>			
<p>OFFICE OF THE COMMISSIONER, CUSTOMS &amp; CENTRAL EXCISE COMMISSIONERATE: MEERUT-I, MANGAL PANDEY NAGAR, MEERUT (U. P.)</p>	<p><u>SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHAUDHARY 5. MS. SONIA SHARMA 6. MR. SYED JAFAR MOONIS</p> <p><u>JUNIOR STANDING COUNSEL</u> 1. MS. PRABHJYOTI KAUR 2. MR. ASHWANI BHARADWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN</p>		
<p>OFFICE OF THE COMMISSIONER, CUSTOMS &amp; CENTRAL EXCISE COMMISSIONERATE: MEERUT-II, DELHI ROAD, MEERUT (U.P.)</p>	<p><u>(BAREILLY DIVISION)</u> 1. (I)MR.SYED JAFAR MOONIS SENIOR STANDING COUNSEL  (II)MS.GEETANJALI SHARMA JUNIOR STANDING COUNSEL</p> <p><u>(HALDWANI DIVISION)</u> 2. (I) MR. KAMAL NIJHAWAN  SENIOR STANDING COUNSEL  (II) MS. ANJANA GOSAIN JUNIOR STANDING COUNSEL</p> <p><u>(MORADABAD DIVISION &amp; ICD)</u> 3. (I) MR. RAHUL KAUSHIK SENIOR STANDING COUNSEL  (II) MR. AMIT ANAND JUNIOR STANDING COUNSEL</p>	<p>I) CHAMBER NO.190, BLOCK-II, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI-110003</p> <p>II) CHAMBER NO.621, LAWYERS CHAMBER BLOCK, DISTRICT COURTS DWARKA, SECTOR-10, N. DELHI-75</p>	<p>Mob. : 9899147053</p>

	<p>(III) MS. PRABHJYOT KAUR JUNIOR STANDING COUNSEL</p> <p><u>(RAMPUR DIVISION)</u> 4. (I) MS. SONIA SHARMA SENIOR STANDING COUNSEL (II) MR. ANSHUMAN CHAUDHRY SENIOR STANDING COUNSEL</p> <p><u>(HAPUR DIVISION)</u> 5. (I) MR. SATISH KUMAR SENIOR STANDING COUNSEL</p> <p>(II) MR. ASHWANI BHARADWAJ JUNIOR STANDING COUNSEL</p>		
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CORPORATION BANK  (LETTER DT. 21.04.2016) ZONAL OFFICE-DELHI SOUTH	MR. SAMRENDRA KUMAR, 'STANDING COUNSEL'	CHAMBER NO. 256, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI	TEL: OFF.: 27607058 MOB.: 9999114922 9990114922

		OFFICE AND RESIDENCE: 3/1, FIRST FLOOR, STREET NO. 4, INDIRA VIKAS COLONY, NEAR NIRANKARI PUBLIC SCHOOL, DELHI-110009	9818127495
CTBC BANK CO. LTD.  (LETTER DT. 01.07.2017)	1. MR. SANJAY GUPTA, NOMINATED COUNSEL  2. MR. ATEEV MATHUR, NOMINATED COUNSEL	SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503  R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB.: 9811152920 (MR. SANJAY GUPTA)  9811800816 (MR. ATEEV MATHUR)  PH.:+91 11 46175500  e-MAIL: <a href="mailto:sanjay_gupta@sngpartners.in">sanjay_gupta@sngpartners.in</a> <a href="mailto:ateev_mathur@sngpartners.in">ateev_mathur@sngpartners.in</a>
CAPRI LOANS i.e., CAPRI GLOBAL CAPITAL LIMITED/ CAPRI GLOBAL HOUSING FINANCE LIMITED	MR. GAURAV SRIVASTAVA, ADVOCATE STANDING COUNSEL (ENROL NO. D-2484/2006)  LETTER DATED 09.02.2023	OFFICE: S-262, GROUND FLOOR, GREATER KAILASH-I, DELHI	TEL. 9910510790 EMAIL: <a href="mailto:srivastava.law@gmail.com">srivastava.law@gmail.com</a>
CENTRAL POLLUTION CONTROL BOARD			
CENTRAL INSTITUTE OF PLASTICS ENGINEERING & TECHNOLOGY  (DEPT. OF CHEMICALS & PETROCHEMICALS, MINISTRY OF CHEMICALS & FERTILIZERS, GOVT. OF INDIA)	MR. HASHMAT NABI, ADV H.N.& ASSOCIATES  "STANDING COUNSEL"  LETTER DATED 17.12.2020	B-1/15, LGF, HAUZ KHAS, NEW DELHI-110016	PH: 011-41407822-23 FAX: 011-26561063 MOB: 9810017822  EMAIL: <a href="mailto:hashmatnabi@hashmatnabi.com">hashmatnabi@hashmatnabi.com</a> <a href="mailto:hashmatnabi@gmail.com">hashmatnabi@gmail.com</a>
CENTRAL WAQF COUNCIL (MINISTRY OF MINORITY AFFAIRS GOVT. OF INDIA) (LETTER DATED 2.7.2021)	MR. HASHMAT NABI, ADVOCATE 'STANDING COUNSEL'  (FOR A PERIOD OF 4 YEARS)	OFFICE: B1/15, LGF, HAUZ KHAS, NEW DELHI-110016	LANDLINE: 011-41407822-23  MOB:

	UNTIL FURTHER ORDER, WHICHEVER IS EARLIER)	CHAMBER: 438, LAWYERS CHAMBER (BLOCK-I), DELHI HIGH COURT, SHER SHAH SURI ROAD, NEW DELHI	8010656935, 9810017822 EMAIL: <a href="mailto:hashmatnabi@gmail.com">hashmatnabi@gmail.com</a> <a href="mailto:hashmatnabi@hashmatnabi.com">hashmatnabi@hashmatnabi.com</a>
DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (DSGMC) (LETTER DTD. 30.09.2013)  ----- (LETTER DTD. 27.02.2013)	SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC, ONLY.  ----- 1. MR. JASMEET SINGH "NOMINATED COUNSEL"  ----- 2. MS. PRABHSAHAY KAUR "NOMINATED COUNSEL"	ADDRESS: LEGAL CELL, ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001  ----- CHAMBER No. 176, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003  ----- CHAMBER No. 184, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	
DELHI METRO RAIL CORPORATION LTD.	M/S VIRENDER SOOD & CO   "LETTER DATED 18.05.2020"  ----- M/S. A.K.SINGLA & CO STANDING COUSEL	257, LAWYERS CHAMBER, HIGHCOURT OF DELHI, NEW DELHI-110003     ----- FLAT 'L', SAGAR APPARTMENT 6, TILAK MARG, NEW DELHI-110001	TEL; 23386868/23385730 MOB: 9958847558 9810010790 9891108181 E-MAIL- <a href="mailto:pushkarsood03@gmail.com">pushkarsood03@gmail.com</a>  ----- 23384954, 23383734 FAX:23782596
DELHI TRANSCO LTD (25.10.2006)   ----- DELHI TRANSCO LTD./ DELHI POWER COMPANY LTD.	MR. SUMEET PUSHKARNA   ----- MS. AVNISH AHLAWAT 'STANDING COUNSEL'	CH. 346-A, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003  RES: F-254, VIKASPURI, NEW DELHI-110019  ----- CHAMBER NO. 243, HIGH COURT, DELHI	PH: 91-11-23386355 91-11-28534497 TELFAX: 91-11-28535908   -----

(LETTER DTD. 21.03.2017)	[WEF 01.04.2017]		
DELHI INDIRA GANDHI INTERNATIONAL AIRPORT  DELHI INTERNATIONAL AIRPORT LIMITED  (FORMERLY KNOWN AS DELHI INTERNATIONAL AIRPORT PVT LTD.)	EMAIL ID AND ADDRESS FOR PURPOSE OF ADVANCE SERVICE OF EVERY NEW CASE AND ANY OTHER PLEADING FILED AGAINST THE COMPANY.  LETTER DATED 22.10.2024	ADDRESS: HEAD LEGAL DELHI INTERNATIONAL AIRPORT LIMITED NEW UDAAN BHAWAN, OPPOSITE TERMINAL-3 IGI AIRPORT, NEW DELHI-110037	EMAIL: <a href="mailto:diallegal@gmrgroup.in">diallegal@gmrgroup.in</a>
DELHI ELECTRICITY REGULATORY COMMISSION	MR. ANIRUDH DUSAJ, ADVOCATE (BCD NO. D 3014/2019) AS RETAINER COUNSEL  FOR A PERIOD OF 01 YEAR W.E.F. 01.05.2025 VIDE LETTER DATED 16.05.2025	ADDRESS: FLAT 1-4380/4B, ANSARI ROAD, DARYAGANJ, NEW DELHI-110002	MOBILE: 9871139344 EMAIL: <a href="mailto:anirudhdusaj@gmail.com">anirudhdusaj@gmail.com</a>
DELHI DEVELOPMENT AUTHORITY (DDA)  <u>OFFICE OF DDA(AT DHC):</u>  CHAMBER No.425 & 426 LAWYERS CHAMBER BLOCK-I, HIGH COURT OF DELHI, NEW DELHI-110503  CONTACT : 011-23389451 011-23070466  NEW E-MAIL ID OF DDA FOR FRESH MATTERS	1. MR. ARJUN PANT ADDL. SR. STANDING COUNSEL  2. MR. ARUN BIRBAL, STANDING COUNSEL  3. MS. SHOBHANA TAKIAR, STANDING COUNSEL  4. MS. MRINALINI SEN GUPTA STANDING COUNSEL  5. MS. PRABHSAHAY KAUR,	C-5/15, SAFDARJUNG DEV. AREA. OFFICE- K-40, HAUZ KHAS ENCLAVE  M-5, JUNG PURA EXTENSION (I <sup>ST</sup> FLOOR), NEW DELHI  B-103, LAJPAT NAGAR-I, FIRST FLOOR, NEW DELHI  208, BLOCK III, HIGH COURT OF DELHI, SHER SHAH MARG  CHAMBER NO. 184, BLOCK 2, DHC,	PH:9811071260 EMAIL: <a href="mailto:Pant.arjun@rediffmail.com">Pant.arjun@rediffmail.com</a>  PH: 9810029802 EMAIL: <a href="mailto:arunbirbal@yahoo.com">arunbirbal@yahoo.com</a>  Ph: 9810962950 Email:- <a href="mailto:Shobhana.takiar@yahoo.co.in">Shobhana.takiar@yahoo.co.in</a>  PH:9873367274 EMAIL: <a href="mailto:mrinalinisgupta@gmail.com">mrinalinisgupta@gmail.com</a>  PH:9810158581

<p><a href="mailto:ddachamberhc@dda.org.in">ddachamberhc@dda.org.in</a></p> <p>CONTACT DETAILS OF DDA OFFICIALS:</p> <p>1. MR. SANJIV KUMAR SHARMA SENIOR LAW OFFICER MOBILE: 9958934935</p> <p>EMAILEDATED 08.08.2025</p> <p>2. MS. NEERU, JUNIOR LAW OFFICER</p> <p>3. MR. RAHUL, LEGAL ASSISTANTS</p> <p>"LETTER EMAIL DTD 26.03.2024"</p> <p>"NEW LIST OF ADDL. SR. STANDING COUNSEL/STANDING COUNSEL OF DDA VIDE LETTER DATED 22.10.2021"</p>	<p>STANDING COUNSEL</p>	<p>NEW DELHI</p>	<p>EMAIL: <a href="mailto:sahayk@gmail.com">sahayk@gmail.com</a></p>
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<p>DR. APJ ABDUL KALAM TECHNICAL UNIVERSITY, U.P. IET COMPLEX SEETAPUR ROAD, LUCKNOW</p>	<p>MR. AMITESH KUMAR (STANDING COUNSEL)</p>	<p>146 SEEMANT VIHAR KAUSHAMBI NEAR RADISSON HOTEL GHAZIABAD</p>	
<p>DELHI MINORITIES COMMISSION  (A STATUTORY BODY OF GOVERNMENT OF NCT OF DELHI)</p>	<p>MR. SIDDHARTH, ADVOCATE  "EMPANELLED COUNSEL"</p>	<p>CHAMBER NO. K-10, TIS HAZARI COURTS, DELHI</p>	<p>MOBILE: 9599138139 E-MAIL:- <a href="mailto:siddharth.kumar23@gmail.com">siddharth.kumar23@gmail.com</a></p>
<p>ELECTRICITY REGULATORY COMMISSION</p>	<p>1. MR. SURESH TRIPATHY</p>	<p>160, LAWYERS CHAMBERS, DELHI HIGHCOURT,NEW DELHI</p> <p>RES: C-63, SILVER OAK APARTMENTS, PLOT NO,109, I.P. EXTENSION, PATPARGANJ, DELHI-110092</p>	<p>PH. 22444301, 22010642 MOBILE; 9810269115</p>
<p>DELHI &amp; DISTRICT CRICKET ASSOCIATION (DDCA)</p>	<p>MR. SAURABH CHADDA, ADVOCATE STANDING/NOMINATED COUNSEL</p>	<p>C/O THE DELHI AND DISTRICT CRICKET ASSOCIATION,</p>	<p>EMAIL: <a href="mailto:scalawdel@gmail.com">scalawdel@gmail.com</a></p>

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DELHI TECHNOLOGICAL UNIVERSITY (DTU)  (FORMERLY DELHI COLLEGE OF ENGINEERING)	1] MR. ATUL NANDA	1] 12/C, SAGAR APARTMENTS, TILAK MARG, NEW DELHI	
	2] MS. AVNISH AHLAWAT	2] CHAMBER NO. 243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI  OFF. A-33, DEFENCE COLONY, NEW DELHI-110024	TEL. 23384517 MOB. 9810134741
	MR. ANUJ KUMAR RANJAN, ADVOCATE PANEL ADVOCATE/COUNSEL  LETTER DATED 16.10.2024	CH. E-407, KARKARDOOMA COURTS, DELHI-110032 CH. 32, SH. R. K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001	MOBILE: 9289874307 8851528876 EMAIL: <a href="mailto:akranjanadvocate@gmail.com">akranjanadvocate@gmail.com</a>
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OFFICE OF THE DY. DIRECTOR (LAW), DELHI JAL BOARD, VARUNALAYA PHASE-II KAROL BAGH, NEW DELHI-110005	MR. TUSHAR SANNU DAHIYA, ADVOCATE ADDITIONAL STANDING COUNSEL  LETTER DATED 28.03.2025		

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LETTER DATED 01.08.2025

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LETTER DATED 01.08.2025

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LETTER DATED 01.08.2025

	MS. MANISHA TYAGI, ADVOCATE  LETTER DATED 17.09.2025	ADDRESS: B-2/34-B, LAWRENCE ROAD, DELHI-110035	MOBILE: 9811007270
DELHI POWER COMPANY LTD. (LETTER DTD. 15.11.2006)	D. MS. AVNISH AHLWAT	1] 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003  RES: A-33, DEFENCE COLONY, N.DELHI-110024	
	D. SH. S.K. DUBEY	2] 228, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	3. SH. SUMEET PUSHKARNA	3] 346-A, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
DELHI NURSING COUNCIL  (AN AUTONOMOUS BODY OF GOVT. OF DELHI) AT: AHILYA BAI COLLEGE OF NURSING BUILDING LOK NAYAK HOSPITAL, NEW DELHI- 110002	MR. PRAVEEN KHATTAR [w.e.f. 08.01.2010]	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI	
DELHI PUBLIC SCHOOL SOCIETY	MR. PUNEET MITTAL	241, LAWYERS CHAMBER, HIGH COURT OF DELHI NEW DELHI  3, GULMOHAR ENCLAVE, NEW DELHI-49	PH. NO. 23389122, 23389454  PH.NO. 26511711, 26859797 FAX' 26519797
	MS. PRATIMA K.GUPTA,ADV  (LETTER DT. 11.04.2018)	CHAMBER NO.241,LAWYERS CHAMBERS,DELHI HIGH COURT, NEW DELHI-110003  OFF: Y-1,BASEMENT HAUZ KHAS, NEW DELHI 110060	PH: 23384122 MOB: 9811282222  (O) 011- 26965000/41656588
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VIDE LETTER DATED 25.10.2021		
MR. RUPENDRA PRATAP SINGH, ADVOCATE NOMINATED COUNSEL	ADDRESS: 241, OLD LAWYERS' CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003	PHONE NO. 9818928506 EMAIL: <a href="mailto:rpsingh@puneetmittal.in">rpsingh@puneetmittal.in</a> <a href="mailto:advocaterpsingh1@gmail.com">advocaterpsingh1@gmail.com</a>
VIDE LETTER DATED 25.10.2021		
MR. ABHIESUMAT GUPTA, ADVOCATE NOMINATED COUNSEL	ADDRESS: Y-1, BASEMENT, HAUZ KHAS, NEW DELHI-110049	PHONE NO. 9811088803 EMAIL: <a href="mailto:abhishumatgupta@gmail.com">abhishumatgupta@gmail.com</a>
VIDE LETTER DATED 25.10.2021		
DELHI AGRICULTURAL MARKETING BOARD (A STATUTORY BODY UNDER THE GOVT OF DELHI)	MS. AVNISH AHLAWAT  243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003  OFF: A-33, DEFENCE COLONY NEW DELHI-110024  RES: A-855-F, SUSANT LOK PHASE-I, GURGAON, HARYANA	PH: 23384517 FAX: 011-23382820  PH: 51012214, 51048401 MOBILE: 9810134741 MAIL; AVNISHAHLAWAT@YAHOO.COM PH 95124-5048712
DELHI AGRICULTURAL MARKETING /FLOWER MARKET COMMITTEE, FISH & POULTRY MARKET COMMITTEE, FODDER MARKET COMMITTEE & KHOYA MAWA COMMITTEE	MS. AVNISH AHLAWAT, ADVOCATE  OFFICE: A-33 DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-110024  CHAMBER: 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI	PH: 4101-2214, 4104-8401  PH: 2338-4517 FAX: 4101-2214
DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION {DSIDC} LTD	MS. ANUSUYA SALWAN  342, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003  RES: 47, PUSA ROAD, NEW DELHI	2338 8501 2581 4176 MOBILE: 9811225368
DELHI STATE LEGAL SERVICES	MR. HIMANSHU ANAND GUPTA,	EMAIL:

AUTHORITY	ADVOCATE NOMINATED COUNSEL  LETTER DATED 26.11.2025		<a href="mailto:himanshuanandgupta@yahoo.com">himanshuanandgupta@yahoo.com</a> PHONE NO.: 9811338050
DELHI UNIVERSITY & COLLEGE KARAMCHARI UNION (AFFILIATED TO A.I.T.U.C. & RECOGNISED BY THE UNIVERSITY OF DELHI)	1. RAJENDER KUMAR RAWAT, ADVOCATE, STANDING COUNSEL  LETTER DATED 28.03.2023	CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI, NEW DELHI	MOB: 9810053768, EMAIL: <a href="mailto:rjndr.rawat@gmail.com">rjndr.rawat@gmail.com</a>
	2. MANISH KUMAR, ADVOCATE COUNSEL  LETTER DATED 28.03.2023		MOB: 9910580816, EMAIL: <a href="mailto:manishkumaradvv6@gmail.com">manishkumaradvv6@gmail.com</a>
	3. MS. VANDANA SACHDEVA, ADVOCATE COUNSEL  LETTER DATED 28.03.2023		MOB: 9354800868
	4. PARAS SINGH, ADVOCATE COUNSEL  LETTER DATED 28.03.2023		MOB: 9650967018
DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. (DSIIDC)	DHIR & DHIR ASSOCIATES, ADVOCATES & SOLICITORS STANDING COUNSEL  [ON RETAINERSHIP BASIS FOR A PERIOD OF THREE YEAR WITH EFFECT FROM 01.01.2026 VIDE LETTER DATED 13.01.2026]	D-55, DEFENCE CONONY, NEW DELHI-110024	EMAIL: <a href="mailto:dsiidc@dhirassociates.com">dsiidc@dhirassociates.com</a> MOBILE: 9910906508 / 011 4241 0000
DELHI POLLUTION CONTROL COMMITTEE  LETTER DTD. 15.05.2012	D. MR. BIRJA MAHAPATRA	CHAMBER NO. 12 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG  NEW DELHI-110003	MOB.: 9810935526
	D. MR. NARENDER PAL SINGH, ADVOCATE,	08, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-110001	MOB: 9311010090

	<p align="center">"NOMINATED COUNSEL"</p> <p align="center">LETTER DATED : 01.10.2019</p>		
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(LETTER DT. 25.11.2016)	MR. ARUN AGGARWAL	159, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003  RESIDENCE: 51, VIGYAN LOK, DELHI-110092  26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092	PH:+91-11- 23383514 (OFF.) 22153988 (RES.) 22242624 MOB.: 9811087995 e-mail: <a href="mailto:ADVARUN36@GMAIL.COM">ADVARUN36@GMAIL.COM</a> <a href="mailto:ADVARUNAGGARWAL@GMAIL.COM">ADVARUNAGGARWAL@GMAIL.COM</a>
DIRECTORATE OF REVENUE INTELLIGENCE 7 <sup>TH</sup> FLOOR, DRUM SHAPED BUILDING, I.P. BHAWAN, I.P. ESTATE, NEW DELHI	<p align="center"><u>FOR DIRECTORATE OF REVENUE INTELLIGENCE (HQRS)</u></p> <p>SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DRI, HQRS, NEW DELHI (SH. NIRMAL KUMAR) HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOK ETC. PERTAINING TO DRI (HQRS) (EXCEPT DELHI ZONAL UNIT).</p>	<p><u>ADDRESS:</u></p> <p>SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DIRECTORATE OF REVENUE INTELLIGENCE (HQRS) 7<sup>TH</sup> FLOOR, D-BLOCK, I.P. BHAWAN, I.P. ESTATE, NEW DELHI-110002</p>	<p>MAIL ID: <a href="mailto:drilegal.hq@gov.in">drilegal.hq@gov.in</a></p> <p>CONTACT NO.: 011-23378629 011-23379871</p>
	<p align="center"><u>FOR DIRECTORATE OF REVENUE INTELLIGENCE (DELHI ZONAL UNIT)</u></p> <p>SENIOR INTELLIGENCE</p>	<p><u>ADDRESS:</u></p> <p>SENIOR INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE (DELHI ZONAL UNIT) B-3 &amp; 4, 6<sup>TH</sup> FLR.</p>	<p>MAIL ID: <a href="mailto:dridzu@nic.in">dridzu@nic.in</a></p> <p>CONTACT NO.: 011-24360730</p>

	OFFICER DRI - DELHI ZONAL UNIT (SH. ADESH NAYAK) HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT.	PT. DINDAYAL ANTYODYA BHAWAN, LODHI ROAD, CGO COMPLEX, NEW DELHI-110003	
<p>CENTRAL BOARD OF INDIRECT TAXES &amp; CUSTOMS (LEGAL CELL)</p> <p>DEPARTMENT OF REVENUE</p> <p>MINISTRY OF FINANCE</p> <p>GOVERNMENT OF INDIA</p> <p>NOTE:</p> <p>SR./JR. STANDING COUNSELS FOR HANDLING GST INTELLIGENCE CASES OF INDIRECT TAXES BEFORE THIS HON'BLE COURT FOR A PERIOD OF THREE YEARS VIDE LETTER DATED 04.07.2024</p>	<b><u>SR. STANDING COUNSELS</u></b>		
	1. MR. ANURAG OJHA		
	2. MR. SIDDHARTHA SINHA		
	3. MR. ANURAG SOAN		
	4. MR. ANIRUDDHA DESHMUKH		
	5. MR. HARPREET SINGH		
	6. MR. ABHISHEK GARG		
	7. MS. MAJU CHATURVEDI		
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	9. MR. ADITYA SINGLA		
	10. MR. PRASHANT MEHARCHANDANI		
	11. MR. ANANDH.K		
	12. MR. SHUBHAM TYAGI	OFFICE: 4/19-A, LGF, JANGPURA-B, MATHURA ROAD NEW DELHI-110014  RES ADDRESS: D-42, FLAT NO. 2, SECOND FLOOR, NANGAL DEWAT, VASANT KUNJ, NEW DELHI-110070	CONTACT: 9650049869 8376043196 EMAIL: <a href="mailto:shubhamtyagicbic@gmail.com">shubhamtyagicbic@gmail.com</a>
	13. MS. ANUSHREE NARAIN		
	14. MR. AKSHAY AMRITANSHU		
15. MS SUHASINI SEN			

	16. MR. SANYAT LODHA		
	17. MR PIYUSH BERIWAL		
	18. MR. ADITYA SHEKHAR		
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	<b><u>JR. STANDING COUNSELS</u></b>		
	1. MR. APOORV AGARWAL		
	2. MR. VIVEK GURNANI	R-47, 2 <sup>ND</sup> FLOOR, GREATER KAILASH-1, NEW DELHI	EMAIL: <a href="mailto:vivek.gurnani14@gmail.com">vivek.gurnani14@gmail.com</a> MOBILE: +91-9584487160
	3. MR. AAKASH WAL		
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	8. MS. SHIVANI LUTHRA LOHIYA		
	9. MR. KAUSTUBH ANIL SHAKKARWAR		
	10.MR. ASHUTOSH SENGER		
	11.MR. AVIJIT DIKSHIT		
	12. MR ANISH DHINGRA		
	13. MR ABHINAV KALIA		
DIRECTORATE GENERAL OF FOREIGN TRADE (MINISTRY OF COMMERCE &	MR. VINEET MALHOTRA ADVOCATE (SPECIAL COUNSEL FOR		

INDUSTRY)	EXPORT & IMPORT MATTERS)		
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	2. MR. ANKUR KUMAR MISHRA,	H. NO. 4 <sup>TH</sup> FLOOR, B- 149,	MOB: 7303176868

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	<p>MR. ANURAG JAIN, ADV RETAINER COUNSEL</p> <p>"FOR A PERIOD OF 3 YEARS W.E.F. 20.07.2023 VIDE LETTER DATED 20.07.2023"</p>	OFFICE: A-219, LGF, DEFENCE COLONY, NEW DELHI-110024	<p>MOBILE: 9811235881 EMAIL: <a href="mailto:anuraglawyer2000@gmail.com">anuraglawyer2000@gmail.com</a></p>

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DMI FINANCE PRIVATE LIMITED  (LETTER DTD. 24.08.2017 , TIMING 10.30 am TILL 4 PM)	1. MR. AMIT GUPTA D-154/2003  ----- 2. MR. VIKAS SHOKEEN D-1276/2000  ----- 3. MR. NEERAJ KUMAR D-770/2007  ----- 4. MR. RISHI SETHI D-2701/1999  ----- LETTER DT. 01.09.2017 TIMING 10.30 A.M. TILL 4 PM	BG-24, SHIVA ENCLAVE, A-4, PASCHIM VIHAR, NEW DELHI-110063  ----- AB-18, MIAN WALI NAGAR NEW DELHI-110087  ----- B-27, IST FLOOR, DEFENCE COLONY, NEW DELHI-110024  ----- F-18, L.G.F., LAJPAT NAGAR-III NEW DELHI-110024  ----- A-59A, 1 <sup>ST</sup> FLOOR, LAJPAT NAGAR-II NEW DELHI-110024	MOB.: 9560052229  ----- MOB.: 9891286119  ----- MOB.: 9811338696  ----- MOB.: 9811088212  ----- MOB.: 9910087765 9910040471  ----- PH.: 011-29842365, 011-29842464, 011-29842465
	5. MR. AJAY KOHLI, ADVOCATE  ----- 6. MR. S.S.SOBTI, ADVOCATE		

<p>DEUTSCHE INVESTMENTS INDIA PRIVATE LIMITED (LETTER DT. 25.09.2017)</p>	<p>SHAILENDRA &amp; ASSOCIATES, LAW FIRM</p>	<p>S-195, LOWER GROUND FLOOR,GREATER KAILASH-II, NEW DELHI-110048</p>	<p>PH.: 011-40573229, 40545678, 40573229 E-MAIL: <a href="mailto:shailendraassociates@shailendra.net.in">shailendraassociates@shailendra.net.in</a></p>
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	<p>MS. KIRAN BAIRWA, ADVOCATE "ADDITIONAL PUBLIC PROSECUTOR"</p> <p>"FOR CONDUCTING ANY PROSECUTION, APPEAL OR OTHER PROCEEDINGS IN THIS HON'BLE COURT TILL FURTHER ORDERS VIDE LETTER DATED 19.12.2023"</p>		
	<p>MR. NAWAL KISHORE JHA, ADVOCATE "ADDITIONAL PUBLIC PROSECUTOR"</p> <p>"FOR CONDUCTING ANY PROSECUTION, APPEAL OR OTHER PROCEEDINGS IN THIS HON'BLE COURT TILL FURTHER ORDERS VIDE LETTER DATED 19.12.2023"</p>		

DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	<u>GOVERNMENT</u> <u>PLEADERS/ADDL.STANDING</u> <u>COUNSEL (CIVIL)</u>	1.MR.SHADAN FARASAT 2.MR.HIMMAT SINGH SHERGIL 3.MR.SAMEER VASHISHT 4.MR.ANUPAM SRIVASTAVA 5.MS.HETU ARORA SETHI 6.MR.RISHIKESH KUMAR 7.MS. SHOBHNA TAKIAR 8.MR.ANJUM JAVED 9.MR.JAWAHAR RAJA	
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1. SH MADHUKAR PANDEY
2. SH. SANJEEV SAHAY
3. SH. MANU SHARMA

NOTIFICATION DATED  
26.07.2021

[IN CONNECTION WITH ALL  
THE FIRs WHICH HAVE BEEN  
REGISTERED IN CASES  
RELATED TO ANIT-CAA  
PROTEST AND LAW & ORDER  
SITUATION ARISING OUT OF  
THESE PROTESTS IN DELHI,  
WHICH INCLUDE RIOTS CASES  
IN NORTH EAST DISTRICT,  
DELHI.]

SPECIAL PUBLIC PROSECUTORS

1. MS. VIJAY RANI, ADVOCATE
2. SH. ASHISH DUTTA,  
ADVOCATE
3. SH. NAVEEN KUMAR RAHEJA,  
ADVOCATE
4. SH. ANIRUDHA MISHRA,  
ADVOCATE

[TO REPRESENT THE STATE  
BEFORE THE HON'BLE COURTS  
IN ALL COURT PROCEEDINGS  
ARISING OUT OF FIRs  
REGISTERED IN CONNECTION  
WITH NORTH-EAST ROITS AND  
ANTI CAA/NRC PROTESTS.]

VIDE LETTER DATED 07.08.2023

GOVERNMENT OF NATIONAL CAPITAL  
TERRITORY OF DELHI

LAW OFFICERS/SENIOR  
ADVOCATES/ADVOCTES, AS

HOME (POLICE-II) DEPARTMENT,  
5<sup>TH</sup> LEVEL, 'C' WING,  
DELHI SECRETARIAT, NEW DELHI

SPECIAL PUBLIC  
PROSECUTORS:-

1. SH. TUSHAR MEHTA, SG
2. SH. S.V. RAJU, ASG
3. SH. AMAN LEKHI, ASG
4. SH. SANJAY JAIN, ASG
5. SH. CHETAN SHARMA, ASG
- 6.
7. SH. RAJAT NAIR,  
ADVOCATE
8. SH. MADHUKAR PANDEY,  
ADVOCATE
9. SH. SANJEEV SAHAY,  
ADVOCATE
10. SH. MANU SHARMA,  
ADVOCATE
11. SH. PRANAV DIESH,  
ADVOCATE

NOTIFICATION DATED  
26.07.2021

[THEY SHALL CONDUCT ON  
BEHAHF OF THE STATE, ALL  
THE MATTER INCLUDING BAIL,  
TRIAL, APPEALS AND ALL  
OTHER MISCELLANEOUS  
MATTERS INCIDENTAL TO AND  
CONNECTED WITH ALL FIRs AS  
WELLA S ANY OTHER MATTER  
RELATED TO PROTEST AGAINST  
THREE FARM LAWS IN DELHI.]

MR. RAMESH GUPTA,  
SENIOR ADVOCATE  
AS SPECIAL PUBLIC  
PROSECUTOR

"IN THE CASE FIR NO.184/2021,  
PS VASANT VIHAR, NEW DELHI  
VIDE LETTER DATED 21.01.2022"

<p>EMPLOYEES' PROVIDENT FUND ORGANISATION (EPFO)</p>	<p>SH. SIDDHARTH, ADVOCATE, STANDING COUNSEL</p> <p>VIDE LETTER DATED 13.01.2022</p>	<p>B-88/1 GROUND FLOOR, EAST OF KAILASH, DELHI 110065</p>	<p>PHONE NO. +91-7838537008 +91-11-49384620</p> <p>EMAIL: <a href="mailto:mail@chambersofsiddhart.com">mail@chambersofsiddhart.com</a></p>
	<p>SH. RAJESH KUMAR, ADVOCATE, STANDING COUNSEL</p> <p>VIDE LETTER DATED 13.01.2022</p>	<p>S-381, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048</p>	<p>MOBILE: +91-9891235156</p> <p>EMAIL: <a href="mailto:rajesh.laws@gmail.com">rajesh.laws@gmail.com</a></p>
	<p>MS. INDERJEET SIDHU, ADVOCATE ENROL NO. D-773/1994 EMPANELMENT AS ADVOCATE</p> <p>FOR BLOCK YEAR 2023-2026 VIDE LETTER DATED 01.03.2023</p>	<p>LAWYERS CHAMBER 20, BLOCK NO 1, DELHI HIGH COURT NEW DELHI-110003</p>	<p>MOBILE: 9810587998 EMAIL: <a href="mailto:ijksidhuassociates@gmail.com">ijksidhuassociates@gmail.com</a></p>
<p>EMPLOYEES' STATE INSURANCE CORPORATION (MINISTRY OF LABOUR &amp; EMPLOYMENT, GOVERNMENT OF INDIA)</p>	<p>MR. SIDDHARTH, ADVOCATE ENROL NO. (UP2232/2011) STANDING COUNSEL</p> <p>W.E.F. 01.04.2026 TO 31.03.2029 OR TILL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE LETTER DATED 27.03.2026</p>	<p>B-88/1, GROUND FLOOR, EAST OF KAILASH, DISTRICT SOUTH, DELHI 110065</p>	<p>MOBILE: 7838537008 EMAIL: <a href="mailto:mail@chambersofsiddhart.com">mail@chambersofsiddhart.com</a></p>
<p>ENGINEERING PROJECTS (INDIA) LIMITED</p>	<p>1]MR. M.M. PANDE, SENIOR MANAGER {LEGAL} &amp; ADVOCATE</p> <p>2] MR. NARENDRA SHARMA, MANAGER (LEGAL)</p>	<p>1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003</p> <p>2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003</p>	<p>PHONE: 2436 1666 &amp; 2436 2120</p> <p>PHONES: 2436 1666 &amp; 2436 2121</p>

	<p>MR. KUNAL SABHARWAL, ADVOCATE</p> <p>EMPANELLED AS AN ADVOCATE</p> <p>LETTER DATED 16.04.2026</p>	<p>OFFICE ADDRESS: C-1, 2<sup>ND</sup> FLOOR, PANCHSHEEL ENCLAVE, NEW DELHI-110017</p>	<p>MOBILE: 9891117595 OFFICE: +91 11 40666349 DIRECT: +91 11 40666359</p> <p>EMAIL: <a href="mailto:kunal@kunalsabharwal.in">kunal@kunalsabharwal.in</a></p>
ENGINEERS INDIA LIMITED (EIL)	<p>MR. ABHIMANYU GARG, ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 02.01.2023</p>	<p>ADDRESS: C-15, LGF, GEETANJALI ENCLAVE, NEW DELHI-110017</p> <p>ALSO AT 201, LAWYER CHAMBERS, DELHI HIGH COURT, NEW DELHI-110503</p>	<p>EMAIL: <a href="mailto:Abhimanyu.legal@gmail.com">Abhimanyu.legal@gmail.com</a></p> <p>MOBILE: 9811092113</p>
CENTRAL BOARD OF IRRIGATION AND POWER	<p>WAZIR CHAND CHOPRA &amp; CO. MR. PANKAJ CHOPRA</p>	<p>245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI</p> <p>B-201 EAST OF KAILASH, NEW DELHI-110 065</p>	<p>2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: <a href="mailto:pankaj_1957@hotmail.com">pankaj_1957@hotmail.com</a></p>
ELECTION COMMISSION OF INDIA	<p>1. MR. ANKUR TALWAR, ADVOCATE STANDING COUNSEL LETTER DATED 26.02.2026</p>	<p>D-12, FIRST FLOOR, MAHARANI BAGH, NEW DELHI 110065</p>	<p>MOBILE: 9811148799 EMAIL: <a href="mailto:ankurtalwar@outlook.in">ankurtalwar@outlook.in</a></p>
	<p>2. MS. ANJANA GOSAIN, ADVOCATE STANDING COUNSEL</p>	<p>442, LAWYERS' CHAMBER, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003,</p>	<p>EMAIL: <a href="mailto:anjanagosainchambers@gmail.com">anjanagosainchambers@gmail.com</a> MOBILE: 9810100674</p>

	LETTER DATED 26.02.2026		
	3. SH. RAJEEV SHARMA, ADVOCATE  STANDING COUNSEL LETTER DATED 26.02.2026	OFFICE: 1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001  CHAMBER NO. 298, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: <a href="mailto:advrajeev.legal@gmail.com">advrajeev.legal@gmail.com</a>  MOBILE NO.: 9810194858
	4. MS. SURUCHI SURI, ADVOCATE  STANDING COUNSEL LETTER DATED 26.02.2026	ADDRESS: B-261, GREATER KAILASH-I, NEW DELHI-110048	EMAIL: <a href="mailto:suruchi.suri@surico.in">suruchi.suri@surico.in</a> MOBILE: 9810255518
	5. MS. ROHINI PRASAD, ADVOCATE  STANDING COUNSEL LETTER DATED 26.02.2026	C-416, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024	EMAIL: <a href="mailto:rohinipd@gmail.com">rohinipd@gmail.com</a> MOBILE: 91-9818065913 TEL. NO. 011-41838317
	6. SH. SANJAY VASHISHTHA, ADVOCATE  STANDING COUNSEL LETTER DATED 26.02.2026	B-59A, GANGOTRI ENCLAVE, ALAKHNANDA, NEW DELHI-110019  76, 7TH FLOOR, BAIAI BHAWAN, NARIMAN POINT, MUMBAI, MAHARASHTRA [ADJACENT TRIDENT HOTEL, NARIMAN POINT  CHAMBER NUMBER 29, LAWYERS CHAMBERS BLOCK, SUPREME COURT OF INDIA	EMAIL: <a href="mailto:sanjay.vashishtha@outlook.com">sanjay.vashishtha@outlook.com</a> <a href="http://www.vashishthalawoffice.com">www.vashishthalawoffice.com</a> MOB: 9999753811 011-40519551
ECL FINANCE LTD.	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
EDELWEISS FINVEST PRIVATE LIMITED	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL:

			asa@asalegal.in
FOOD CORPORATION OF INDIA	1. SHRI OM PRAKASH, ENROLL NO. D/772/94 ADVOCATE STANDING COUNSEL  LETTER DATED 17.02.2025	F-13 & F-20, IST FLOOR, PANKAJ GRAND PLAZA (NEAR DELHI POLICE APARTMENTS), MAYUR VIHAR PHASE-I, DELHI-91	OFFICE: 011-22751805 MOBILE: 9810794902 EMAIL: <a href="mailto:om_prkashmv@yahoo.co.in">om_prkashmv@yahoo.co.in</a>
	2. MS. RICHA KAPOOR, ENROLL NO. D/725/1992 ADVOCATE STANDING COUNSEL  LETTER DATED 17.02.2025	CHAMBER NO. 407, LAWYERS CHAMBER, (FOURTH FLOOR) HIGH COURT OF DELHI	MOBILE: 9810400407 EMAIL: <a href="mailto:office@marklegal.co.in">office@marklegal.co.in</a>
FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE  <u>THE SERVICE OF NOTICE, PETITION ETC. MAY BE DONE AT THE FOLLOWING ADDRESS:</u>  SHRI ARUN SINGHAL, CHIEF EXECUTIVE OFFICER, FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23220995, MOBILE: 09919800299 EMAIL: <a href="mailto:ceo@fssai.gov.in">ceo@fssai.gov.in</a>  MS. SMITA SINGH, ASSISTANT DIRECTOR (LEGAL) FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23214136 MOBILE: 09810645417 Email: <a href="mailto:legal@fssai.gov.in">legal@fssai.gov.in</a>  <u>"VIDE LETTER DATED 10.03.2021"</u>	1. M/S CHAUDHARY & CHAUDHARY ADVOCATES & SOLICITORS.  LETTER DATED 25.03.2021	B-147, ASHOK VIHAR, PHASE-I, DELHI-110052 LANDMARK- CENTRAL MARKET, ASHOK VIHAR	MOBILE: 09250401605 EMAIL: <a href="mailto:delhi@chaudharyandchaudhary.com">delhi@chaudharyandchaudhary.com</a>
	2. M/S SASTRA LEGAL ADVOCATES & SOLICITORS,  LETTER DATED 25.03.2021	E-96, MALCHA MARG, CHANAKYAPURI, NEW DELHI-110021	TEL.: 91-11-41039797-98 EMAIL: <a href="mailto:info@sastralegal.com">info@sastralegal.com</a> <a href="http://www.sastralegal.com">www.sastralegal.com</a>
FULLERTON INDIA CREDIT COMPANY	SANJEEV SINGH & ASSOCIATES	B-13, LOWER GROUND FLOOR,	MOB.: 9810122176

LIMITED (DTD. 25.08.2017)		CHIRAG ENCLAVE, NEW DELHI-110048	EMAIL: <a href="mailto:ssalawfirm@ssalawfirm.in">ssalawfirm@ssalawfirm.in</a>
EAST DELHI MUNICIPAL CORPORATION, EDMC (NOW MUNICIPAL CORPORATION OF DELHI)  <b>NOTE:</b> FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:  MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17 <sup>TH</sup> FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: <a href="mailto:clomcdhq@gmail.com">clomcdhq@gmail.com</a>	MR. HARISH KUMAR KHINCHI, (STANDING COUNSEL)	2316, ARYA SAMAJ ROAD KAROL BAGH, NEW DELHI-110005	MOB: 9968630786, 9868935786 EMAIL: <a href="mailto:harish.khinchi@yahoo.com">harish.khinchi@yahoo.com</a>
	MR. SANJEEV SABHARWAL, (STANDING COUNSEL)	CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1, NEW DELHI	MOB: 9810031680, 9910106949  E-MAIL: <a href="mailto:Solicitor6@gmail.com">Solicitor6@gmail.com</a>
GAIL (INDIA) LTD.	MR. KARTIK SETH, ADVOCATE (MP/996/12) C/O M/S CHAMBERS OF KARTIK SETH STANDING COUNSEL  LETTER DATED 05.07.2025	OFFICE ADDRESS: 46, TODARMAL ROAD, NEW DELHI-110001	PHONE NO:+91 9582031845 EMAIL: <a href="mailto:kartikseth@chambersofkartikseth.com">kartikseth@chambersofkartikseth.com</a>
	MS. NEETIKA BAJAJ, ADVOCATE (ENROL NO. D-4796/2017) STANDING COUNSEL  LETTER DATED 04.12.2024	OFFICE ADDRESS: 2, PALAM MARG, VASANT VIHAR, NEW DELHI-110057	PHONE NO: 91-9999646269 EMAIL: <a href="mailto:advocateneetikabajaj@gmail.com">advocateneetikabajaj@gmail.com</a>
	MR. SANDEEP MAHAPATRA 'STANDING COUNSEL'	E-45, IST FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024  CHAMBER No. 267, LAWYERS' CHAMBER	MOB: 9811472444  E-MAIL: <a href="mailto:sdeepmahapatra@gmail.com">sdeepmahapatra@gmail.com</a>

		BLOCK-I, DELHI HIGH COURT, NEW DELHI	<a href="#">m</a>
LETTER DATED: 14 <sup>TH</sup> MARCH, 2019	ANISH CHAWLA, ADVOCATE 'STANDING COUNSEL'	CHAMBER 105-A, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	CONTACT:+91-9953541910 EMAIL: <a href="mailto:anishchawla89@gmail.com">anishchawla89@gmail.com</a>
GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066	MS. PURNIMA MAHESHWARI  (LETTER DTD. 04.07.2017)	CHAMBER NO. 205, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003  OFFICE: 111, JOR BAGH, NEW DELHI-110003	MOB.: 9810153018  E-MAIL: <a href="mailto:advpurnima111@gmail.com">advpurnima111@gmail.com</a>
GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY, DWARKA, SECTOR-16, NEW DELHI-110078	1. M/s SIKRI & COMPANY "STANDING COUNSEL"  LETTER DATED 05.05.2026	229, LAWYERS CHAMBER-I, HIGH COURT OF DELHI, NEW DELHI-110003  OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9311331810 9311331805 EMAIL: <a href="mailto:sikrico@sikrilaw.com">sikrico@sikrilaw.com</a>
	2. MS. ANITA SAHANI "ADDITIONAL STANDING COUNSEL"  LETTER DATED 05.05.2026	ADDRESS: 363, LAWYERS' CHAMBERS, DELHI HIGH COURT, SHER SHAH SURI MARG, NEW DELHI-110003	MOB: 9810113256 EMAIL: <a href="mailto:anitasahani@gmail.com">anitasahani@gmail.com</a> <a href="mailto:anitasahani@hotmail.com">anitasahani@hotmail.com</a>
	3. SH. HARSH KAUSHIK, ADVOCATE-ON RECORD, SUPREME COURT OF INDIA "ADDITIONAL STANDING COUNSEL"  LETTER DATED 05.05.2026	ADDRESS:- B-14, BLOCK-B, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9811132899 <a href="tel:+91-11-49848465">TEL:+91-11-49848465</a> , EMAIL:- <a href="mailto:harshkaushikoffice@gmail.com">harshkaushikoffice@gmail.com</a>
	4. MR. PRITISH SABHARWAL, ADVOCATE, "ADDITIONAL STANDING COUNSEL"  LETTER DATED 05.05.2026	S-432 (BASEMENT), GREATER KAILASH-1, NEW DELHI-110048,  311, LAWYERS CHAMBER BLOCK-III, HIGH COURT, NEW DELHI-110003	MOBILE: 9871878690/9810264114,  EMAIL: <a href="mailto:pritishsabharwal1@gmail.com">pritishsabharwal1@gmail.com</a>
	5. MS. RUCHIRA GUPTA, ADVOCATE,	F-31, BASEMENT, JANGPURA EXTENSION, NEW DELHI-110014,	PHONE: NO. 011-43562646,

	<p>"ADDITIONAL STANDING COUNSEL"</p> <p>LETTER DATED 05.05.2026</p>		<p>MOBILE: 9810350333, EMAIL: <a href="mailto:ruchira@chambersofrg.com">ruchira@chambersofrg.com</a></p>
	<p>6. MR. TUSHAR RANDHAWA ADVOCATE, "ADDITIONAL STANDING COUNSEL"</p> <p>LETTER DATED 05.05.2026</p>	<p>E-2, FIRST FLOOR, ENCLAVE-I, GREATER KAILASH-I, NEW DELHI-110048</p>	<p>MOB.: 9818264840 EMAIL: <a href="mailto:at.randhawa09@gmail.com">at.randhawa09@gmail.com</a></p>
<p>GANDHI SMRITI AND DARSHAN SAMITI</p> <p>LETTER DTD. 21.05.12</p>	<p>MR. M. ATYAB SIDIQI</p>	<p>CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II HIGH COURT OF DELHI, NEW DELHI</p> <p>J-122, AFTABHOUSE, SECTOR-41, NOIDA (U.P.)</p>	<p>MOB.: 09871321935</p> <p>PH.:0120 4357204</p>
<p>PANEL OF:  GOVT. OF NCT OF DELHI (FOR CIVIL &amp; CRIMINAL CASES)</p>	<p>MR. SANJAY LAU, ADVOCATE</p> <p>ADDITIONAL STANDING COUNSEL (CRIMINAL) AS OFFICIATING STANDING COUNSEL (CRIMINAL) ON AD-HOC BASIS FOR A PERIOD OF THREE MONTHS OR TILL THE VACANCY IS FILLED ON REGULAR BASIS AS PER RULES VIDE LETTER DATED 31.03.2021</p> <p>[FOR A PERIOD OF 3 MONTHS W.E.F. 01.09.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS WHICHEVER IS EARLIER VIDE LETTER DATED 14.09.2021]</p> <p>[FOR A PERIOD OF FOUR MONTHS W.E.F. 01.12.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS, WHICHEVER IS EARLIER</p>	<p>SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL (CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u> DELHI HIGH COURT</p>	

VIDE LETTER DATED 03.12.2021]

GOVERNMENT PLEADERS/  
ADDITIONAL STANDING  
COUNSELS (CIVIL)

1. MR. SANJOY GHOSE
2. MR. GAUTAM NARAYAN
3. MR. DEVESH SINGH
4. MR. SATYAKAM
5. MR. ANUJ AGGARWAL
6. MR. NAUSHAD AHMED KHAN

ADDITIONAL STANDING  
COUNSELS (CRIMINAL)

1. MR. AVNINDER (AVI) SINGH
2. MS. KAMNA VOHRA
3. MR. RAJESH MAHAJAN
4. MR. SANJAY LAO
5. MR. ASHISH AGGARWAL
6. MS. RICHA KAPOOR
7. MR. RANBIR SINGH KUNDU
8. MS. NANDITA RAO

GOVERNMENT PLEADERS/

PANEL ADVOCATES

1. MS. AARTI BANSAL
2. MR. AMIT SINGH
3. MR. AMRESH MATHUR
4. MR. ANKUR CHHIBBER
5. MR. ARJUN MITRA
6. MR. ASHWINI GARG
7. MR. AVTAR SINGH BHAMLOT
8. MS. BELA KHATTAR  
CHAUHAN
9. MR. D. RAJESHWAR RAO
10. MS. DEEPTAKRITI VERMA
11. MR. DEVENDRA DEDHA
12. MR. DEVVRAT
13. DR. RAKESH GOSAIN
14. MR. GAURAV VERMA
15. MR. GURMAN CHAHAL
16. MR. GURSHARAN SINGH
17. MR. HEM KUMAR
18. MR. IKRANT SHARMA
19. MR. IRAM MAJID
20. MS. ISHA KHANNA

21. MR. JAIVEER
22. MR. JAYENDRA
23. MS. JYOTI TANEJA
24. MR. KHALID ARSHAD
25. MS. KIRAN SINGH
26. MR. KUSH SHARMA
27. MR. MAHABIR SINGH
28. MS. MANIKA TRIPATHI  
PANDEY
29. MR. MANMEET SINGH  
ARORA
30. MS. MISHA ROHATGI  
MOHTA
31. MR. MUKESH KUMAR SINGH
32. MR. NAUNIDH ARORA
33. MR. NAVEEN KUMAR  
SHARMA
34. MS. NEELAM SINGH
35. MS. NEHA RASTOGI
36. MS. NIDHI RAMAN
37. MR. PANKAJ SINHA
38. MS. PRABHSAHAY KAUR
39. MR. PRAMOD SEHGAL
40. MR. PUNEET SINGH

41. MR. R.K. ALAGH
42. MR. RAGHAV KUMAR  
TIWARI
43. MR. RAGHVENDRA PANDEY
44. MR. RAHUL BAKSHI
45. MR. RAHUL SHARMA
46. MR. RAJ KUMAR SHERAWAT
47. MR. RAJ KUMAR YADAV
48. MR. RAJAT MALHOTRA
49. MR. RAVI CHATURVEDI
50. MR. RISHIKESH KUMAR
51. MS. ROMA BHAGAT
52. MS. SAAHILA LAMBA
53. MR. SACHIN NAHAR
54. MS. SAKSHI POPLI
55. MR. SANGRAM SINGH
56. MR. SANJAY DEWAN
57. MR. SAURABH CHADDA
58. MR. SHAHDAN FARASAT
59. MR. SHARAT KAPOOR
60. MR. SIDDHARTH DUTTA
61. MR. SIDDHARTH SHANKAR

	<p style="text-align: center;">RAY</p> <p>62. MS. SONAM GUPTA</p> <p>63. MR. SUMER KUMAR SETHI</p> <p>64. MR. SUMIT AGARWAL</p> <p>65. MR. SUMIT KUMAR BATRA</p> <p>66. MR. SUNIL GOEL</p> <p>67. MS. SUNITA BANSAL</p> <p>68. MS. SWATY SINGH MALIK</p> <p>69. MS. SWEETY SINGH</p> <p>70. MR. UDIT GUPTA</p> <p>71. MR. UTTAM DUTT</p> <p>72. MR. VARUN NISCHAL</p> <p>73. MR. VIKAS SHOKEEN</p> <p>74. MR. VIKRANT NARAYAN VASUDEVA</p> <p>75. MR. VINOD KUMAR GOYAL</p> <p>76. MR. VIRENDER KUMAR VATS</p> <p>77. MR. VIVEK SINGHAL</p>		
<p>GOVERNMENT OF NCT OF DELHI LAND &amp; BUILDING DEPARTMENT B-BLOCK, VIKAS BHAWAN, I.P. ESTATE, NEW DELHI-110002</p>	<p><u>STANDING COUNSEL</u></p> <p>1. MR. SANJAY KUMAR PATHAK, ADVOCATE</p>	<p><u>DETAILS OF MR. SANJAY KUMAR PATHAK, ADVOCATE, STANDING COUNSEL</u></p>	<p><u>DETAILS OF MR. SANJAY KUMAR PATHAK, ADVOCATE, STANDING COUNSEL</u></p>

(SOLELY AND EXCLUSIVELY AUTHORIZED TO ACCEPT ADVANCE SERVICE IN RELATION TO ANY SUIT, APPEAL, WRIT OR OTHER PROCEEDINGS BY OR AGAINST THE GOVT. OF DELHI THROUGH ADDITIONAL CHIEF SECRETARY, LAND & BUILDING DEPARTMENT AND/OR UNION OF INDIA/LAND ACQUISITION COLLECTORS IN RELATION TO THE AFFAIRS OF THE NCT OF DELHI (LAND & BUILDING DEPARTMENT) AND/OR PUBLIC OFFICER(S) WHOSE DEFENSE HAS BEEN UNDERTAKEN BY IT, FOR A PERIOD WITH EFFECT FROM 23.05.2023 TO 22.05.2026 VIDE NOTIFICATION DATED 23.05.2023/17.08.2023)

GOVERNMENT PLEADER/  
COUNSELS

1. SH. ROSHAN LAL SAINI
2. MS. ZEHRA KHAN
3. MS. JYOTI TYAGI
4. SH. SUMIT CHANDER
5. SH. SIDDHARTH PANDA
6. SH. RANJEET PANDAY
7. SH. NEERAJ KUMAR
8. SH. RISHIKESH KUMAR
9. SH. SUNIL KUMAR JHA
10. SH. ASHISH GUMBER
11. MS. MEHAK NAKRA
12. SH. NITIN KHANNA
13. SH. ASHUTOSH KAUSHIK
14. MS. MANIKA TRIPATHI
15. SH. PIYUSH GUPTA
16. SH. MANIK ALHUWALIA
17. MS. NISHTHA CHAWLA

B-1, LAWYERS CHAMBERS,  
30, DEEN DAYAL UPADHYAY MARG,  
ROUSE AVENUE, NEW DELHI-110002,  
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9868114851  
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[gnctd.scla.skp@gmail.com](mailto:gnctd.scla.skp@gmail.com)

	<p>18.SH. AMIT YADAV  19.SH. NAND LAL SINGH  20.SH. SHASHANK DEO SODHI  21.SH. PUNEET SHARMA  22.SH. CHANDRA PRAKASH  23.SH. PRASHANT DIWAN  24.MS. ASTHA TYAGI  25.SH. KUMAR DUSHYANT SINGH  26.SH. GAJINDER KUMAR  27.MS. KIRAN JAI  28.SH. KSHITIZ KARJEE  29.SH. ANNIRUDH SHARMA</p> <p>[IN RELATION TO ANY SUIT, APPEAL, CWP, CCP, RFAs AND LPAs AND OTHER PROCEEDINGS BY OR AGAINST THE GOVT. OF NCT OF DELHI AND/OR UNION OF INDIA IN RELATION TO THE AFFAIRS IN THE LAND &amp; BUILDING DEPARTMENT, GOVT OF NCT OF DELHI/LAND ACQUISITION COLLECTOR AND/OR PUBLIC OFFICER (S) WHOSE DEFENCE HAS BEEN UNDERTAKEN BY IT FOR A PERIOD OF TWO YEARS FROM 01.09.2025 TO 31.08.2027]  VIDE LETTER DATED 02.01.2026</p>		
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI SERVICES DEPARTMENT	<p>MS. AVNISH AHLAWAT,  ADVOCATE</p> <p>STANDING COUNSEL GNCTD  (SERVICES)</p> <p>VIDE LETTER DATED 28.08.2024</p>	<p>OFFICIAL ADDRESS:  PLOT NO. 66, LGF,  THE HUB OKHLA INDUSTRIAL ESTATE,  PHASE-3, NEW DELHI-110020</p>	<p>TEL: 011-41012214  MOB: 9810134741  9313964463  EMAIL:  <a href="mailto:avnish@ahlawatassociates.in">avnish@ahlawatassociates.in</a>  <a href="mailto:scservicesgnctd@gmail.com">scservicesgnctd@gmail.com</a></p>
GREATER NOIDA INDUSTRIAL	M/s R.R. & ASSOCIATES	CHAMBER: A-3, GATE No. 3	MOBILE: 09868206476

DEVELOPMENT AUTHORITY	[PANEL LAW FIRM]	TIS HAZARI COURTS, DELHI-110054  OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054	TEL.: 011-23989989
GHAZIABAD MUNICIPAL CORPORATION	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	
GOVERNMENT OF ODISHA, LAW DEPARTMENT (LETTER DATED 26.03.2016) (LETTER DTD. 25.04.2016)	MR. ARUNAV PATNAIK	B-34 (L.G.F.), NIZAMUDDIN EAST, NEW DELHI-110013	OFF. NO.: 011 41826164 MOB. NO.: 9818501344, 9818928917
GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY, GOVERNMENT E-MARKETPLACE 2 <sup>ND</sup> FLOOR, JEEVAN TARA BUILDING, SANSAD MARG, NEW DELHI-110001	ADAZ LAW CHAMBERS, NOMINATED/STANDING COUNSEL	ADDRESS: A-265, 2 <sup>ND</sup> FLOOR, DEFENCE COLONY, NEW DELHI-24	9810382091-ABHINAV SHARMA, ADV 9891558131-DHRUV ROHATGI, ADV 9971005414-ABHIJIT MITTAL, ADV  E-MAIL:- <a href="mailto:abhinav@adazlaw.com">abhinav@adazlaw.com</a> <a href="mailto:adaz@adazlaw.com">adaz@adazlaw.com</a>
3 <sup>RD</sup> FLOOR, JEEVAN BHARTI BUILDING, CANNAUGHT LANE, JANPATH CONNAUGHT PLACE, NEW DELHI- 110001	"LETTER DATED: 10.02.2020"  MR. SHAILENDRA SHARMA, ADVOCATE LEGAL/NOMINATED COUNSEL	OFFICE ADDRESS: C-25, LOWER GROUND FLOOR, LAJPAT NAGAR-1, NEW DELHI-110024	EMAIL: <a href="mailto:Shailendrasharma10@hotmail.com">Shailendrasharma10@hotmail.com</a> MOBILE: 9810267976
	"LETTER DATED 31.01.2022" "W.E.F. 01.01.2022 FOR A PERIOD OF TWO YEARS"  HAMMURABI & SOLOMON PARTNERS  "EMPANELMENT AS LAW FIRM/ LEGAL CONSULTANT/ADVISOR"  LETTER DATED 29.12.2023	405A & 405B, RECTANGLE ONE-4 <sup>TH</sup> FLOOR, SAKET DISTRICT CENTRE, SAKET, NEW DELHI-110017	EMAIL: <a href="mailto:shweta.bharti@hammurabi-solomon.com">shweta.bharti@hammurabi-solomon.com</a> TEL: +91 1141551825/ 41551825 MOBILE:+91 9811020612
GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS	MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AS		

(DEPARTMENT OF PERSONNEL AND TRAINING)

SPECIAL PUBLIC PROSECUTOR

{FOR CONDUCTING TRAIL IN CASE NUMBER RC 2172015A0002/ACU.V, NEW DELHI (ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}.

"VIDE NOTIFICATION NO.  
F.NO.. 225/17/2020-ADV.II]  
DATED 16.09.2021"

MR. NEERAJ JAIN,ADV  
MR. YUVRAJ SHARMA,ADV  
MR. ARKAJ KUMAR,ADV

AS SPECIAL PUBLIC PROSECUTORS

{TO ACT UNDER THE DIRECTIONS OF MR. SANJAY JAIN, SPECIAL PUBLIC PROSECUTOR SO AS TO ASSIST HIM IN CONDUCTING TRAIL OF CBI CASE RC 2172015A0002/ACU.V, NEW DELHI (ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL

	<p>COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}.</p> <p><u>"VIDE NOTIFICATION NO. F.NO.. 225/17/2020-ADV.II] DATED 16.09.2021"</u></p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR</p> <p>[FOR CONDUCTING PROSECUTION, APPEALS/ REVISIONS OR OTHER PROCEEDINGS ARISING OUT OF THE CASES RELATED TO 2G SPECTRUM CASES BEFORE APPELLATE/REVISIONAL COURTS, HIGH COURT OF DELHI]</p> <p>MR. NEERAJ JAIN, ADVOCATE MR. RAJAT NAIR, ADVOCATE MR. KANU AGGARWAL, ADVOCATE MR. RISHI RAJ SHARMA, ADVOCATE</p> <p>[AS SPECIAL PUBLIC PROSECUTOR TO ASSIST MR. TUSHAR MEHTA, SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR AND MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR IN CONDUCTING APPEAL,</p>		

	<p>REVISION OR OTHER PROCEEDINGS ARISING OUT OF CASE RELATING TO 2G SPECTRUM BEFORE THE HIGH COURT OF DELHI]</p> <p>NOTIFICATION DATED 21.04.2022</p>		
HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}	MR. ASHOK KUMAR SINGH,	40-D, K-BLOCK, SAKET, NEW DELHI-110017	PHONES: 2652 2084 & 2652 1594
<p>GLOBE FINCAP LIMITED (REGD OFFICE: 609, ANSAL BHAWAN, 16 K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001)</p> <p>LETTER DATED: 15<sup>TH</sup> MAY, 2019</p>	MR. AJAY KOHLI, ADVOCATE "NOMINATED COUNSEL"	CHAMBER AT 106, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003	<p>E-MAIL ID: <a href="mailto:kohlisobti@gmail.com">kohlisobti@gmail.com</a></p> <p>MOBILE: 9910087765</p>
GOVERNMENT OF INDIA, DEPT. OF REVENUE, MINISTRY OF FINANCE, OFFICE OF THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, GST DELHI EAST COMMISSIONERATE DATED: 05.07.2019	RAVI PRAKASH, CGSC, (FOR ANTI-PROFITERRING CASE IN GST TO DEFEND THE UOI, CBIC ETC)		
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION)	<p><u>GOVERNMENT PLEADER</u></p> <p>MR. KARTIKEYA ASTHANA, ADVOCATE ENROLMENT NO. D/1309/2016</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATIONS BEFORE THE HIGH COURT OF DELHI WITH EFFECT FROM THE DATE OF THIS ORDER, FOR A PERIOD OF THREE YEARS OR</p>	C-9, 9687, VASANT KUNJ, DELHI-110070	<p>MOBILE: 9811180771</p> <p>EMAIL: <a href="mailto:kartikeyaasthana@gmail.com">kartikeyaasthana@gmail.com</a></p>

	<p>UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 07.10.2023</p>		
	<p><u>SENIOR PANEL COUNSEL</u> MR. R.V. SINHA, ADVOCATE ENROLMENT NO. D/298/1988</p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATIONS BEFORE THE HIGH COURT OF DELHI WITH EFFECT FROM THE DATE OF THIS ORDER, FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 11.10.2023.]</p>	<p>405, LAWYERS' CHAMBERS, BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOBILE: 9868230464 EMAIL: <a href="mailto:sinhaadvocate@hotmail.com">sinhaadvocate@hotmail.com</a></p>
	<p><u>SENIOR PANEL COUNSEL</u> MR. AMIT SINHA, ADVOCATE ENROLMENT NO. D/167/2014</p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATIONS BEFORE THE HIGH COURT OF DELHI WITH EFFECT FROM THE DATE OF THIS ORDER, FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 11.10.2023]</p>	<p>405, LAWYERS' CHAMBERS, BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOBILE: 9810673337 EMAIL: <a href="mailto:sinhaadvocate@outlook.com">sinhaadvocate@outlook.com</a></p>
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION</p>	<p><u>SENIOR PANEL COUNSEL</u> RAJEEV SHARMA W.E.F. 26.09.2016</p>	<p>M-11, GREATER KAILASH-I, NEW DELHI, PIN-110048</p>	<p>PH: 41635954, 29247030 EMAIL ID: rajeevsharmalegal@hotmail.com</p>
	<p><u>GOVERNMENT PLEADER</u></p>		

VISHVA WADHWA W.E.F. 26.09.2017	JP-20, 2ND FLOOR, PITAMPURA, DELHI-110034	MOB: 9811242789 EMAIL ID: vishva_law2007@yahoo.co m
<u>SENIOR PANEL COUNSEL</u> SHRI SANJAY KUMAR PATHAK, ADV  "LETTER DATED 29.08.2019"	B-1, LAWYERS CHAMBERS, 30, DDU MARG, ROUSE AVENUE, NEW DELHI-110002	MOB: 9910770311 EMAIL: pathaksanjaykumar@gmail .com
MR. SANDEEP BAJAJ, ADVOCATE (SENIOR PANEL COUNSEL)  (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)	A-220, DEFENCE COLONY, NEW DELHI-110014	MOB: 9818324703 EMAIL: <a href="mailto:adv.sandeepbajaj@gmail.com">adv.sandeepbajaj@gmail.com</a>
<u>GOVERNMENT PLEADER</u>  MR. NITISH KUMAR SINGH, ADVOCATE  "FOR A PERIOD OF THREE YEAR FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHCHEVER IS EARLIER: -"  LETTER DATED: 20.11.2020	ADDRESS: D-121/122 FIRST FLOOR, GANDHI VIHAR, DELHI-110009	MOBILE: 9718435661 8750052456  EMAIL:- advnkr Singh@gmail.com
<u>SENIOR PANEL COUNSEL</u>  MR. VENKATESH, ADVOCATE ENROLMENT NO.: D/815/2008  [FOR CONDUCTING CENTRAL	ADDRESS: B-50, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9818771818 EMAIL: Shri.venkatesh@skvlawof fices.com

	<p>GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS &amp; TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]</p> <p>LETTER DATED 22.02.2021</p>		
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. KRITIKA ANAND, ADVOCATE ENROLMENT NO.: D/1135/2015</p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS &amp; TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]</p> <p>LETTER DATED 22.02.2021</p>		<p>MOBILE: 9953488125 EMAIL: kritika_anand@hotmail.c om</p>
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION)</p>	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. AJAY SINGH, ADVOCATE <u>ENROLMENT NO.: D/1795/2005</u></p> <p>"FOR CONDUCTING CENTRAL</p>	<p>ADDRESS: 102, 1<sup>ST</sup> FLOOR, CORBETT TOWER, OMAXE THE FOREST, SECTOR-92, NOIDA, UP- 201301</p>	<p>MOBILE: 9899139400 EMAIL: <a href="mailto:ajaysingh18@yahoo.co.in">ajaysingh18@yahoo.co.in</a></p>

GOVERNEMENT LITIGATION  
(EXCEPT CASES OF RAILWAYS  
& TAXATION) BEFORE THE  
HIGH COURT OF DELHI, FOR A  
PERIOD OF THREE YEARS FROM  
THE DATE OF THIS ORDER OR  
UNTIL FURTHER ORDERS,  
WHICHEVER IS EARLIER

"LETTER DATED: 09.03.2021"

MR. ADITYA WALIA, ADVOCATE  
ENROLLMENT NO. :  
UP/08841/2019

"FOR CONDUCTING CENTRAL  
GOVERNMENT LITIGATION  
(EXCEPT CASES OF RAILWAYS  
AND TAXATION) BEFORE THE  
HIGH COURT OF DELHI, FOR A  
PERIOD OF THREE YEARS WITH  
EFFECT FROM THE DATE OF  
THIS ORDER OR UNTIL  
FURTHER ORDERS, WHICHEVER  
IS EARLIER"

LETTER DATED 27<sup>TH</sup> MAY, 2021

SENIOR PANEL CUONSEL

RAJNISH KUMAR GAIND,  
ADVOCATE  
ENROLL. NO.- D/341/1987

"FOR CONDUCTING CENTRAL  
GOVERNMENT LITIGATION  
(EXCEPT CASES OF RAILWAYS  
AND TAXATION) BEFORE THE  
HIGH COURT OF DELHI, FOR A  
PERIOD OF THREE YEARS WITH  
EFFECT FROM THE DATE OF  
THIS ORDER OR UNTIL

E-189, GROUND FLOOR,  
GREATER KAILASH, PART-II  
NEW DELHI-110048

MOBILE: 9068408999  
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MOBILE: 9810262633  
EMAIL:  
[Rajneesh gaind@rediffmail.com](mailto:Rajneesh_gaind@rediffmail.com)

<p>FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 18<sup>TH</sup> AUG,2021</p>		
<p>MR. GAURAV SARIN, ADV. "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>108, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT, NEW DELHI-110 003</p>	<p>MOBILE: +91 9810533717 EMAIL: <a href="mailto:gaurav@sarinassociates.com">gaurav@sarinassociates.com</a></p>
<p>CHARUL SARIN, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>D-73 (BASEMENT) , PANCHSHEEL ENCLAVE, NEW DELHI-110 017</p>	<p>MOBILE:+91 9810206581 EMAIL: <a href="mailto:charul@sarinassociates.com">charul@sarinassociates.com</a></p>
<p>MR. ANSHUMAN GUPTA, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF</p>	<p>G-50, UPPER GROUND GLOOR, FLAT NO. 7, EAST OF KAILASH, NEW DELHI-110065</p>	<p>MOBILE: +91 9874280902 EMAIL: <a href="mailto:anshuman.gupta@hotmail.com">anshuman.gupta@hotmail.com</a></p>

<p>DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>		
<p>MS. NIDHI MOHAN PARASHAR, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>X-15, FIRST FLOOR, HAUS KHAS, NEW DELHI-110016</p>	<p>MOBILE: +91 9953899908 EMAIL: <a href="mailto:nidhimohanparashar@gmail.com">nidhimohanparashar@gmail.com</a></p>
<p>JYOMOTI MIZE, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>A-179, 2<sup>ND</sup> FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 9717392197</p>
<p>MR. ABHIGYAN SIDDHANT, ADV "GOVERNMENT PLEADER"</p>	<p>S-279, GREATER KAILASH-1, NEW DELHI-110048</p>	<p>MOBILE: +91 9999999045 EMAIL: <a href="mailto:mail@abhigyansiddhant.c">mail@abhigyansiddhant.c</a></p>

"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"

LETTER DATED 24.02.2022

[om](#)

TARVEEN SINGH NANDA, ADV  
"GOVERNMENT PLEADER"

"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"

LETTER DATED 24.02.2022

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NEW DELHI-110024

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SENIOR PANEL COUNSEL

MR. ADITYA DEWAN, ADVOCATE  
ENROLLMENT NO. D/1906/2010

"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."

"LETTER DATED 02.03.2022"

C-504, LGF,  
DEFENCE COLONY,  
NEW DELHI-110024

MOB: 8527611077  
TEL. 011-49386173  
EMAIL:  
[adityadewan@gmail.com](mailto:adityadewan@gmail.com)

<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. RAHUL SINGH,ADVOCATE</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>A-455, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB:9899393420 TEL. 011-41518768 EMAIL: <a href="mailto:rahulsinghlegaloffice@gmail.com">rahulsinghlegaloffice@gmail.com</a></p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. RICHA DHAWAN,ADVOCATE ENROLLMENT NO. D/2154/2012</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>OFFICE: F-1179, LGF, CHITTARANJAN PARK, NEW DELHI-9</p>	<p>MOB:9999890553, 8130602871 EMAIL: <a href="mailto:richa1290@gmail.com">richa1290@gmail.com</a></p>
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	IS EARLIER." "LETTER DATED 02.03.2022"		
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION)	<u>SENIOR PANEL COUNSEL</u> MR. UDAI KHANNA, ADVOCATE  FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER  <u>LETTER DATED 03.08.2022</u>	CHAMBER NO. 19, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003	MOB: 9540954431 EMAIL: <a href="mailto:khanna.udai@gmail.com">khanna.udai@gmail.com</a>
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HINDUSTAN PETROLEUM CORPORATION LIMITED  [LETTER DTD. 17.09.14]	SENIOR MANAGER, LEGAL NORTH ZONE	6 <sup>TH</sup> FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092	

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<p>IN THE HIGH COURT OF DELHI AT NEW DELHI</p>	<p><u>NOMINATED COUNSEL BEFORE HON'BLE SUPREME COURT OF INDIA ON BEHALF OF THIS COURT IN RESPECT OF CASES IN WHICH DELHI HIGH COURT IS IMPEADED AS A PARTY UNDER RULES 1-A &amp; 1-B OF CHAPTER 4-F(B) OF HIGH COURT RULES AND ORDERS VOLUME V</u></p> <p><u>VIDE CIRCULAR NO. 258/LIT./MISC./2025</u></p> <p><u>DATED 31.01.2025</u></p>	<p>G-7, 1<sup>ST</sup> FLOOR, MASJID MOTH, GREATER KAILASH-2, NEW DELHI-110048.</p>	<p>MOBILE: 9810273846, EMAIL: <a href="mailto:aguptalaw@gmail.com">aguptalaw@gmail.com</a></p> <p>MOBILE: 9212424765, EMAIL: <a href="mailto:adv.singhal@gmail.com">adv.singhal@gmail.com</a></p> <p>MOBILE: 9312210391, EMAIL: <a href="mailto:shekharlawoffice@rediffmail.com">shekharlawoffice@rediffmail.com</a></p> <p>MOBILE: 9958544778 EMAIL: <a href="mailto:somanadri@gmail.com">somanadri@gmail.com</a></p>
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<p><u>NOMINATED COUNSEL FOR</u> <u>HON'BLE DELHI HIGH COURT</u> <u>ON BEHALF OF THIS COURT</u> <u>IN RESPECT OF CASES IN</u> <u>WHICH HIGH COURT OF</u> <u>DELHI IS IMPEADED AS A</u> <u>PARTY UNDER RULE 1-A &amp;</u> <u>1-B OF CHAPTER 4-F(B) OF</u> <u>HIGH COURT RULES AND</u></p>		

ORDERS VOLUME V

VIDE CIRCULAR NO.  
253/LIT./MISC./2025

DATED 31.01.2025

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HIGH COURT OF JHARKHAND	MR. PRASHANT KUMAR SINGH, ADVOCATE  J/1559-A/2000  DEPUTY SOLICITOR GENERAL OF INDIA  FOR A PERIOD OF 3 YEARS W.E.F. 01.11.2025 OR UNTIL FURTHER ORDERS, WHICEVER IS EARLIER	CHAMBER-1/C77, GROUND, JHARKHAND HIGH COURT  RESIDENCE: PLOT NO. 467/C, MANDIR MARG, ASHOK NAGAR, RANCHI-834002	MOBILE: 09431189644, 08292642626  EMAIL: <a href="mailto:prashantkrs11@gmail.com">prashantkrs11@gmail.com</a>
HOUSING DEVELOPMENT FINANCE CORPORATION LTD. (HDFC LIMITED)	MR. RISHABH SAHU, ADV NOMINATED COUNSEL	ADDRESS: CHAMBER NO. 304, LAWYERS CHAMBER,	EMAIL: <a href="mailto:rishabh@sahulegal.com">rishabh@sahulegal.com</a>

	"LETTER DATED: 02.02.2021"	DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI  SECOND ADDRESS: 96, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001	MOBILE: 9910055066 LANDLINE: 011-23382830
IDFC FIRST BANK LIMITED  OFFICE: KRM TOWER, 7 <sup>TH</sup> FLOOR, No. 1, HARRINGTON ROAD, CHENNAI, TAMILNADU-600031	MR. SANJEEV SINGH & ASSOCIATES, ADVOCATE  NOMINATED COUNSEL  LETTER DATED 08.12.2021	B-13, LOWER GROUND FLOOR CHIRAG ENCLAVE NEW DELHI-110048	PHONE NO. 011-41721591, 011-471721592  EMAIL: <a href="mailto:ssalawfirm@ssalawfirm.in">ssalawfirm@ssalawfirm.in</a>
<b><u>INSURANCE COMPANIES</u></b>	1. MS. ANJALI BANSAL	26, NAVJIVAN VIHAR, NEW DELHI-110017	MOB.9911555337
i)TATA AIG GENERAL INSURANCE CO. LTD.	2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES	CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003  OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14	PH.:23381874  Ph.:24318802/43575496 MOB: 9810528802
	3. MR. VAIBHAV SINGH,ADV ENROL NO. D/1650/2019 NOMINATED COUNSEL  LETTER DATED 12.03.2025	CHAMBER NO. 312, LAWYERS BLOCK-1 (OLD BLOCK), DELHI HIGH COURT	EMAIL: <a href="mailto:vaiibbhavsingh@gmail.com">vaiibbhavsingh@gmail.com</a> PH NO. +91-8932847574
ii)RELIANCE GENERAL INSURANCE CO. LTD	MR. SAMEER NANDWANI	CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI & D-28, JANGPURA EXTENSION NEW DELHI-110014	PH. 011-24323282-84 MOB.9810528802

	<p>-----</p> <p>(LETTER DTD. 23.05.2017)</p> <p>(TO           ISSUE           THE NOTICE/SUMMONS)</p>	<p>-----</p> <p>REGIONAL OFFICE:</p> <p>RELIANCE GENERAL INSURANCE CO. LTD. 2<sup>ND</sup> FLOOR, D-160/2, BEHIND HONDA COURTESY OKHLA INDUSTRIAL AREA, PHASE-I NEW DELHI-110020</p> <p>CORPORATE OFFICE:</p> <p>RELIANCE GENERAL INSURANCE CO. LTD. CHINTAMANI AVENUE, 4<sup>TH</sup> FLOOR, NEXT TO VIRWANI INDUSTRIAL ESTATE, ' OPP. WESTERN EXPRESS HIGHWAY, GOREGAON EAST, MUMBAI-400063</p>	<p>-----</p>
<p>iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011</p>	<p>MS. RAMEEZA HAKEEM</p>	<p>12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1</p>	<p>PH. 011-44299900 FAX- 011-44299988 email: <a href="mailto:rameeza@lawassociates.in">rameeza@lawassociates.in</a></p>
<p>iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.</p>	<p>1. MS.SHANTHA DEVI RAMAN</p> <p>-----</p> <p>2. MR. PANKAJ SETH</p>	<p>360,SECTOR-15A NOIDA-201301</p> <p>-----</p> <p>OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049</p> <p>CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>PH.0120-2513038 MOB. 9868101409 E-MAIL. <a href="mailto:rsramanr@yahoo.com">rsramanr@yahoo.com</a></p> <p>-----</p> <p>EMAIL: <a href="mailto:sethpankaj74@gmail.com">sethpankaj74@gmail.com</a></p> <p>TELEFAX           :           91-11- 26259116 MOBILE       : 9811213768 RES. : 26273418,40533693</p>

v) CHOLAMANDALAM GENERAL INSURANCE CO. LTD. & ICICI LOMBARD GENERAL INSURANCE CO. LTD.	MS. SUMAN BAGGA	220, LAWYERS CHAMBER, BLOCK-I DELHI HIGH COURT NEW DELHI & C-54, GROUND FLOOR MALVIYA NAGAR NEW DELHI	MOB. 9810167439
vi) NATIONAL INSURANCE CO. LTD.  [FOR DELHI REGIONAL OFFICE- I, II & II]	MR. PANKAJ SETH  "NOMINATED COUNSEL"  (FOR 1 YEAR W.E.F. 01.04.2025 TO 31.03.2026, Vide letter dated 28.08.2024)	CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF.: P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002	MOB: NO. 9811213768  E-Mail: <a href="mailto:sethpankaj74@gmail.com">sethpankaj74@gmail.com</a>
vii) ORIENTAL INSURANCE CO. LTD.	1. MR. VISHNU MEHRA  ----- 2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)	246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI  OFFICE: C-3/166, SECTOR:36, NOIDA-201303  ----- OFFICE: D-85, PREET VIHAR, DELHI-110092  CHAMBER: NO. 322, PATIALA HOUSE COURTS, NEW DELHI-110001	FAX : 95120-2576125 & 95120-25770599  ----- PH: 011-32082849 MOB: 9871980203, 9810081811
viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix) UNITED INDIA INSURANCE CO. LTD.	MR. PANKAJ SETH, ADV	OFFICE: P-2, SOUTH EXTN., PART-II, NEW DELHI-110049	MOBILE: 9811213768 PH: 26259116 (OFFICE) EMAIL: <a href="mailto:sethpankaj74@gmail.com">sethpankaj74@gmail.com</a>



<p>xi]SHRIRAM GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049</p> <p>CHAMBER : 222,CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: <a href="mailto:sethpankaj74@gmail.com">sethpankaj74@gmail.com</a></p> <p>TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.:26273418,40533693</p>
<p>xii]BHARTI AXA GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049</p> <p>CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: <a href="mailto:sethpankaj74@gmail.com">sethpankaj74@gmail.com</a></p> <p>TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES.: 26273418,40533693 111111</p>
<p>xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD.</p> <p>ADDRESS: 303-310, KAILASH BUILDING, FUTURE GENERALI INDIA INSURANCE COMPMAY LTD. 26 KG MARG, NEW DELHI</p> <p>NODAL OFFICE ID: <a href="mailto:nod.chn.fgi@futuregenerali.in">nod.chn.fgi@futuregenerali.in</a></p> <p>NODAL OFFICER NAME: 1. ANAND RANA, CONTACT: 7827512342 2. DIVYA KOTRU, CONTACT: 8800981540 3. APARNA MALLIK, CONTACT: 8917412581</p> <p>LETTER DATED 25.04.2024</p>	<p>MS. SHANTHA DEVI RAMAN</p>	<p>360, SECTOR-15A, NOIDA-201301 (U.P.)</p>	<p>PH.: 09868101409</p>

<p>xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.</p>	<p>MR. K.L. NANDWANI</p>	<p>CHAMBER NO. 405, BLOCK-III, HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI.</p> <p>G-30, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014</p>	<p>PH: +91-11-23381874</p> <p>PH: 011-24318802, PH: +91-11-43575496 MOB: 09810069851 Email: <a href="mailto:apexlaw@hotmail.com">apexlaw@hotmail.com</a></p>
	<p>MR. SAMEER NANDWANI, ADVOCATE NOMINATED/STANDING COUNSEL</p> <p>LETTER DATED 08.12.2021</p>	<p>CHAMBER NO. 405, BLOCK-III DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: G-30, JANGPURA EXTENSION, NEW DELHI-14</p>	<p>OFFICE NO. 43575496, 79693986 MOBILE: 9810528802 9810069851 EMAIL: <a href="mailto:sameerno2@hotmail.com">sameerno2@hotmail.com</a></p>
<p>XV] L&amp;T GENERAL INSURANCE CO LTD.  LETTER RECEIVED ON 16.12.2015</p>	<p>MR. RAJEEV M ROY</p>		
<p>XVI] SBI GENERAL INSURANCE CO LTD.  LETTER DT. 15.01.2018</p>	<p>MR. SAMEER NANDWANI, ADVOCATE (STANDING COUNSEL)</p>	<p>CHAMBER NO.405, BLOCK-III, DELHI HIGH COURT, NEW DELHI-1. OFFICE ADD: G-30, JANGPURA EXTENSION, NEW DELHI-14</p>	<p>PH: 43575496, 40199322 MOB: 9810528802 EMAIL: <a href="mailto:sameerno2@hotmail.com">sameerno2@hotmail.com</a></p>
<p>BAJAJ ALLIANZ LIFE INSURANCE COMPANY LIMITED</p>	<p>MR. ABHISHEK NANDA, ADVOCATE STANDING COUNSEL</p> <p>FOR A PERIOD FROM 10.10.2023 TO 09.10.2026 VIDE LETTER DATED 02.11.2023</p>	<p>OFFICE: N-BLOCK, 1<sup>ST</sup> FLOOR, BOMBAY LIFE BUILDING, MIDDLE CIRCLE, CANNAUGHT PLACE, NEW DELHI-110001</p>	<p>PHONE: +91 9971613570 EMAIL: <a href="mailto:abhisheknanda_lawyer@yahoo.co.in">abhisheknanda_lawyer@yahoo.co.in</a></p>
<p>NATIONAL INSTITUTE OF FASHION TECHNOLOGY [NIFT]</p>	<p>MR. KRISHNA BHUSHAN UPADHYAY (K.B.UPADHYAY)</p>	<p>CHAMBER: 323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 RESIDENCE:</p>	<p>PH:23070061 (CHAMBER) PH: 65476220 (RES) MOB:09810655095 E-mail: <a href="mailto:krishna_upadhyay@yahoo.co.in">krishna_upadhyay@yahoo.co.in</a></p>

	<p>-----</p> <p>MR. SWETANK SHANTANU &amp; MR. PRATAP SHANKAR</p> <p>[EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES &amp; SERVICE]</p>	<p>H-22, III FLOOR, GARHWALI MOHALLA LAXMI NAGAR, DELHI-110092</p> <p>-----</p> <p>'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014</p>	
<p>NATIONAL COUNCIL FOR EDUCATION</p> <p>(LETTER DATED 16.11.2016)</p>	<p>M/S SIKRI &amp; CO.ADVOCATES</p>	<p>CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003</p> <p>C-147, EAST OF KAILASH, NEW DELHI-110 065</p>	
	<p>MR. ARJUN HARKAULI, "STANDING COUNSEL"</p>	<p>CHAMBER NO. 273, LAWYERS CHAMBER, OLD BLOCK, DELHI HIGH COURT.</p>	<p>MOB: 09818072418</p>
	<p>MS. MONIKA ARORA "STANDING COUNSEL"</p>		
	<p>-----</p> <p>-</p> <p>MR. RAGHVENDER PANDEY "ADDITIONAL STANDING COUNSEL"</p>		
	<p>MR. NEERAJ CHAUDHARI, ADV "STANDING COUNSEL"</p>	<p>OFFICE- C-362, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>PH: 91-11-24334362</p>

	(LETTER DATED 21.09.2020)		
INDIAN OIL CORPORATION (CORPORATE OFFICE),  REFINERIES & PIPELINES DIVISIONS  ----- INDIAN OIL CORPORATION LTD. {MARKETING DIVISION}	MR. AMIT MEHARIA AND MEHARIA & COMPANY, SOLICITORS & ADOVOCATES  (LETTER DATED 15.09.2025)	6A, BLOCK-Q, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI- 110014.	Mobile: 9830079467 9953005411 9818270870 9599472094  Email: <a href="mailto:delhi@mcolegals.co.in">delhi@mcolegals.co.in</a> <a href="mailto:amit.m@mcolegals.co.in">amit.m@mcolegals.co.in</a>
	M/S KOURA & CO.      ----- MR. M.M. KALRA      ----- JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES   (LETTER DATED 05.03.2018)	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI  FLAT NO. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX MATHURA ROAD, ISHWAR NAGAR, NEW DELHI-110065     ----- B-124, MANU APARTMENTS, LAWYERS COOPERATIVE GROUP HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI     ----- CHAMBER NO. 143, DELHI HIGH COURT, DELHI CHAMBER NO. 488 (CIVIL SIDE), TIS HAZARI COURT, DELHI RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301	PHONE: 2338 1487 011-41827851/ 42603267  MOBILE: 981003778/ 9650610540  EMAIL: <a href="mailto:admin@kouraco.com">admin@kouraco.com</a> <a href="mailto:koura@kouraco.com">koura@kouraco.com</a>   ----- PHONE 55265342 (O) , 22754791 (R) MOBILE: 9810135477, EMAIL: <a href="mailto:manmohankalra@hotmail.com">manmohankalra@hotmail.com</a>  ----- PHONE: 23386433  PHONE: 23991607  PHONE: 95120-2511628, 95120-2512158,  TELEFAX: 95120-2513216 E-mail: <a href="mailto:rajat132noida@yahoo.co.in">rajat132noida@yahoo.co.in</a>

	<p>-----</p> <p>RAJIV SHUKLA, ADV (NOMINATED COUNSEL)</p> <p>-----</p> <p>"LETTER DATED 22.10.2020"</p>	<p>-----</p> <p>JUSTITIA LAW OFFICES, SUITE NO. 6, FIRST FLOOR, EAST NIZAMUDDIN MARKET, NEW DELHI-110013</p> <p>-----</p>	<p><a href="mailto:jagatarora@airtelbroadband.in">in jagatarora@airtelbroadband.in</a></p> <p>-----</p> <p>PH:011-41715555 MOB: 9810110572 EMAIL: <a href="mailto:shuklaw@gmail.com">shuklaw@gmail.com</a> <a href="mailto:admin@justitialaw.com">admin@justitialaw.com</a></p>
INDRAPRASTHA POWER GENERATION CO. LTD.	MR. JASHAN PREET SINGH BRAR	CHAMBER NO. 463, LAWYERS CHAMBERS, HIGH COURT OF DELHI  C-61, BASEMENT, LAJPAT NAGAR-1, NEW DELHI- 110 0024	
INDIAN AIRLINES CORPORATION LIMITED	M/S SURI AND COMPANY  ----- M/S BHASIN & CO.  ----- M/S NATH & ASSOC.	12, GOLF APARTMENTS, SUJAN SINGH PARK, NEW DELHI - 110 003  ----- 10TH FLOOR, 10, HAILEY ROAD, N. DELHI 110001  ----- 238/1 KAILASH HILLS	PHONES: 2464 6776 AND 2464 6886 MOBILE: 9810629210, MR VINAY SHAILENDRA, ADVOCATE) ----- PH. 23315024,23322601,23326 968  ----- PH. 26911129,26835929
INDIAN BANKS' ASSOCIATION	THE CHIEF EXECUTIVE INDIAN BANKS' ASSOCIATION	THE CHIEF EXECUTIVE INDIAN BANKS' ASSOCIATION, 6 <sup>TH</sup> FLOOR, WORLD TRADE CENTRE, CENTRE 1 BUILDING, CUFFE PARADE, MUMBAI-400005	PHONE NO.: 022-22174040 FAX:- 022-22184222 EMAIL:- <a href="mailto:ce@iba.org.in">ce@iba.org.in</a>
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INDIA TRADE PROMOTION COUNCIL	M/S SIKRI & CO.	229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	
INDRAPRASTHA GAS LIMITED  (A JOINT VENTURE OF GAIL, BPCL & GOVT. OF NCT OF DELHI)	MRS. PURNIMA MAHESHWARI, ADVOCATE NOMINATED/STANDING COUNSEL  LETTER DATED 18.08.2023	CHAMBER ADDRESS: CHAMBER NO. 205, LAWYERS' CHAMBERS, BLOCK-1, DELHI HIGH COURT, NEW DELHI-110003  OFFICE ADDRESS: 111, JOR BAGH, NEW DELHI-110003	MOBILE: 9810153018, EMAIL: <a href="mailto:advpurnima111@gmail.com">advpurnima111@gmail.com</a>
	MR. KAPIL SANKHLA, ADVOCATE NOMINATED/STANDING COUNSEL  LETTER DATED 18.08.2023	CHAMBER ADDRESS: CHAMBER NO. 354, LAWYERS' CHAMBERS (OLD BLOCK), DELHI HIGH COURT, NEW DELHI-110003  OFFICE ADDRESS: N-252, SECOND FLOOR, GREATER KAILASH PART ONE, NEW DELHI-110048.	MOBILE: 9810901009, EMAIL: <a href="mailto:litigation@sankhla.in">litigation@sankhla.in</a> , <a href="mailto:kapil@sankhla.in">kapil@sankhla.in</a>
	MS. RAAVI BIRBAL, ADVOCATE NOMINATED/STANDING COUNSEL  LETTER DATED 15.01.2026	CHAMBER ADDRESS: 313, LAWYERS CHAMBER, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003  OFFICE ADDRESS: A-11, SOUTH EXTENSION, PART 2, NEW DELHI-110049	EMAIL: <a href="mailto:raavibirbal@gmail.com">raavibirbal@gmail.com</a>  MOBILE: 9818024661
INDIAN COUNCIL OF FORESTRY RESEARCH AND EDUCATION	1. MR. H.K. TOLANI  ----- 2. MR. SANJAY KATYAL	LAWYER'S CHAMBER NO. 662, WESTERN WING, TIS HAZARI COURT, DELHI- 110054.  RES: 81-C, FIRST FLOOR, GAUTAM NAGAR, NEW DELHI-110049  ----- 461, LAWYERS CHAMBERS,	PHONE NO. 9868166350 EMAIL: <a href="mailto:advocate_hk@yahoo.com">advocate_hk@yahoo.com</a>  ----- TEL.NO.23381256

		DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003  RES.-CUM-OFFICE A-53,ASHOK VIHAR,PHASE-III DELHI-110052	TEL.27303553, 27302553 FAX 011-27303553 MOB. 9350023553 E-MAIL <a href="mailto:sskatyal@yahoo.com">sskatyal@yahoo.com</a>
INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH (MINISTRY OF HUMAN RESOURCE DEVELOPMENT)	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR-14,KAUSHAMBI, GHAZIABAD-201010,UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 EMAIL: <a href="mailto:amiteshkumar74@gmail.com">amiteshkumar74@gmail.com</a>
INDIAN COUNCIL OF MEDICAL RESEARCH	MR. R.N.SINGH [LEGAL ADVISOR ON PENAL]	CHAMBER NO. 540-541 LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-1	
INDIAN COUNCIL OF AGRICULTURAL RESEARCH	MR. V. SENTHIL KUMAR, ADVOCATE  EMPANELMENT AS ADVOCATE ON THE PANEL OF ADVOCATES FOR A PERIOD OF TWO YEARS FROM 01.12.2022 TO 30.11.2024 VIDE LETTER DATED 09.11.2022  LETTER DATED 27.01.2023	18, LAWYERS CHAMBER SUPREME COURT OF INDIA NEW DELHI	MOBILE: 8130416389 9868375873 EMAIL: <a href="mailto:senthiljuris@gmail.com">senthiljuris@gmail.com</a>
INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED (IIFCL) LETTER DATED:- 25.06.2019	MR. SIDHARTH BARUA, ADV, STANDING COUNSEL	C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	MOB:- 9899040660 EMAIL.- <a href="mailto:sidbarua@gmail.com">sidbarua@gmail.com</a>
NATIONAL WATER DEVELOPMENT AGENCY LETTER DT. 18.01.2018	MR. NARESH KAUSHIK (STANDING COUNSEL)	703, 7 <sup>TH</sup> FLOOR, NILGIRI APARTMENT,9, BARAKHAMBA ROAD, NEW DELHI-110001	
ICICI BANK  [LETTER DTD.26.06.2014]	MR. PUNIT K. BHALLA [NOMINATED COUNSEL]	C-154, CL JOSEPH BLOCK, TIS HAZARI COURT, DELHI-110054 OFFICE ADDRESS: BHALLA & BHALLA(LAW OFFICES),	MOB:- 9810080772 9625877406 9818280772 EMAIL:

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	PAREKH & CO. (MR. SAMEER PAREKH, ADVOCATE) ADVOCATE ON RECORD  LETTER DATED 02.11.2023	PAREKH CHAMBERS 30, SCHOOL LANE, BENGALI MARKET, NEW DELHI-110 001, INDIA	TEL: 41526601, 23311282 FAX: 23311951, 23318315 EMAIL: <a href="mailto:parekhco@parekhco.com">parekhco@parekhco.com</a>
INDRAPRASTHA INSTITUTE OF INDORMATION TECHNOLOGY DELHI (A State University established by Government of NCT of Delhi) (LETTER DATED 27.08.2021)	MR. ARJUN MITRA	109, 2 <sup>nd</sup> FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737  EMAIL: <a href="mailto:ajmitra@gmail.com">ajmitra@gmail.com</a>
IFCI FACTORS LIMITED	MR. ANUPAM SRIVASTAVA,ADV	THE CHAMBERS OF LAW,D-26, SOUTH EXTENSION PART-II, NEW DELHI- 110049	TEL:011-41656144 011- 41613200,46040800 MOB: 9811032151 EMAIL: <a href="mailto:anupam@tcl-india.net">anupam@tcl- india.net</a>
	MR. AMISH TANDON, ADVOCATE ENROLL. NO. D/1106/2009  LETTER DATED 12.11.2025	ADDRESS: D-247, LGF, DEFENCE COLONY, NEW DELHI-110024	CONTACT NO. 9899977720 EMAIL: <a href="mailto:amish@innovatuslaw.in">amish@innovatuslaw.in</a>
IFCI LIMITED  (LETTER DT. 15.05.2018)	MR. NITIN DAHIYA, ADVOCATE	CHAMBER No.389, BLOCK-II, DELHI HIGH COURT DELHI  ALSO AT: R-540 LOWER GROUND FLOOR NEW RAJENDRA NAGAR, NEW DELHI- 110060	MOB:+91-9899777772 TEL:011-49059105  EMAIL: <a href="mailto:nitindahiyaa@gmail.com">nitindahiyaa@gmail.com</a>
	MR. R.P. AGRAWAL,ADVOCATE (LETTER DT. 20.08.2019)	R.P. AGRAWAL & CO., ADVOCATES C-43,LGF, JANGPURA EXT., NEW DELHI-110014	PHONE: 011-41823688/99 MOB: 9312236537 EMAIL: <a href="mailto:office@rpalaw.org">office@rpalaw.org</a>
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	LETTER DATED 12.05.2026		<a href="mailto:amish@innovatuslaw.in">amish@innovatuslaw.in</a>
IRCON INTERNATIONAL LIMITED (LETTER DTD. 17.11.2015)		LETTER DATED: 07.06.2019 COMMUNICATION ADDRESS: IRCON INTERNATIONAL LIMITED LEGAL DEPARTMENT, 1 <sup>ST</sup> FLOOR, C-4 DISTRICT CENTRE, SAKET, NEW DELHI-110017	
IDBI BANK	<u>STANDING COUNSEL:</u>  MR. SIDHARTHA BARUA,ADV  [Letter dt. 26.11.2018]	<u>OFFICE:</u> C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI 110016	MOB: 9899040660  EMAIL: <a href="mailto:sidbarua@gmail.com">sidbarua@gmail.com</a>
	MR. SANTOSH KUMAR ROUT, ADVOCATE, STANDING COUNSEL  LETTER DATED 19.10.2024	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: <a href="mailto:advskrout71@gmail.com">advskrout71@gmail.com</a> <a href="mailto:advskrout@yahoo.com">advskrout@yahoo.com</a>
	MR. KRISHAN KUMAR, ADVOCATE (ENROL. NO. D/456/1996(R)) STANDING COUNSEL  LETTER DATED 15.05.2025	B-233, LGF, GK-I, NEW DELHI-110048	MOBILE: 9910577700 EMAIL: <a href="mailto:krishenkumar@gmail.com">krishenkumar@gmail.com</a>
THE INSTITUTE OF COMPANY SECRETARIES OF INDIA			
INDIAN BANK	MR. BRIJESH KUMAR TAMBER	LAWYERS CHAMBERS NO. 260 DELHI HIGH COURT, NEW DELHI  OFFICE ADDRESS: J-28, JANGPURA EXTENSION, NEW DELHI-110014	MOB: 9891125411 9899658074 PH.: 011-41030212-215 EMAIL: <a href="mailto:officeofbrijeshktamber@gmail.com">officeofbrijeshktamber@gmail.com</a>
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	LETTER DATED 04.09.2023		<a href="mailto:advskrout@yahoo.com">advskrout@yahoo.com</a>
INDIAN BANK (ALLAHABAD)  "LETTER DATED:- 24.08.2020"	HARSHIT JAIN, ADVOCATE "NOMINATED/STANDING COUNSEL"  "W.E.F. 13.08.2020 TILL FURTHER ORDERS"	ADDRESS:- B-26, ROSE APARTMENT, SECTOR-14 EXTENTION, ROHINI, DELHI-110085	MOB: 9899113806 9971390547 OFF: 011-40365728 EMAIL ID: <a href="mailto:advharshitjain@gmail.com">advharshitjain@gmail.com</a>
INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (IRCTC) (A GOVT. OF INDIA ENTERPRISE)	MR. SAURAV AGARWAL, ADVOCATE STANDING COUNSEL  LETTER DATED 13.06.2022	3D, WHITE HOUSE APARTMENTS, 10 BHAGWAN DAS ROAD, NEW DELHI-110001	EMAIL: <a href="mailto:sauravadv@gmail.com">sauravadv@gmail.com</a> Mob: 9312832442
	MS. MOULISHREE PATHAK, ADVOCATE EMPANELLED ADVOCATE  LETTER DATED 01.09.2025 VALID UPTO 31.08.2028	ADDRESS: D-21, LGF, LAJPAT NAGAR, NEW DELHI	CONTACT: 9871137925 EMAIL: <a href="mailto:adv.moulishree@gmail.com">adv.moulishree@gmail.com</a>
INDIA INFOLINE FINANCE LTD.  INFINA FINANCE PRIVATE LTD.	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)  ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.  ----- CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: <a href="mailto:sanjay_gupta@sngpartners.in">sanjay_gupta@sngpartners.in</a>  ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: <a href="mailto:ateev_mathur@sngpartners.in">ateev_mathur@sngpartners.in</a>
INDUSIND BANK Dated: 08.01.2019	MR. MANISH SHARMA, ADVOCATE (NOMINATED/STANDING COUNSEL)	W-104, GREATER KAILASH-I, NEW DELHI-110065	MOB: 9971944566 9811788679 EMAIL: <a href="mailto:manish2586@hotmail.com">manish2586@hotmail.com</a>
INSTITUTE OF HUMAN BEHAVIOUR & ALLIED SCIENCES (IHBAS)	MR. TUSHAR SANNU DAHIYA, ADVOCATE (STANDING COUNSEL)	269, RAMA HOUSE, THIRD FLOOR, 301-302, MASJID MOTH, SOUTH EX. II, NEW DELHI-110049	MOB: 9911991166 PH: 011-40199284
JAWAHARLAL NEHRU UNIVERSITY NEW DELHI-110 067	MR. VASANTH R, ADVOCATE, SENIOR STANDING LEGAL	6307, SECTOR-C, POCKET 6, VASANT KUNJ,	EMAIL: <a href="mailto:vasanth@trinitychambers">vasanth@trinitychambers</a>

	<p>COUNSEL</p> <p>(SOLELY AND EXCLUSIVELY AUTHORIZED BY THE COMPETENT AUTHORITY TO ACCEPT ADVANCE SERVICE OF WRIT, WRIT APPEAL, LPA, SUIT, OTHER APPEAL OR PROCEEDINGS IN RELATION TO JAWAHARLAL NEHRU UNIVERSITY AND ITS OFFICERS SHOULD BE EFFECTED TO THE OFFICE OF SH. VASANTH R., SENIOR STANDING LEGAL COUNSEL, JNU AT <a href="mailto:vasanth@trinitychambers.in">vasanth@trinitychambers.in</a>)</p> <p>(FOR A PERIOD OF THREE YEARS WITH IMMEDIATE EFFECT VIDE LETTER DATED 22.04.2025)</p>	NEW DELHI-110070	<p><a href="mailto:vasanth@trinitychambers.in">.in</a></p> <p>MOBILE: 9873122974</p>
<p>JAMIA MILLIA ISLAMIA UNIVERSITY</p> <p>NOTE: THE SERVICE OF PETITIONS MAY EFFECTED UPON THE DESIGNATED COUNSEL REPRESENTING JAMIA MLLIA ISLAMIA.</p>	<p>MR. PRITISH SABHARWAL, ADV D-2657/2018, STANDING COUNSEL</p> <p>LETTER DATED 25.06.2025</p>	<p>S-432, GREATER KAILASH-I, NEW DELHI-110048</p> <p>CHAMBER NO. 311, LAWYERS CHAMBER BLOCK-3, DELHI HIGH COURT</p>	<p>EMAIL: <a href="mailto:pritishsabharwall@gmail.com">pritishsabharwall@gmail.com</a> <a href="mailto:psadvocates77@gmail.com">psadvocates77@gmail.com</a></p> <p>MOBILE: 9871878690 9810264114</p>
	<p>MR. KISLAYA MISHRA, ADV D-5034/21018 ADDITIONAL STANDING COUNSEL</p> <p>LETTER DATED 25.06.2025</p>	<p>ADDRESS: GROUND FLOOR, PLOT NO. D-5, LOGIX INFOTECH PARK, SEC 59, NOIDA - 201301 CHAMBER NO. 487, PATIALA HOUSE COURTS, TILAK MARG, NEW DELHI-110001</p>	<p>MOBILE: 9654968449 EMAIL: <a href="mailto:officeofadvkkmishra@gmail.com">officeofadvkkmishra@gmail.com</a></p>
<p>JAMIA HAMDARD (DEEMED TO BE UNIVERSITY)</p>	<p>DR. SWAROOP GEORGE, ADVOCATE STANDING COUNSEL</p>	<p>ADDRESS: T-15, GREEN PARK EXTENSION, NEW DELHI-110016</p>	<p>MOBILE: 9871144284, EMAIL ID: <a href="mailto:swaroopgeorge@outlook.com">swaroopgeorge@outlook.com</a></p>

	"FOR A PERIOD OF THREE YEARS WITH IMMEDIATE EFFECT VIDE LETTER DATED 05.09.2023"		
JOINT ENTRANCE EXAMINATION (ADVANCED) 2016 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI	MR. ARJUN MITRA	109, 2 <sup>ND</sup> FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.: 9810412737  E-MAIL: <a href="mailto:ajmitra@gmail.com">ajmitra@gmail.com</a>
JOINT ENTRANCE EXAMINATION (ADVANCED) 2017 INDIAN INSTITUTE OF TECHNOLOGY MADRAS  (LETTER DTD. 20.04.2017)	MR. ARJUN MITRA	109, 2 <sup>ND</sup> FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737  EMAIL: <a href="mailto:ajmitra@gmail.com">ajmitra@gmail.com</a>
JOINT ENTRANCE EXAMINATION (ADVANCED) 2018 INDIANA INSTITUE OF TECHNOLOGY DELHI (LETTER DT. 11.06.2018)	MR. ARJUN MITRA, ADVOCATE	109, 2 <sup>ND</sup> FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737  EMAIL: <a href="mailto:ajmitra@gmail.com">ajmitra@gmail.com</a>
JOINT ENTRANCE EXAMINATION (ADVANCED) 2018 INDINA INSTITUE OF TECHNOLOGY KANPUR (LETTER DT. 11.06.2018)	MR. ARJUN MITRA, ADVOCATE	109, 2 <sup>ND</sup> FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737  EMAIL: <a href="mailto:ajmitra@gmail.com">ajmitra@gmail.com</a>
INDIAN INSTITUTE OF TECHNOLOGY DELHI JOINT ENTRANCE EXAMINATION (ADVANCED) -2020 LETTER DATED. MARCH, 13, 2020	MR. ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT (JEE) ADVANCED	109, 2 <sup>ND</sup> FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- <a href="mailto:ajmitra@gmail.com">ajmitra@gmail.com</a>
IIT-JEE ADVANCED 2022 INDIAN INSTITUTE OF TECHNOLOGY BOMBAY  LETTER DATED 01.08.2022	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, IIT (JEE) ADVANCED 2022	109, 2 <sup>ND</sup> FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- <a href="mailto:ajmitra@gmail.com">ajmitra@gmail.com</a>

JOINT ENTRANCE EXAMINATION (ADVANCED)-2019 INDIAN INSTITUTE OF TECHNOLOGY ROORKEE-247667 LETTER DATED. APRIL 23, 2019	ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT(JEE) ADVANCED	109, 2 <sup>ND</sup> FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- <a href="mailto:ajmitra@gmail.com">ajmitra@gmail.com</a>
JOINT ENTRANCE EXAMINATION (ADVANCED)-2021 INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR-721302, WEST BENGAL, INDIA  (VIDE LETTER DATED:08.09.2021)  &  IIT JOSSA 2021 ADMISSION JOINT ENTRANCE EXAMINATION (ADVANCED)-2021 INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR-721302, WEST BENGAL, INDIA (VIDE LETTER DATED 22.10.2021)	MR. ARJUN MITRA, ADVOCATE, "NOMINATED COUNSEL",  IIT(JEE) ADVANCED, 2021 & IIT JOSSA 2021 ADMISSION	109, 2 <sup>ND</sup> FLOOR, SUNDER NAGAR, NEW DELHI-110 003	MOB.- 9810412737 E-MAIL:- <a href="mailto:ajmitra@gmail.com">ajmitra@gmail.com</a>
JOINT ENTRANCE EXAMINATION (ADVANCED) 2023 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI, GUWAHATI -781 039, INDIA	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, IIT(JEE) ADVANCED, 2023  LETTER DATED 08.05.2023	109, 2 <sup>ND</sup> FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- <a href="mailto:ajmitra@gmail.com">ajmitra@gmail.com</a>
JOINT SEAT ALLOCATION AUTHORITY (JO SAA) 2023 JOINT ENTRANCE EXAMINATION (ADVANCED)-2023 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI, GUWAHATI-781 039, INDIA	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL,  "LETTER DATED 06.07.2023"	109, 2 <sup>ND</sup> FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- <a href="mailto:ajmitra@gmail.com">ajmitra@gmail.com</a>
JOINT ENTRANCE EXAMINATION (ADVANCED)-2025 INDIAN INSTITUTE OF TECHNOLOGY	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL,	109, 2 <sup>ND</sup> FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- <a href="mailto:ajmitra@gmail.com">ajmitra@gmail.com</a>

KANPUR 208016	"LETTER DATED 25.05.2025"		
JM FINANCIAL CREDIT SOLUTIONS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JM FINANCIAL PRODUCTS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JAMNALAL SONS PRIVATE LIMITED	1.MS. BINDU SAXENA		MOB: 9810019293 EMAIL: <a href="mailto:basaxena@swarupco.com">basaxena@swarupco.com</a>
	2. MR. SHAILENDRA SWARUP PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT	M/S SWARUP & ASSOCIATES 6 <sup>th</sup> FLOOR, J.K. BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C., GREATER KAILASH-II NEW DELHI-110048	MOB: 9810019294 TEL: 91 (11) 29221435, 29225875, 29227534/35 FAX: 91 (11) 29228625, 29212904 EMAIL: <a href="mailto:sswarup@swarupco.com">sswarup@swarupco.com</a>
JUDO FEDERATION OF INDIA (LETTER DT. 11.10.2017)	1.MR.GAJINDER KUMAR, ADVOCATE (ENRL.NO. 773/90)  2.MS.KIRAN JAI ,ADVOCATE (ENRL.NO.538/89)	A-14, NIZAMUDDIN EAST, NEW DLEHI	MOB:9810124482  MOB:9999939428
KENDRIYA VIDYALAYA SANGATHAN	MR. S. RAJAPPA, ADVOCATE "SENIOR STANDING COUNSEL"  (SOLELY AUTHORISED TO ACCEPT ADVANCE NOTICE/DASTI NOTICE AND OTHER NOTICES VIDE LETTER DATED 27.07.2016 )	CHAMBER-91, LAWYERS CHAMBERS (A.K. SEN BLOCK), SUPREME COURT OF INDIA, NEW DELHI - 110 001  RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	MOBILE: 9810063946 TELE-FAX: 22620344 E-Mail: <a href="mailto:rajappa1960@yahoo.com">rajappa1960@yahoo.com</a> <a href="mailto:advocaterajappa@gmail.com">advocaterajappa@gmail.com</a>
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MS. ANJANI AIYAGARI ADVOCATE	64, NEHRU APARTMENTS, KALKAJI, OUTER RING ROAD, NEW DELHI-110019	
MR. K.M. SINGH  'EMPANELLED STANDING COUNSEL'	G-8, GALI No. 20, RAJAPURI, UTTAM NAGAR, NEW DELHI	
MR. ASHOK KUMAR SHARMA 'COUNSEL'	CHAMBER NO. K-159, TIS HAZARI COURTS, DELHI-110054	
MR. SHUBHRANSHU PADHI, ADVOCATE SENIOR COUNSEL  "INITIALLY FOR A PERIOD OF THREE YEARS VIDE LETTER DATED 26.10.2021"	239, SECTOR-15-A NOIDA, UTTAR PRADESH-201301	
MR. N.K. BHATNAGAR, ADVOCATE, SENIOR COUNSEL,  "FOR A PERIOD OF THREE YEARS VIDE LETTER DATED: 12.11.2021"	1 <sup>ST</sup> FLOOR, 50 JANPATH, TOLSTOY LANE, CONNAUGHT PLACE NEW DELHI-110001	
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SH. ARUN KUMAR SHUKLA, ADVOCATE STANDING COUNSEL  LETTER DATED 01.04.2026 FOR A PERIOD OF 3 YEARS	CHAMBER 593A, FIRST FLOOR, WESTERN WING, TIS HAZARI, NEW DELHI-110054,	CONTACT DETAILS: 7011474039, EMAIL: <a href="mailto:akshukla25082@gmail.com">akshukla25082@gmail.com</a>

<p>KARVY FINANCIAL SERVICES LIMITED (LETTER DTD. 16.08.2017)</p>	<p>MR. RISHI SETHI D-2701/1999 'NOMINATED COUNSEL'</p>	<p>SETHI &amp; ASSOCIATES F-18, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024</p>	<p>MOB.: 9811088212  TIMING 10.30 AM TILL 4 PM</p>
<p>KOTAK MAHINDRA PRIME LIMITED</p>	<p>MR. VIKAS CHOPRA</p>	<p>21/31-G, MALL ROAD, DELHI-110054</p>	<p>CONTACT NOS.: 9212036118, 011-23958107</p>
<p>KOTAK INFRASTRUCTURE DEBT FUND LTD.  KOTAK MAHINDRA INVESTMENTS LTD.</p>	<p>1. MR. SANJAY GUPTA, ADVOCATE SNG &amp; PARTNERS (NOMINATED COUNSEL)  ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG &amp; PARTNERS (NOMINATED COUNSEL)</p>	<p>CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.  ----- CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: <a href="mailto:sanjay_gupta@sngpartners.in">sanjay_gupta@sngpartners.in</a>  ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: <a href="mailto:ateev_mathur@sngpartners.in">ateev_mathur@sngpartners.in</a></p>
<p>KOTAK MAHINDRA BANK LTD. (LETTER DATED 26.10.2020)</p>	<p>1. MR. SANJAY GUPTA, ADVOCATE SNG &amp; PARTNERS (NOMINATED COUNSEL)  ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG &amp; PARTNERS (NOMINATED COUNSEL)  ----- 3. MR. AJAY MONGA, ADVOCATE SNG &amp; PARTNERS</p>	<p>CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503  R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049  ----- CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503  R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049  ----- CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p>	<p>MOB: +91 9811152920 PH: +91 11 46175500  EMAIL: <a href="mailto:sanjay_gupta@sngpartners.in">sanjay_gupta@sngpartners.in</a>  ----- MOB: +91 9811800816 PH: +91 11 46175500  EMAIL: <a href="mailto:ateev_mathur@sngpartners.in">ateev_mathur@sngpartners.in</a>  ----- MOB: 9811054052 PH: +91 11 46175500</p>

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LOK SABHA SECRETARIAT	MS. MANINDER ACHARYA  MR. SACHIN CHOPRA  MS. ANUPAM SANGHI  MR. VIVEK SAHARYA	NO. 154, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003	
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LALIT KALA AKADEMI  NATIONAL ACADEMAY OF ART AN AUTONOMOUS ORGANISATION OF MINISTRY OF CULTURE, GOVERNMENT OF INDIA (LETTER DT. 15.11.2017)	MR. UMESH SHARMA, ADVOCATE	112, NEW DELHI HOUSE BARA KHAMBA ROAD, NEW DELHI-110001	MOB: 9868235388 PH: 23355388  EMAIL: <a href="mailto:legalhelplineindia@gmail.com">legalhelplineindia@gmail.com</a>
LOKPAL OF INDIA	EMAIL ID: <a href="mailto:ds-legal@lokpal.gov.in">ds-legal@lokpal.gov.in</a>  "LETTER DATED 07.12.2023"		
NATIONAL MEDICAL COMMISSION	SH. T. SINGHDEV, ADVOCATE STANDING COUNSEL  LETTER DATED 28.05.2025	ADDRESS: J-1, BASEMENT, LAJPAT NAGAR 3, NEAR GURUDWARA	CONTACT: 9999012345 EMAIL: <a href="mailto:officesinghdev@gmail.com">officesinghdev@gmail.com</a>
	MS. MANISHA AGRAWAL NARAIN, ADVOCATE STANDING COUNSEL  LETTER DATED 28.05.2025	ADDRESS: OFFICE W-99, GREATER KAILASH-1, NEW DELHI-110048 CHAMBER 446	CONTACT: 9818427971 EMAIL: <a href="mailto:officeofmanisha@gmail.com">officeofmanisha@gmail.com</a> , <a href="mailto:manisha.law@gmail.com">manisha.law@gmail.com</a>
	SH. VAIBHAV MISHRA, ADVOCATE STANDING COUNSEL  LETTER DATED 28.05.2025	ADDRESS: B-201, G.F., YOJANA VIHAR, DELHI 110092	CONTACT: 9810833591 EMAIL: <a href="mailto:vaibhavmishra282@gmail.com">vaibhavmishra282@gmail.com</a>
	SH. BISHWA BANDHU, ADVOCATE STANDING COUNSEL  LETTER DATED 28.05.2025	ADDRESS: 607, PRAKASH DEEP, TOLSTOY ROAD, CONNAUGHT PLACE, NEW DELHI - 110059	CONTACT: 9971616269, 8800196730 EMAIL: <a href="mailto:bandhucnlu@gmail.com">bandhucnlu@gmail.com</a> , <a href="mailto:advbandhu@gmail.com">advbandhu@gmail.com</a>

	SH. SHIVENDRA SINGH, ADVOCATE STANDING COUNSEL  LETTER DATED 28.05.2025	ADDRESS: B-87, BASEMENT, GULMOHAR PARK, NEW DELHI-110049	CONTACT: 9582194010, 8595413318 EMAIL: <a href="mailto:shivendrasingh86@live.com">shivendrasingh86@live.com</a>
NATIONAL FERTILIZERS LTD. (A GOVT. OF INDIA UNDERTAKING)	MS. MANINDER KAUR	CHAMBER NO. 392,96,CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI.  CHAMBER NO.25, CIVIL WING, DISTT. COURTS, TIS HAZARI, DELHI-110054  RES:A-105, PRIYADARSHNI APARTMENTS, I.P. EDTENSION,N. DELHI-92	MOB. 9811704188 E-MAIL: <a href="mailto:maninderkaur_adv@yahoo.co.in">maninderkaur_adv@yahoo.co.in</a>  PH.22724250
	MR. INDER JIT SINGH, ADV 'NOMINATED COUNSEL'  LETTER DATED: 17.09.2019	21, SHAYAM ENCLAVE, VIKAS MARG EXT. DELHI-110092	MOBILE: 9910300932 9717062303
	MR. OM PRAKASH, ADVOCATE (ENROLMENT NO. D/772/94) STANDING/NOMINATED COUNSEL  LETTER DATED 10.11.2022	ADDRESS: CHAMBER NO. 219, LAWYER'S CHAMBER,OLD BLOCK, DELHI HIGH COURT	MOBILE NO.: 9810794902 EMAIL: <a href="mailto:OM_PRKASHMV@YAHOO.CO.IN">OM_PRKASHMV@YAHOO.CO.IN</a>
NATIONAL AVIATION COMPANY OF INDIA LTD. (NACIL)	M.V.KINI & CO. ADVOCATES & SOLICITORS	KINI HOUSE 6/39,JUNGPURA-'B' NEW DELHI-110 014	<a href="tel:01124371038/1039/1040">TEL:01124371038/1039/ 1040</a> FAX:+91 11 2437 9484 E-mail: <a href="mailto:delhi@mvkini.com">delhi@mvkini.com</a>
NATIONAL DAIRY DEVELOPMENT BOARD DAIRY SERVICES (NDDB DAIRY SERVICES)	MS. RAAVI BIRBAL, ADVOCATE STANDING COUNSEL (FOR LABOUR AND SERVICE MATTERS)	A-11 SOUTH EXTENSION PART 2 NEW DELHI-110049	MOBILE: 9818024661 PH: 011-41731122, 26253239 EMAIL ID:

	"LETTER DATED 05.01.2022"		<a href="mailto:raavibirbal@gmail.com">raavibirbal@gmail.com</a>
NATIONAL FINANCIAL REPORTING AUTHORITY	MR. ZOHEB HOSSAIN, ADVOCATE NOMINATED COUNSEL  LETTER DATED 01.04.2023	OFFICE ADDRESS: R-47, II FLOOR, GREATER KAILASH PART 1, NEW DELHI-110 048	PHONE: +91 9999711099 EMAIL: <a href="mailto:hossainzoheb@gmail.com">hossainzoheb@gmail.com</a> <a href="mailto:officezhossain@gmail.com">officezhossain@gmail.com</a> <a href="mailto:m">m</a>
MINISTRY OF RAILWAYS  [05.01.2015]	MR. JAGJIT SINGH  (STANDING COUNSEL)  ----- MS. ARUNA TIKKU  ADDITIONAL STANDING COUNSEL	156, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003  M-70, GREATER KAILASH PART-II, {MAIN MARKET}, NEW DELHI  101, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003  D-36, PAMPOSH ENCLAVE, GREATER KAILASH-1, NEW DELHI	{M} 9810034684  011-2338 2399  EMAIL:jagjitsinghadvocate@yahoo.co.in  Jagjitsingh70@gmail.com  TEL: 2338 1995  2622 9964 AND 2541 0254
MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION) [21.11.2006]	MR. PREMASHIS CHOUDHURY [PANEL ADVOCATE] "CENTRAL GOVT. PLEADER"  MR. ARPIT SHUKLA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	OFFICE: 395 LAWYER'S CHAMBER, DELHI HIGH COURT BLOCK - II, NEW DELHI  RES: W86/18A, ANUPAM GARDEN P.O. IGNOU, SAINIK FARMS, NEW DELHI - 110068  J-150, SECTOR 41, NOIDA, UP- 201301	MOB: 9871431988

LETTER/ORDER DT. 04.05.2016

MR. AJAY GOYAL  
[GOVT. PLEADER/PANEL  
COUNSEL]  
(ORDER DATED 30.12.2015)  
[FOR A PERIOD OF THREE  
YEARS OR UNTIL FURTHER  
ORDER]

D-91, KAMLA NAGAR, DELHI-110007

MOB: 9717701768

MR. VIVEK GUPTA  
[GOVT. PLEADER/PANEL  
COUNSEL]  
(ORDER DATED 30.12.2015)  
[FOR A PERIOD OF THREE  
YEARS OR UNTIL FURTHER  
ORDER]

CU-161, VISHAKHA ENCLAVE,  
PITAMPURA, DELHI - 110034

MOB: 9810033139  
9910033139

MS. ANJU GUPTA  
[SENIOR PANEL COUNSEL]  
(ORDER DATED 04.05.2016)  
[FOR A PERIOD OF THREE  
YEARS OR UNTIL FURTHER  
ORDER]

DU-33, PITAMPURA (NEAR INCOME  
TAX COLONY), DELHI-110034

MOB: 9654169406

MR. ANIL DABAS  
[GOVT. PLEADER/PANEL  
COUNSEL]  
(ORDER DATED 04.05.2016)  
[FOR A PERIOD OF THREE  
YEARS OR UNTIL FURTHER  
ORDER]

H.NO. 99, VILLAGE-RASULPUR,  
P.O.-RANI KHERA, DELHI-81

MOB: 9953877332

MR. ASHWANI KUMAR  
CHOUDHARY  
[GOVT. PLEADER/PANEL

B-16/G-2, DILSHAD GARDEN, DELHI-  
95

MOB: 9810073395

	<p>COUNSEL]  (OORDER DATED 04.05.2016)  [FOR A PERIOD OF THREE  YEARS OR UNTIL FURTHER  ORDER]</p>		
	<p>MR. MAHENDRA BHARDWAJ  [GOVT. PLEADER/PANEL  COUNSEL]  (OORDER DATED 04.05.2016)  [FOR A PERIOD OF THREE  YEARS OR UNTIL FURTHER  ORDER]</p>	<p>528/2A, STREET NO.5, VISHWAS  NAGAR, SHAHDARA, DELHI-92</p>	<p>MOB: 9899393940</p>
<p>(LETTER DT. 01.06.2016)</p>	<p>MR. S.D. WINDLESH  [SENIOR PANEL COUNSEL]   (FOR CONDUCTING LITIGATION  IN RESPECT OF CENTRAL  GOVERNMENT)</p>	<p>C 4/155 (IST FLOOR), YAMUNA  VIHAR, DELHI-110053</p>	<p>MOB.: 9811169203</p>
<p>(LETTER DT. 30.12.2016)</p>	<p>MR. NITIN SINGH  [SENIOR PANEL COUNSEL]   (FOR CONDUCTING LITIGATION  IN RESPECT OF CENTRAL  GOVERNMENT EXCEPT  THE CASES OF RAILWAYS &amp;  INCOME TAX DEPARTMENT)</p>	<p>307, NEW LAWYERS CHAMBERS,  BHAGWAN DASS ROAD, SUPREME  COURT, NEW DELHI-110001</p>	<p>MOB.: 9990423291  9990621394   EMAIL:  <a href="mailto:adv.nitinsingh@yahoo.com">adv.nitinsingh@yahoo.com</a></p>
<p>(LETTER DT. 24.01.2017)</p>	<p>MR. VINOD DIWAKAR  (CENTRAL GOVT. STANDING  COUNSEL)</p>	<p>BUILDING NO. 3, BIRBAL ROAD, 2<sup>ND</sup>  FLOOR, JANGPURA EXTENSION, NEW  DELHI-110014</p>	<p>MOB.: 9810773017   PH.: 011-43541043</p>

	(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)		E-MAIL: office@vinoddiwakar.com
(LETTER DT. 30.01.2017)	MR. MANU CHATURVEDI (GOVT. PLEADER)  (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)	CHAMBER NO. 702, PATIALA HOUSE COURTS, NEW DELHI-110001	MOB. : 7838904738  E-MAIL: manuchaturvedi@gmail.com
(ORDER DTD. 30.06.2017)	MR. SANJAY KUMAR, ADVOCATE (SENIOR PANEL COUNSEL)  (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & TAXATION FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS)	H.NO. 10/12 PANT NAGAR, JANG PURA EXTENSION, NEW DELHI	MOB.: 9654417067  E-MAIL: <a href="mailto:sanjaykr.delhi@gmail.com">sanjaykr.delhi@gmail.com</a>
(ORDER DT. 30.08.2017)	MR. APAR CHOPRA, ADVOCATE (GOVERNMENT PLEADER)  (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL	F-8, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	MOB: 9999925107  E-MAIL: <a href="mailto:apar Chopra@yahoo.in">apar Chopra@yahoo.in</a>

	<p>FURTHER ORDERS) .</p>		
	<p>MR.PRATYUSH MIGLANI (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS &amp; TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>D-11 (LGF) , GULMOHAR PARK, NEW DELHI-110049</p>	<p>MOB:9811014020</p> <p>EMAIL: <a href="mailto:pratyush@miglanivarmaan.dco.com">pratyush@miglanivarmaan.dco.com</a></p>
<p>ODRER DT. 15.11.2017</p>	<p>MS. PREMA PRIYADARSHINI (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS &amp; TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>K-246, KANGRA NIKETAN, VIKASPURI, NEW DELHI-18</p>	<p>MOB: 9818107970 EMAIL:premapriyadarshini@gmail.com</p>
<p>----- ORDER DT. 01.12.2017</p>	<p>MS. AMRITA PRAKASH (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS &amp; TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>75-76, UPPAR 1<sup>ST</sup> FLOOR, GURU ANGAD NAGAR, EXTENSION, LAXMINAGAR, DELHI92.</p>	<p>MOB:9818667963 Email: <a href="mailto:amritaprakash79@gmail.com">amritaprakash79@gmail.com</a></p>

ORDER DT. 21.12.2017

MR. K.V.GIRISH CHOWDARY  
(GOVERNMENT PLEADER)

(FOR CONDUCTING CENTRAL  
GOVERNMENT LITIGATION  
(EXCEPT THE CASES OF  
RAILWAYS & TAXATION)  
BEFORE THE HIGH COURT OF  
DELHI FOR A PERIOD OF  
THREE YEARS FROM THE DATE  
OF THIS ORDER OR UNTIL  
FURTHER ORDERS) .

A-46, FIRST FLOOR, DEFENCE  
COLONY, NEW DELHI-110024.

MOB: 9999592754  
EMAIL:  
[girishkosaraju@gmail.co  
m](mailto:girishkosaraju@gmail.com)

MR.ASHIM SOOD  
(CENTRAL GOVT. STANDING  
COUNSEL)

(FOR CONDUCTING LITIGATION  
IN RESPECT OF CENTRAL  
GOVERNMENT EXCEPT THE  
CASES OF RAILWAYS & INCOME  
TAX DEPARTMENT)

A-329, SECOND FLOOR, DEFENCE  
COLONY, NEW DELHI-110024

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[ashim.sood@asood.in](mailto:ashim.sood@asood.in)

ORDER DT. 26.12.2017

MR.MAHENDER KUMAR  
BHARDWAJ, ADV  
(SENIOR PANEL COUNSEL)

(FOR CONDUCTING CENTRAL  
GOVERNMENT LITIGATION  
EXCEPT THE CASES OF  
RAILWAYS & INCOME TAX  
DEPARTMENT)

528/2-A GALI NO.5, VISHWAS  
NAGAR, SHAHDARA, DELHI-110032

MOB: 9899393940  
[TEL:011-22385563](tel:011-22385563)  
EMAIL:justice4allg308@g  
mai.com

(ORDER DT. 21.03.2018)

BEFORE THE HIGH COURT OF  
DELHI, FOR A PERIOD OF  
THREE YEARS FROM THE DATE  
OF THIS ORDER OR UNTIL  
FUTHER ORDERS.

	<p>MR. JAYANT BHATT, ADV {SENIOR PANEL COUNSEL}</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS &amp; TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>A-71, NEW FRIENDS COLONY, NEW DELHI-110025</p>	<p>MOB:9958325533</p> <p>EMAIL: <a href="mailto:mail@jayantbhatt.com">mail@jayantbhatt.com</a></p>
<p>{ORDER DT. 19.11.2018}</p>	<p>MR. SIDHANT KUMAR (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS &amp; TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>		
<p>(ORDER DT. 01.11.2018)</p>	<p>MR. RIJUL SINGH UPPAL (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS &amp; TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE</p>	<p>ADDRESS: 300, GULMOHAR ENCLAVE, NEW DELHI-110049</p>	<p>MOB: 98182551304</p> <p>EMAIL: rijuluppal@gmail.com</p>

	OF THIS ORDER OR UNTIL FURTHER ORDERS) .		
	SHRI MOHIT KAPOOR, ADVOCATE "GOVERNMENT PLEADER" FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.	OFF. K.S. LAW OFFICE, 20/39 OLD MARKET, PATEL NAGAR WEST, NEW DELHI-110008	MOB:- 9999927207 <a href="tel:011-40153799">TEL:011-40153799</a> EMAIL: <a href="mailto:kapoormohit259@yahoo.com">kapoormohit259@yahoo.com</a>
----- LETTER DATED 28.02.2019	SHRI ASHEESH JAIN, ADVOCATE, 'CENTRAL GOVERNMENT STANDING COUNSEL' FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.	CONTACT DETAIL: 7, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110503	MOB:- 9811125100 <a href="tel:011-42546565">TEL:- 011-42546565</a> EMAIL:- <a href="mailto:asheesh@ajlc.in">asheesh@ajlc.in</a>
MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION, GOVERNMENT OF INDIA  [23.11.2006]	MR. SUBHASH BANSAL  SENIOR CENTRAL GOVERNMENT COUNSEL,	CH. NO. 201, LAWYERS CHAMBERS COMPLEX, NEW DELHI COURTS, PATIALA HOUSE, NEW DELHI-110001.  OFF.-RES: 287, GROUND FLOOR, TOWER NO. 3 SUPREME ENCLAVE, MAYUR VIHAR-I, DELHI-110091.	PH: 23381047, 23387139 PH: 22756360, 22753048  FAX: 22753048 MOBILE: 9810015886 EMAIL: <a href="mailto:bansal_subhash@yahoo.com">bansal_subhash@yahoo.com</a>
	<u>SENIOR PANEL COUNSEL</u>  MR. ADIT KHORANA, ADV	B-5/720, EKTA GARDENS, 9, I.P. EXTENSION	MOB: 9999890679 EMAIL:

FOR CONDUCTING CENTRAL  
GOVERNMENT LITIGATION  
(EXCEPT THE CASES OF  
RAILWAYS & TAXATION)  
FOR A PERIOD OF THREE  
YEARS FROM THE DATE OF  
THIS ORDER OR UNTIL  
FURTHER ORDERS.

"LETTER DT: 25<sup>th</sup> SEP, 2020"

DELHI-110092

[Khorana.adit@gmail.com](mailto:Khorana.adit@gmail.com)

SENIOR PANEL COUNSEL

MR. SUGHOSH SUBRAMANYAM,  
ADV

FOR CONDUCTING CENTRAL  
GOVERNMENT LITIGATION  
(EXCEPT THE CASES OF  
RAILWAYS & TAXATION)  
FOR A PERIOD OF THREE  
YEARS FROM THE DATE OF  
THIS ORDER OR UNTIL  
FURTHER ORDERS.

"LETTER DT:25<sup>th</sup> SEP, 2020"

MOB: 9483401896

EMAIL:

[sughosh.sn@yahoo.com](mailto:sughosh.sn@yahoo.com)

CENTRAL GOVT. STANDING  
COUNSEL

SHRI APOORV KURUP,ADV

FOR CONDUCTING CENTRAL  
GOVERNMENT LITIGATION  
(EXCEPT THE CASES OF  
RAILWAYS & TAXATION)  
FOR A PERIOD OF THREE  
YEARS FROM THE DATE OF  
THIS ORDER OR UNTIL  
FURTHER ORDERS.

A2/141, LOWER GROUND FLOOR,  
SAFDARJUNG ENCLAVE,  
NEW DELHI-110029

MOB: 8800185864

TEL: 011-41733001-02-03

EMAIL:

[office@akurup.com](mailto:office@akurup.com)

"LETTER DT: 21<sup>st</sup> AUG, 2020"

SENIOR PANEL COUNSEL

MR. ABHISHEK SINGH, ADV

FOR CONDUCTING CENTRAL  
GOVERNMENT LITIGATION  
(EXCEPT THE CASES OF  
RAILWAYS & TAXATION)  
FOR A PERIOD OF THREE  
YEARS FROM THE DATE OF  
THIS ORDER OR UNTIL  
FURTHER ORDERS.

"LETTER DATED: 07.10.2020"

OFFICE:  
A-8 (LGF), FRIENDS COLONY (EAST),  
NEW DELHI-110006

MOB: 9910291290  
9650081421  
EMAIL:  
[abhishek.lexicons@gmail.com](mailto:abhishek.lexicons@gmail.com)

SENIOR PANEL COUNSEL

MR. ALOK SINGH, ADV

FOR CONDUCTING CENTRAL  
GOVERNMENT LITIGATION  
(EXCEPT THE CASES OF  
RAILWAYS & TAXATION)  
FOR A PERIOD OF THREE  
YEARS FROM THE DATE OF  
THIS ORDER OR UNTIL  
FURTHER ORDERS.

"LETTER DATED: 07.10.2020"

H. NO. 997, NITI KHAND-I,  
INDIRAPURAM,  
GHAZIABAD, UP-201010

MOB: 9910884802  
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SENIOR PANEL COUNSEL

MR. SANDEEP BAJAJ, ADV

FOR CONDUCTING CENTRAL

A-220, DEFENCE COLONY,  
NEW DELHI-110014

MOB: 9818324703  
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[adv.sandeepbajaj@gmail.com](mailto:adv.sandeepbajaj@gmail.com)

	<p>GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS &amp; TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.</p> <p>"LETTER DATED: 07.10.2020"</p>		<a href="#">com</a>
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADITYA DEWAN, ADVOCATE</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS &amp; TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER.</p> <p>"LETTER DATED: 18.12.2020"</p>	C-504, LGF, DEFENCE COLONY, NEW DELHI-110024	<p>MOBILE: 8527611077 TEL: 011-49385173 EMAIL: <a href="mailto:adityadewan@gmail.com">adityadewan@gmail.com</a></p>
<p>MUNICIPAL CORPORATION OF DELHI</p> <p>EMAIL ADDRESS AND OFFICE ADDRESS OF MCD FOR SERVICE OF ADVANCE COPIES OF WRIT PETITIONS, COURT NOTICES AND SUMMONS ETC.</p> <p>EMAIL: <a href="mailto:clomcdhq@gmail.com">clomcdhq@gmail.com</a></p> <p>OFFICE ADDRESS:</p>	<p>1. MR. SANJEEV SABHARWAL (09.02.2012)</p>	<p><u>RESIDENCE-CUM-OFFICE</u> S-432, GREATER KAILASH-I NEW DELHI-110048 <u>CHAMBER:</u> 430-31, DELHI HIGH COURT NEW DELHI-110003</p>	<p>PH:46567338, 29239458 MOB: 9810031680,9910106949  PH: 23388843 E-MAIL: <a href="mailto:SOLICITOR6@GMAIL.COM">SOLICITOR6@GMAIL.COM</a></p>
	<p>2. MR. O.P. SAXENA,</p>	<p>CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI</p>	<p>PH: 23386446 M-98-100-12444</p>
	<p>3. MR. ANOOP BAGAI,</p>	<p>491, LAWYERS' CHAMBERS, B,OCK- II, HIGH COURT OF DELHI,NEW</p>	<p>TEL: 233884585 (CHAMBER) 9811062064,</p>

<p>MUNICIPAL CORPORATION OF DELHI LAW DEPARTMENT (HQ) E-1 BLOCK, 17<sup>TH</sup> FLOOR, DR. SHYAMA PRASAD MUKHERJEE CIVIC CENTRE, JAWAHARLAL NEHRU MARG, NEW DELHI-110002</p>		<p>DELHI-110003</p>	<p>9873309991</p>
<p><u>"LETTER DATED 26.05.2022"</u></p>	<p>4. MR. AJAY ARORA</p>	<p>CHAMBER/ OFFICES: 430-31, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI. CHAMBER NO. 328, WESTERN WING, TIS HAZARI COURTS, DELHI</p> <p>RESIDENCE: 236-E, MIG FLATS, RAJOURI GARDEN, NEW DELHI-110027</p>	<p>TELE: 9811160827 (M) E.MAIL: <a href="mailto:www.ajay_arora124@yahoo.co.in">www.ajay_arora124@yahoo.co.in</a> PHONE: 23388843 PHONE: 26964610</p>
<p>----- NOTE: MR. AJJAY ARORA, STANDING COUNSEL, MCD HAS BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE THE CHIEF JUSTICE AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD</p>	<p>5. MR. SHIVINDER CHOPRA</p>	<p>CHAMBER: 430, LAWYER' CHAMBER BLOCK NO.1 HIGH COURT OF DELHI, NEW DELHI.</p> <p>OFFICE: 3, UDAY PARK, AUGUST KRANTI MARG, NEW DELHI</p>	<p>EMAIL: <a href="mailto:shivinder_chopra@rediffmail.com">shivinder_chopra@rediffmail.com</a> MOBILE NO. 9811479297</p>
<p>MR. KARAN SHARMA, MR. TUSHAR SANNU DAHIYA &amp; MR. SIDDHANT NATH, ADVOCATES HAVE BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE MR. JUSTICE MANOJ KUMAR OHRI AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD.</p>	<p>6. DR. RAJENDER KUMAR RAWAT, ADVOCATE STANDING COUNSEL</p> <p>"VALID FOR ONE YEAR VIDE LETTER DATED 13.01.2026"</p>	<p>CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI, NEW DELHI</p>	<p>MOB: 9810053768, EMAIL: <a href="mailto:rjndr.rawat@gmail.com">rjndr.rawat@gmail.com</a></p>
<p>VIDE LETTER DATED 29.06.2022</p>	<p>7. MR. UMAKANT MISHRA, ADV ADDL. STANDING COUNSEL</p> <p>"VALID FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 20.11.2023"</p>	<p>OFFICE ADDRESS: FLAT NO. 12, DDA FLATS, CHITRA VIHAR, DELHI-110092</p>	<p>MOBILE: 9871595014 EMAIL: <a href="mailto:advocateumakantmishra@yahoo.com">advocateumakantmishra@yahoo.com</a></p>
<p>MS. BEENASHAW N. SONI, STANDING COUNSEL, DELHI HIGH COURT HAS BEEN NOMINATED TO APPEAR BEFORE THE COURT OF HON'BLE THE CHIEF JUSTICE OF THIS HON'BLE COURT AND ACCEPT THE NOTICE ON BEHALF OF MCD IN</p>	<p>8. MR. DHAN MOHAN, ADV. STANDING COUNSEL</p> <p>"VALID FOR ONE YEAR VIDE LETTER DATED 09.01.2024"</p>	<p>CHAMBER NO. 395, BLOCK-II, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE AT: 45-D/CA, SHALIMAR BAGH, NEW DELHI-110088</p>	<p>MOBILE: 9811180987</p> <p>EMAIL: <a href="mailto:ghanmohandhc@gmail.com">ghanmohandhc@gmail.com</a></p>

UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT, MCD VIDE LETTER DATED 23.09.2022	9. MR. HIREIN SHARMA, ADVOCATE STANDING COUNSEL	CHAMBER NO. 394, BLOCK-II, DELHI HIGH COURT CHAMBERS, HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-110003	MOBILE: 9811367166 EMAIL: <a href="mailto:hireinsharmaadvocate@gmail.com">hireinsharmaadvocate@gmail.com</a>
NOTE: THE FOLLOWING COUNSELS ARE NOMINATED TO APPEAR BEFORE THE COURT OF HON'BLE MR. JUSTICE GAURANG KANTH IN REGULAR MATTERS: 1. MR. KUSH SHARMA 2. MS. AKANSHA KAUL 3. MR. VIPUL GANDA 4. MR. KARAN SHARMA 5. MR. GAURAV SHARMA 6. MS. JANIKA MOHAN	"VALID FOR ONE YEAR VIDE LETTER DATED 30.01.2024"	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: <a href="mailto:advskrout71@gmail.com">advskrout71@gmail.com</a> <a href="mailto:advskrout@yahoo.com">advskrout@yahoo.com</a>
"LETTER DATED 08.08.2022"	MR. SANTOSH KUMAR ROUT, ADVOCATE STANDING COUNSEL  VALID FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 29.10.2025	OFFICE ADDRESS: K-17, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	MOBILE: 9717444444 EMAIL: <a href="mailto:advocateadityachandra@gmail.com">advocateadityachandra@gmail.com</a>
NOTE: SHRI VIKAS CHOPRA, ADVOCATE, STANDING COUNSEL, MCD (MOBILE: 9212036118 AND EMAIL: <a href="mailto:vikaschopraadvocate@gmail.com">vikaschopraadvocate@gmail.com</a> ) HAS BEEN APPOINTED TO ACCEPT NOTICES IN DIVISION BENCH-I AND DIVISION BENCH-II OF THIS HON'BLE COURT ON BEHALF OF MCD VIDE LETTER DATED 24.05.2023.	MR. ADITYA CHANDRA, ADVOCATE ENRO NO. 3182/2012 STANDING COUNSEL  FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 17.02.2025	OFFICE ADDRESS: K-17, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	MOBILE: 8860050449 EMAIL: <a href="mailto:divyaswamy90@gmail.com">divyaswamy90@gmail.com</a>
	DR. DIVYA SWAMY, ADVOCATE SUPREME COURT OF INDIA STANDING COUNSEL  LETTER DATED 06.05.2025 VALID FOR ONE YEAR	LGF, A-131, SECTOR-46, NOIDA, U.P.-201301	MOB: 8860050449 EMAIL: <a href="mailto:divyaswamy90@gmail.com">divyaswamy90@gmail.com</a>
	MR. M S OBEROI, ADVOCATE, STANDING COUNSEL,  LETTER DATED 09.07.2025 VALID FOR ONE YEAR	CHAMBER 505, BLOCK-III, HIGH COURT OF DELHI, NEW DELHI-110003	EMAIL: <a href="mailto:505chamber@gmail.com">505chamber@gmail.com</a> , MOBILE: 9811551525
	MS. DEEPIKA KUMARI,	CHAMBER NO. 493, BLOCK-II,	MOBILE: 7042840681

	ADVOCATE PANEL ADVOCATE  VALID FOR ONE YEAR VIDE LETTER DATED 28.03.2025	DELHI HIGH COURT, NEW DELHI	EMAIL: <a href="mailto:deepikatiwary44@gmail.com">deepikatiwary44@gmail.com</a>
	MR. PARMINDER SINGH, ADVOCATE STANDING COUNSEL  VALID FOR ONE YEAR VIDE LETTER DATED 04.06.2025	ADDRESS: D-10A, KALINDI COLONY, DELHI-110065	MOBILE: 7042261567 EMAIL: <a href="mailto:parmindersingh.legal@gmail.com">parmindersingh.legal@gmail.com</a>
	MR. UMAKANT MISHRA, ADVOCATE, STANDING COUNSEL  VALID FOR ONE YEAR VIDE LETTER DATED 19.08.2025	ADDRESS: 430, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 RESIDENCE: FLAT NO. 12, DDA FLATS, CHITRA VIHAR, DELHI-110092	MOBILE: 9871595014 EMAIL: <a href="mailto:advocateumakantmishra@yahoo.com">advocateumakantmishra@yahoo.com</a>
	MR. HARSHIT CHOPRA, ADVOCATE STANDING COUNSEL  VALID FOR ONE YEAR VIDE LETTER DATED 17.03.2026	144, DHRUVA APARTMENTS, BEHIND MOTHER DAIRY PLANT, PATPARGANJ, I.P. EXTENSION, DELHI-110092	MOBILE: 9911543883 8369923982 TEL: 011-46564555 EMAIL: <a href="mailto:advharshitchopra@gmail.com">advharshitchopra@gmail.com</a> <a href="mailto:harshitchopraoffice@gmail.com">harshitchopraoffice@gmail.com</a>
MAHANAGAR TELEPHONE NIGAM LIMITED	1. M/S SIKRI AND COMPANY	CHAMBER NO.229, LAWYERS CHAMBERS, DELHI HIGH COURT. NEW DELHI-110 003	PH. 23388777 FAX: 23385559
	2. MR DINESH AGNANI	265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.	PH. 23386838, 24318516, 24318517 FAX: 24318521
MEDICAL COUNCIL OF INDIA	M/S EDULAW, ADVOCATES & SOLICITORS,	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	PHONE NOS.011-46010609, 40544979 MOBILE NO. 9999012345
MAHINDRA & MAHINDRA FINANCIAL	MR. ANKUR CHHIBBER,		MOBILE: 9810082847

SERVICES LTD.	ADVOCATE STANDING COUNSEL  LETTER DATED 08.08.2024		EMAIL: <a href="mailto:ankurchhibber@gmail.com">ankurchhibber@gmail.com</a>
MAHAYOGI GURU GORAKHNATH AYUSH UNIVERSITY, BHATAHAT, GORAKHPUR, UTTAR PRADESH	MR. SARVAN KUMAR, ADVOCATE LEGAL COUNSEL  LETTER DATED 21.05.2024	CH-459, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT	MOBILE: 9810763691 EMAIL: <a href="mailto:advocatesarvan@gmail.com">advocatesarvan@gmail.com</a>
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MEERUT DEVELOPMENT AUTHORITY, MEERUT	MR. RACHIT MITTAL, ADVOCATE [ENRL. NO. D/1041/2011] STANDING COUNSEL  "LETTER DATED 11.01.2023"	OFFICE: RM LAW CHAMBERS, MZ-24 & 25, ANSAL FORTUNE ARCADE, SECTOR 18, NOIDA- 201 301,U.P.	EMAIL: <a href="mailto:office@rmlawchambers.in">office@rmlawchambers.in</a> <a href="mailto:rachit@rmlawchambers.in">rachit@rmlawchambers.in</a>  MOBILE: +91 9873997047
DELHI PUBLIC LIBRARY, MINISTRY OF CULTURE, GOVERNMENT OF INDIA	SHRI YUDHISHTER SHARMA, RETAINER COUNSEL (NOMINATED/STANDING COUNSEL)  LETTER DATED 28.04.2023	BE-12, DDA FLATS, MUNIRKA, NEW DELHI-110067	MOBILE: 8860193372, 011-26188167 EMAIL: <a href="mailto:yudhishtersharmaa55@gmail.com">yudhishtersharmaa55@gmail.com</a> , <a href="mailto:yudhishteroct@gmail.com">yudhishteroct@gmail.com</a>
	SHRI YASHPAL SINGH, RETAINER COUNSEL (NOMINATED/STANDING COUNSEL)  LETTER DATED 28.04.2023	H-1495 (BASEMENT) , CHITTARANJAN PARK, NEW DELHI-110019	MOBILE: 9810220380, EMAIL: <a href="mailto:eklawya.advocates@gmail.com">eklawya.advocates@gmail.com</a>
	SHRI R.D. VATS, RETAINER COUNSEL (NOMINATED/STANDING COUNSEL)  LETTER DATED 28.04.2023	668, LAWYERS CHAMBERS, WESTERN WING, TIS HAZARI, NEW DELHI-110054	MOBILE: 9354215137, EMAIL: <a href="mailto:vatsrd@gmail.com">vatsrd@gmail.com</a>
MINISTRY OF INFORMATION AND BROADCASTING (FM CELL)	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE FORWARDED TO THE MINISTRY FOR	

(LETTER DT. 28.04.2016)		ENTRUSTING TO MR. RAJEEV SHARMA	
<p>MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) GOVERNMENT OF INDIA</p>	<p>MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE AS RETAINER COUNSELS (SPECIAL PUBLIC PROSECUTOR)</p> <p>[EXTENSION OF TENURE FROM 01.01.2023 TO 31.12.2025]</p> <p>NO. 225/13/2016-AVD-II [LETTER DATED 30.12.2022]</p> <p>MR. ANUPAM S. SHARMA, ADVOCATE AS RETAINER COUNSELS (SPECIAL PUBLIC PROSECUTOR)</p> <p>[EXTENSION OF TENURE FROM 01.01.2023 TO 31.12.2025] NO. 225/13/2016-AVD-II [LETTER DATED 30.12.2022]</p>	<p>FOR PROSECUTION OF CASES INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>	
<p>(NOTIFICATION DT. 08.02.2018) (NOTIFICATION DT. 16.02.2018)</p>	<p>MR. TUSHAR MEHTA, SENIOR ADVOCATE AND ADDITIONAL SOLICITOR GENERAL OF INDIA (SPECIAL PUBLIC PROSECUTOR)</p>	<p>FOR PROSECUTION, ARISING OUT OF THE CASES RELATED TO 2G SPECTRUM INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) IN THE COURT OF SPECIAL JUDGE (2G SPECTRUM CASES), CENTRAL BUREAU OF INVESTIGATION, NEW DELHI.</p>	
<p>MINISTRY OF LAW &amp; JUSTICE DEPARTMENT OF LEGAL AFFAIRS</p>	<p>ADDITIONAL SOLICITOR GENERAL FOR INDIA IN THE HON'BLE SUPREME COURT OF INDIA</p> <p>1. SHRI. S. DWARKANATH, SENIOR ADVOCATE 2. MS. ARCHANA PATHAK DAVE, SENIOR ADVOCATE 3. SHRI. S.D. SANJAY,</p>		

	<p>SENIOR ADVOCATE</p> <p>4. SHRI. BRIJENDER CHAHAR, SENIOR ADVOCATE</p> <p>5. SHRI RAJKUMAR BHASKAR THAKARE (RAJA THAKARE), SENIOR ADVOCATE</p> <p>6. SHRI RAGHAVENDRA P. SHANKAR, ADVOCATE</p> <p>FOR A PERIOD OF THREE YEARS WITH EFFECT FROM 10<sup>TH</sup> SEPTEMBER, 2024 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE NOTIFICATION F.NO. J-11013/4/2024-JUDICIAL.</p>		
<p>MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE &amp; CUSTOMS (LEGAL CELL)</p> <p>(LETTER DT. 09.06.2016) PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)</p>	<p><u>SENIOR STANDING COUNSELS</u></p> <p>1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3.</p> <p><u>JUNIOR STANDING COUNSELS</u></p> <p>1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA</p>		
MAGMA FINCORP LIMITED			
MANAPPURAM FINANCE LIMITED	MR. SANDEEP SHARMA	K-583, IInd FLOOR, NEAR DR. SAHIB SINGH VERMA COMMUNITY CENTRE, JAHANGIR PURI, DELHI-110033	MOB: 08285692786 E-MAIL: advssraghuvanshi@gmail. com
MAULANA AZAD EDUCATION FOUNDATION,	MR. ANURAG OJHA, ADVOCATE NOMINATED/EMPANELED	ADDRESS: CHAMBER NO. 346A, BLOCK-I,	MOBILE: 91-8860069704 011-35694374

MINISTRY OF MINORITY AFFAIRS, GOVERNMENT OF INDIA	COUNSEL  LETTER DATED 12.04.2022	LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT  OFFICE: C-39, LGF, NEHRU ENCLAVE, KALKAJI, NEW DELHI-110019	EMAIL: <a href="mailto:anuragdulaw@gmail.com">anuragdulaw@gmail.com</a>
NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING (NCERT)	1. MR. MANISH KUMAR SARAN, ADVOCATE STANDING COUNSEL  LETTER DATED 02/04.09.2025	D-418, ADDITIONAL CHAMBERS BLOCK, SUPREME COURT, NEW DELHI-110001	MOB:9891643652 EMAIL: <a href="mailto:saranmanishkumar@gmail.com">saranmanishkumar@gmail.com</a>
	2. MR. ASHOK KUMAR, ADVOCATE STANDING COUNSEL  LETTER DATED 02/04.09.2025	J-15, LEVEL-III, KIRTI NAGAR, NEW DELHI-110015	MOBILE: 9810011826 EMAIL: <a href="mailto:ashok1166@yahoo.com">ashok1166@yahoo.com</a>
NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD	MR. G.B. TULSIANI	468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(TEL: 23070230, 23384307)
	MR. T.K. GANJU	472, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	-----
NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES LTD. (INDIA)	1. MR. JOG SINGH, SR. NOMINATED COUNSEL	BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001	(TEL: 2338 3298)
	2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL	----- RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092	(TEL: 2272 6285) (CELL: 9810000762 AND 20052624)
	3. MISS RAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI	CELL PHONE: 9818024661
	4. MR. NAUSHAD AHMAD KHAN	----- S-513, SECOND FLOOR, SCHOOL BLOCK MAIN VIKAS MARG, SHAKARPUR-II, DELHI - 110092.	TELE-FAX:011-42486199 MOB;9868111799.
NATIONAL INSTITUTE OF OPEN SCHOOLING (FORMERLY	MR S. RAJAPPA, ADVOCATE	CHAMBER 94, LAWYERS CHAMBERS SUPREME COURT OF	TEL : 2261 5878 MOBILE : 9810063946

NATIONAL OPEN SCHOOL)		INDIANEW DELHI-110 001	
NAVODAYA VIDYALAYA SAMITI, (AN AUTONOMOUS ORGANIZATION UNDER MINISTRY OF EDUCATION) GOVERNMENT OF INDIA	MR. ASHOK KUMAR PODDAR, ADVOCATE (FOR THE MATTERS WHERE NVS ONLY A PARTY) "PANEL COUNSEL"	OFFICE: B-29, KENDRIYA VIHAR, SECTOR-51, NOIDA	EMAIL: <a href="mailto:ashokpoddar62@gmail.com">ashokpoddar62@gmail.com</a> Phone: 0120-3640685 Mobile:9999916638
ADDRESS FOR SERVICE OF ADVANCE NOTICES/NOTICES/COPY OF WPs/ REJOINDERS ETC IN THE COURT CASES/MATTERS FILED AGAINST NVS/UOI:	LETTER DATED 28.08.2023		
THE COMMISSIONER, NAVODAYA VIDYALAYA SAMITI, INSTITUTIONAL AREA, B-15, SECTOR-62, NOIDA, G.B. NAGAR (UP)	MR. JASWINDER SINGH, ADVCOATE SENIOR PANEL COUNSEL  (NVS & UOI (MATTERS PERTAINING TO MINISTRY OF EDUCATION) "PANEL COUNSEL"	C-3/18, SDA (HAUJ KHAS) NEW DELHI-6	EMAIL: <a href="mailto:jaswinder.phull@gmail.com">jaswinder.phull@gmail.com</a> MOBILE: 9811232066
EMAIL: <a href="mailto:commissioner.nvs@gov.in">commissioner.nvs@gov.in</a> <a href="mailto:dcpers.nvs@gov.in">dcpers.nvs@gov.in</a> <a href="mailto:nvslegal@gmail.com">nvslegal@gmail.com</a>	LETTER DATED 28.08.2023		
PHONE NO.: 0120-2975753, 0120-2405968, 69, 70, 71, 72, 73			
NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION OF INDIA LTD.	MR. J.P. SENGH	421, LAWYERS CHAMBERS, HIGH COURT OF DELHI  NEW DELHI-110 003	PHONE: 2338 7169
NATIONAL TEXTILE CORPORATION LIMITED (A GOVERNEMENT OF INDIA UNDERTAKING)	MS. SONAL KUMAR SINGH, ADVOCATE  "LETTER DATED 18.04.2022" "FOR A PERIOD OF TWO YEAR WHICH CAN BE EXTENDED FOR FURTHER A PERIOD OF TWO YEARS"	BUNGALAW NO. G-16 SAKET, NEW DELHI-110017	TEL: 41764559 40522433 MOB: 9958555776 EMAIL: <a href="mailto:sksingh@akspartners.in">sksingh@akspartners.in</a>

<p>NATIONAL COUNCIL FOR TEACHER EDUCATION [NCTE]</p> <p>[LETTER DTD.18.07.14]</p>	<p>NOTICES, PETITIONS, ETC SHALL BE SERVED TO:</p> <p>MR. B.P. PANDEY UNDER SECRETARY (LEGAL) OF NCTE (HQ), BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002</p>		
<p>(LETTER DT. 27<sup>TH</sup>, OCT 2017)</p>	<p><u>PANEL COUNSELS</u></p> <p>MR. ASHOK KUMAR PANIGRAHI, ADVOCATE</p> <p>MR. ARJAN HARKAULI, ADVOCATE</p> <p>MS. MONIKA ARORA, ADVOCATE</p> <p>MS. SONALI MALHOTRA, ADVOCATE</p> <p>MR. RAGHAVENDRA PANDEY, ADVOCATE</p> <p>MR. KISHAN NAUTIYAL, ADVOCATE</p> <p>MS. ARUNIMA DWIVEDI, ADVOCATE</p> <p>MR. ROHIT GANDHI, ADVOCATE</p> <p>MR. SAURABH CHADDA, ADVOCATE</p>	<p>CHAMBER 47, LAW CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>W-127, 2<sup>ND</sup> FLOOR, GREATER KAILASH PART-II, NEW DELHI-110048</p> <p>B-100, FIRST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017</p> <p>A-4, NEW RAJINDER NAGAR, NEW DELHI-110060</p> <p>1/38, GROUND FLOOR, ROOP NAGAR, NEW DELHI-110007</p> <p>607, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001</p> <p>CHAMBER NO. 358, LAWYERS CHAMBERS BLOCK-1 DELHI HIGH COURT, NEW - DELHI-110003</p> <p>CHAMBER NO. 36, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110201</p> <p>B-55, 3<sup>RD</sup> FLOOR, JEEWAN/NIKETAN, LIC COLONY, PASCHIM VIHAR, NEW DELHI-110087</p>	<p>MOB: 9868525085</p> <p>MOB: 9818072418</p> <p>MOB: 9810246300</p> <p>MOB: 9818024129</p> <p>MOB: 9999829991, 9818110078</p> <p>MOB: 9810188642</p> <p>MOB: 9810916537</p> <p>MOB: 9818610321</p> <p>MOB: 8800152500</p>

	MR. YASHWARDHAN, ADVOCATE	201, FIRST FLOOR, KAILASH HILLS, NEW DELHI-110065	MOB: 9650057524
	MR. SHIVAM SINGH, ADVOCATE NCTE  STANDING COUNSEL LETTER DATED 14.07.2021	ADDRESS: A 1, KHEL GAON MARG, BLOCK A, NEETI BAGH, NEW DELHI-110049	MOBILE: 9873832280
NATIONAL COUNCIL FOR TEACHER EDUCATION	M/S SIKRI & CO. ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003  C-147, EAST OF KAILASH NEW DELHI-110 065	
	MR. NARESH KAUSHIK, ADVOCATE (ADDL.STANDING COUNSEL)	CHAMBER :419,NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA,BHAGWAN DASS ROAD, NEW DELHI	MOB: 9811031792 PH: 011-23070071 E-MAIL: <a href="mailto:nareshkshk@yahoo.co.in">nareshkshk@yahoo.co.in</a>
	SHRI. AKSHAY CHANDRA,ADV "STANDING COUNSEL"  "LETTER DATED: 14.10.2020"	OFFICE: A-169, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	PHONE: 9910401230 EMAIL: <a href="mailto:advocateakshaychandra@gmail.com">advocateakshaychandra@gmail.com</a>
	MR. RAHUL MADAN, ADVOCATE STANDING COUNSEL  LETTER DATED 30.06.2022	W-99, GREATER KAILASH-I, NEW DELHI-110048	MOBILE 9971030903 EMAIL <a href="mailto:Madanrahul8@gmail.com">Madanrahul8@gmail.com</a>
	MR. MOHINDER J.S. RUPAL, ADVOCATE STANDING COUNSEL  LETTER DATED 17.07.2025 FOR A PERIOD OF ONE YEAR	212 A, BLOCK III, LAWYERS CHAMBER, DELHI HIGH COURT-110003  A9A FRIENDS COLONY EAST, NEW DELHI-110065	MOB: 9811316090 9811151216  EMAIL: <a href="mailto:rupalandrupal@gmail.com">rupalandrupal@gmail.com</a>

<p>NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, GOVERNMENT OF INDIA</p>	<p>MR. SANTOSH KUMAR, ADVOCATE STANDING/NOMINATED COUNSEL</p> <p>"LETTER DATED 31.05.2022"</p>	<p>OFFICE: A-382, FIRST FLOOR, A BLOCK, DEFENCE COLONY, NEW DELHI-110024</p>	<p>TEL: 41563402 MOB: 8527585997 EMAIL: <a href="mailto:advskoffice@gmail.com">advskoffice@gmail.com</a></p>
	<p>MR. MANISH BISHNOI, ADVOCATE STANDING/NOMINATED COUNSEL</p> <p>"LETTER DATED 31.05.2022"</p>	<p>OFFICE: A-138, 2<sup>ND</sup> FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB: 9811548007 TEL: 46100809 &amp; 35621118 EMAIL: <a href="mailto:office@mbchambers.com">office@mbchambers.com</a></p>
	<p>MR. ANKUR MITTAL, ADVOCATE MITAL &amp; MITAL ADVOCATES STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 29.07.2024</p>	<p>OFFICE: C-347, 1<sup>ST</sup> FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 9810506223 8377974055 (MR. ABHAY GUPTA, ADV.) EMAIL: <a href="mailto:ankurmittallawyer@gmail.com">ankurmittallawyer@gmail.com</a> <a href="mailto:ankur@mitalandmital.com">ankur@mitalandmital.com</a> <a href="mailto:abhay@mitalandmital.com">abhay@mitalandmital.com</a></p>
	<p>MR. KARTIKEY YADAV, ADVOCATE STANDING/NOMINATED COUNSEL</p> <p>"LETTER DATED 26.06.2024"</p>	<p>E-86, LGF, EAST OF KAILASH, NEW DELHI-110065</p>	<p>MOBILE: 9999996019 EMAIL: <a href="mailto:ventuslegal.office@gmail.com">ventuslegal.office@gmail.com</a></p>
	<p>NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY SECTOR 6, DISTRICT GAUTAM BUDH NAGAR</p>	<p>1. MR. ASHOK KUMAR SINGH</p> <p>40-D, K BLOCK, SAKET NEW DELHI-110017</p> <p>BAR ROOM NO.18, HIGH COURT BUILDING</p> <p>CHAMBER NO.272, WESTERN WING, TIS HAZARI, DELHI-110054</p>	<p>TEL: 2652 2084; 2652 1594</p> <p>(TEL: 2338 6824)</p> <p>(TEL: 2392 8699)</p>
	<p>MR. KUSHAGRA K. SINGH, ADVOCATE, ON THE PANEL OF ADVOCATE</p> <p>LETTER DATED 31.01.2022</p>	<p>ADDRESS: 174, JOR BAGH, NEW DELHI-110003</p>	<p>MOBILE: 9978955157 EMAIL: <a href="mailto:kushagrasingh12@protonmail.com">kushagrasingh12@protonmail.com</a></p>

	MR. AVIRAL SAXENA, ADVOCATE "ON THE PANEL OF ADVOCATE"  LETTER DATED 13.06.2023	CHAMBER: 35, R.K. GARG BLOCK, SUPREME COURT NEW DELHI-110001  OFFICE: A-317, LGF, DEFENCE COLONY, NEW DELHI-110024	MOBILE: +91 9990589126 TEL: 011 47010730 EMAIL: <a href="mailto:Chamber.aviralsaxena@gmail.com">Chamber.aviralsaxena@gmail.com</a> <a href="mailto:Adv.aviral@yahoo.com">Adv.aviral@yahoo.com</a>
GAUTAM BUDDHA UNIVERSITY	MR. PRADEEP KUMAR ARYA, ADVOCATE, STANDING COUNSEL  FOR A PERIOD OF TWO YESRS VIDE LETTER DATED 29.12.2025	ADDRESS: M-20, LGF, LAJPAT NAGAR-II, NEW DELHI-110024	EMAIL: <a href="mailto:parya.advocate@gmail.com">parya.advocate@gmail.com</a> MOBILE: 9810359511
NATHPA JHAKRI POWER CORPN LIMITED (NOW KNOWN AS SATLUJ JAL VIDYUT NIGAM LIMITED)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110 019	PH. 2628 9977 FAX: 2628 9978 MOB.: 9810073095
NATIONAL PRODUCTIVITY COUNCIL	MR. ASHOK KUMAR SINGH	40-D, K. BLOCK, SAKET, NEW DELHI-110 017	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887  MOBILE: 9810018535
NETAJI SUBHAS UNIVERSITY OF TECHNOLOGY  (FORMERLY NETAJI SUBHAS INSTITUTE OF TECHNOLOGY)	MS. AVNISH AHLAWAT, ADVOCATE STANDING COUNSEL  LETTER DATED 13.08.2025	243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003  OFFICE: PLOT NO. 66, THE HUB, OKHLA PHASE III, OKHLA INDUSTRIAL AREA, NEW DELHI-110020	MOBILE : 9810134741 EMAIL: <a href="mailto:avnishahlawat@yahoo.com">avnishahlawat@yahoo.com</a>
	MR. RAHUL SHARMA, ADVOCATE ADDITIONAL STANDING COUNSEL  LETTER DATED 13.08.2025	163, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: 9811555971 EMAIL: <a href="mailto:duttsharma@gmail.com">duttsharma@gmail.com</a>
NAVODAYA VIDYALA SAMITI INDIRA GANDHI STADIUM	MR. S. RAJAPPA	94, LAWYERS CHAMBERS, SUPREME COURT OF INDIA,	TELE-FAX: 2261 5878 E-MAIL:

INDRA PRASTHA ESTATE NEW DELHI-110 001		NEW DELHI-110 001  RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	<a href="mailto:rajappa_s@hotmail.com">rajappa_s@hotmail.com</a>
NATRIP IMPLEMENTATION SOCIETY (NATIS)	SH. ATUL SHARMA	CHAMBER 207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI  LINK LEGAL, E-2, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	91(011) 46511000 9811055984 FAX: 91(011) 46511099
NATIONAL BOOK TRUST	SH. BALDEV KRISHNA SATIJA	88, LAWYERS CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	PH : 9810347884
	SHRI ROHIT VATS, ADVOCATE EMPANELMENT  LETTER DATED 15.04.2021	C-14, SOUTH EX PART-2 NEW DELHI-110049	
	SHRI PIYUSH SINGH, ADVOCATE EMPANELMENT  LETTER DATED 15.04.2021	A-12, LGF, LAJPAT NAGAR-III NEW DELHI-110024	
	SHRI AKSHAY AAMRITANSHU, ADVOCATE EMPANELMENT  LETTER DATED 15.04.2021	C-41, LGF, JANGPURA EXTENSION NEW DELHI-110014	
	MS. SHILPI SATYAPRIYA SATYAM, ADVOCATE EMPANELMENT  LETTER DATED 15.04.2021	51, LAWYER'S CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	

	SHRI SUNIL KUMAR, ADVOCATE EMPANELMENT  LETTER DATED 15.04.2021	73-B, AD BLOCK, PITAMPURA, NEW DELHI-110034	
NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011- 26929794 e-mail: <a href="mailto:indranilghosh@iglegalfirm.com">indranilghosh@iglegalfirm.com</a>
NATIONAL BAL BHAWAN	MR. S. RAJAPPA	91, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001  OFF. CUM RES.: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR, PHASE-III, DELHI-110096	MOB.: 9810063946
NATIONAL BOARD OF ACCREDITATION	MR. AMITESH KUMAR "STANDING COUNSEL"	196, SIMANT VIHAR, SECTOR- 14, KAUSHAMBI, GHAZIABAD- 201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 Fax No. 011-23385245 EMAIL: amiteshkumar74@gmail.com
NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS AND CREDIT SOCIETIES LTD. (NAFCUB)	MR. S. RAJAPPA, ADVOCATE SENIOR STANDING COUNSEL	91, LAWYERS' CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	MOB.: +919810063946 RES: 011-22620344 e-mail: <a href="mailto:advocaterajappa@gmail.com">advocaterajappa@gmail.com</a>
NATIONAL CAPITAL REGION PLANNING BOARD	MR. GAURAV MOHAN LIBERHAN	C-567, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	
NATIONAL UNIVERSITY OF EDUCATIONAL PLANNING AND ADMINISTRATION	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR- 14, KAUSHAMBI, GHAZIABAD- 201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 EMAIL: amiteshkumar74@gmail.com

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NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCATE 'STANDING COUNSEL'	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
NATIONAL LAW UNIVERSITY, DELHI	MR. SANJAY VASHISHTHA, ADV "STANDING COUNSEL"  LETTER DATED 11.03.2023	ADDRESS: J-3/284, ALAKHNANDA, NEW DELHI	MOBILE: +91 9999753811 LANDLINE: 011-40519551 E-MAIL:- <a href="mailto:s.vashishtha@oxfordalumni.org">s.vashishtha@oxfordalumni.org</a>
NEW DELHI MUNICIPAL COUNCIL (NDMC)  E-MAIL ADDRESS FOR ASSIGNMENT OF PETITION/ CASE FILED IN THE REGISTRY  <a href="mailto:law.deptt.ndmc@gmail.com">law.deptt.ndmc@gmail.com</a>  [LETTER DTD 30.09.2014]	M/s ANIL GROVER & ASSOC.	298, LAWYERS' CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003 <u>OFFICE:</u> A-222, NEW FRIENDS COLONY, NEW DELHI-110025	PH.: 23387921 EMAIL: <a href="mailto:groveradvocate@rediffmail.com">groveradvocate@rediffmail.com</a>  PH.: 40507217-18
(LETTER DTD 20.07.2017)	MR. SATISH KUMAR 'SR. MUNICIPAL ADVOCATE'  (ENGAGED TILL 14.09.2018 OR FURTHER ORDERS)	LAWYERS CHAMBER NO. 464, DELHI HIGH COURT BLOCK-I, NEW DELHI- 110001  OFFICE:  716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001	MOB.: 9810419742 TEL.: 91-11-43074413  E-MAIL: <a href="mailto:satishlaw@yahoo.com">satishlaw@yahoo.com</a>
LETTER DTD 06.06.2018	MR. SUNDER KHATRI, ADV STANDING COUNSEL (TILL FURTHER ORDERS)	GF-124 & 113, WORLD TRADE CENTRE BABAR ROAD, LALIT HOTEL CONNAUGHT PLACE, NEW DELHI-110001	MOB: 9810187449 Tel: 011- 43520440, 43570827 EMAIL: <a href="mailto:inso.sunderkhatri@gmail.com">inso.sunderkhatri@gmail.com</a> <a href="mailto:Shyamrattan2008@gmail.com">Shyamrattan2008@gmail.com</a>
	MS. ZUBEDA BEGUM, ADVOCATE STANDING COUNSEL  "FOR A PERIOD OF ONE YEAR W.E.F. 01.11.2023 TO 31.10.2024 OR TILL FURTHER ORDER VIDE LETTER DATED 03.11.2023"	421, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	TEL: 23387169 MOBILE: 9868119078 EMAIL: <a href="mailto:zubedabegumadv@gmail.com">zubedabegumadv@gmail.com</a>

	<p>MR. RAKESH KUMAR DHAWAN, ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 12.12.2023</p>	<p>CHAMBER NO. 609, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110003</p> <p>F-1179, C.R. PARK, LOWER GROUND FLOOR, NEW DELHI-110019</p>	<p>MOBILE: 9899775330</p>
<p>NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS (GOI)</p>	<p>MR. SYED ABDUL HASEEB 'STANDING COUNSEL' (W.E.F.14.12.2017)</p>	<p>229, M.C.SETALVAD CHAMBERS BLOCK, SUPREME COURT OF INDIA, NEW DELHI</p>	
<p>NAGARIYA SAHKARI BANK LIMITED (UNDER LIQUIDATION) VARANASI</p>	<p>MS. USHA GARG, ADVOCATE</p> <p>LETTER DATED 09.12.2021</p>	<p>R/o, HOUSE NO. 4, SECOND FLOOR,CENTRAL LANE BANGALI MARKET, NEW DELHI</p>	
<p>NATIONAL COMMISSION FOR ALLIED &amp; HEALTHCARE PROFESSIONS</p>	<p>1. SHRI SATISH KUMAR, ADVOCATE</p> <p>2. SHRI CHANDRASHEKHAR A. CHAKALABBI, ADVOCATE</p> <p>3. SMT. ARUNIMA DWIVEDI, ADVOCATE</p> <p>EMPANELLED AS ADVOCATES/ COUNSELS VIDE LETTER DATED 30.04.2025</p>		
<p>NATIONAL COUNCIL FOR HOTEL MANAGEMENT AND CATERING TECHNOLOGY</p>	<p>MR. SARFARAZ KHAN 'STANDING COUNSEL' [LETTER DTD.21.10.2014]</p>	<p>214, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-3 OFF. : B-21/1,F.F., LANE No.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025</p>	<p>PH.:011-23384153 PH.:011-29945916 MOB.:9899140169 EMAIL: <a href="mailto:sarfarazadv@yahoo.co.in">sarfarazadv@yahoo.co.in</a></p>

<p>NATIONAL COUNCIL FOR VOCATIONAL EDUCATION &amp; TRAINING (NCVT), MINISTRY OF SKILL DEVELOPMENT &amp; ENTREPRENEURSHIP, GOVERNMENT OF INDIA</p>	<p>MS. MONIKA ARORA, ADVOCATE</p> <p>EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025</p>	<p>B-100, BASEMENT SHIVALIK, MALVIYA NAGAR, DELHI-110017</p>	<p>MOBILE: 9810246300, EMAIL: <a href="mailto:OFFICEADVMONIKA@GMAIL.COM">OFFICEADVMONIKA@GMAIL.COM</a></p>
	<p>MR. AVINASH SINGH, ADVOCATE</p> <p>EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025</p>	<p>303 CK DAFTARY BLOCK, LAWYER CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>MOBILE: 8851647069, EMAIL: <a href="mailto:AVNISH05@GMAIL.COM">AVNISH05@GMAIL.COM</a>, <a href="mailto:ADVAVNISHSINGH@YAHOO.IN">ADVAVNISHSINGH@YAHOO.IN</a></p>
	<p>MR. VIPIN KUMAR, ADVOCATE</p> <p>EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025</p>	<p>116, OLD CHAMBER BLOCK, PATIALA HOUSE COURT, NEW DELHI</p>	<p>MOBILE: 9718433130, EMAIL: <a href="mailto:ADVVIPINSINGH@GMAIL.COM">ADVVIPINSINGH@GMAIL.COM</a></p>
	<p>MS. ANUSHKAA ARORA, ADVOCATE</p> <p>EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025</p>	<p>ABA LAW OFFICE, HOUSE NO. 9/52, LGF, VIKRAM VIHAR, LAJPAT NAGAR-IV, DELHI-110024,</p>	<p>MOBILE: 9871999212, EMAIL: <a href="mailto:LEGAL@ABALAWOFFICE.IN">LEGAL@ABALAWOFFICE.IN</a></p>
	<p>MS. SARIKA SINGH, ADVOCATE</p> <p>EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025</p>	<p>OFFICE-62, SF, HEMKUNT COLONY, GREATER KAILASH-1, NEW DELHI-110048,</p>	<p>MOBILE: 9971556985, EMAIL: <a href="mailto:SARIKASINGH.ADV@GMAIL.COM">SARIKASINGH.ADV@GMAIL.COM</a></p>
	<p>MR. KSHITIJ CHHABRA, ADVOCATE</p>	<p>L-17, BASEMENT FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024</p>	<p>MOBILE: 9873300070, EMAIL: <a href="mailto:KSHITIJCHHABRA.KC57@GMAIL.COM">KSHITIJCHHABRA.KC57@GMAIL.COM</a></p>

	EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025		
	MR. JAI PRAKASH, ADVOCATE  EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025	40, GF HANUMAN LAN, CANNAUGHT PLACE, NEW DELHI-110001	MOBILE: 9990679784, EMAIL: <a href="mailto:JAIPRAKASH.CGC@GMAIL.COM">JAIPRAKASH.CGC@GMAIL.COM</a>
	MR. MOHAN SHYAM, ADVOCATE  EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025	C2D/29C, JANAKPURI, NEW DELHI-110058	MOBILE: 9372249197, 9911110931, EMAIL: <a href="mailto:ADVMOHAN.DELHI@GMAIL.COM">ADVMOHAN.DELHI@GMAIL.COM</a>
	MR. ABHISHEK RAJ, ADVOCATE  EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025	CHAMBER NO. 575, PATIALA HOUSE COURT, DELHI-110001	MOBILE: 8505801857, EMAIL: <a href="mailto:ADVABHISHEKRAJ2020@GMAIL.COM">ADVABHISHEKRAJ2020@GMAIL.COM</a>
	MR. CHANDRASHEKHAR A. CHAKALABI, ADVOCATE  EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025	43, PRITHVIRAJ ROAD, ATLANTIS, SECOND FLOOR, NEW DELHI-110011	MOBILE: 9711772814, EMAIL: <a href="mailto:CHANDRASHEKHAR@DLA.NET.IN">CHANDRASHEKHAR@DLA.NET.IN</a>
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NOIDA SPECIAL ECONOMIC ZONE	M/S RAD & PARTNERS (MR. DEEPAK JAIN-PARTNER) 'NOMINATED COUNSEL'	C-623, NEW FRIENDS COLONY, NEW DELHI-110025.	TEL NO. +91 (11) 47280000 CELL NO.+91 3310115111, +91 9910505313
NARCOTICS CONTROL BUREAU DELHI ZONAL UNIT  EMAIL ID FOR FORWARDING ANY APPLICATION FILED BEFORE THIS COURT:  <a href="mailto:LEGDZU-NCB@GOV.IN">LEGDZU-NCB@GOV.IN</a>  "VIDE LETTER DATED 24.05.2024"	MR. SUBHASH BANSAL	CHAMBER: CH.No. 303, L.C. BLOCK- III, DELHI HIGH COURT, NEW DELHI OFF.: N-20, F.F., JANGPURA EXTN. NEW DELHI-110014	TEL.No. (CHAMBER) : 011-23387139 TEL.No. (OFFICE) : 011-24313040 MOB.No. 9810015886 EMAIL: <a href="mailto:bansal_subhash@yahoo.com">bansal_subhash@yahoo.com</a>
GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS NARCOTICS CONTRL BUREAU WEST BLOCK-1, WING-V, R.K. PURAM NEW DELHI-110066	MR. UTSAV SINGH BAINS,ADV SPECIAL PUBLIC PROSECUTOR  FOR A PERIOD OF THREE YEARS TO REPRESENT NCB U/S/24(8) OF Cr.P.C. VIDE LETTER DATED 25.07.2022	132, SUNDER NAGAR, NEW DELHI-110003	
NTPC LIMITED  (LETTER DTD. 19.06.2017 & 22.07.2017)	MS. KANIKA AGNIHOTRI  (AUTHORIZED TO RECEIVE ALL WRIT PETITIONS/PETITIONS FILED AGAINST NTPC)	OFFICE: SKV ASSOCIATES A-118, IIND FLOOR DEFENCE COLONY, NEW DELHI-110024	MOB.: 9818397418 TEL.: 011-46572411/2422

<p>NTPC BHEL POWER PROJECTS PRICATE LIMITED</p>	<p>MR. ANIL KUMAR, ADVOCATE STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 25.06.2025</p>	<p>CHAMBER ADDRESS: 21, LAWYERS CHABMER, BLOCK-I, DELHI HIGH COURT, NEW DLEHI-110003 RESIDENCE: FLAT NO. 185, SAMRAT APARTMENTS, VASUNDHARA ENCALVE, NEW DLEHI-110094</p>	<p>MOBILE: 9968549099 EMAIL: <a href="mailto:advocateanilkjha5@gmail.com">advocateanilkjha5@gmail.com</a> <a href="mailto:anilprem2004@yahoo.co.in">anilprem2004@yahoo.co.in</a></p>
<p>NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS (NESTS) GOVERNMENT OF INDIA</p>		<p>ADDRESS: GATE NO. 3A, GROUND FLOOR, JEEVAN TARA BUILDING, PARLIAMENT STREET, NEAR PATEL CHOWK METRO STATION, NEW DELHI-110001</p>	<p>PHONE: 011-23340277 23340506 23340280 EMAIL: <a href="mailto:nests-tribal@tribal.gov.in">nests-tribal@tribal.gov.in</a></p>
<p>NATIONAL HIGHWAYS &amp; INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED == (NHIDCL) ==</p> <p>NOTE:</p> <p>ALL THE COMMUNICATIONS i.e., WRIT PETITION, NOTICES, SUMMONS ETC. RELATING TO NHIDCL SHOULD BE SENT AT THE EMAIL ID: <a href="mailto:legal1@nhidcl.com">legal1@nhidcl.com</a> .</p> <p>"LETTER DATED 12.05.2023"</p>	<p>MS. RUCHIRA GUPTA, ADVOCATE STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 04.01.2023</p>	<p>ADDRESS: E-31, JUNG PURA EXTENSION BASEMENT</p>	<p>MOB: 9810350333, EMAIL: <a href="mailto:ruchira@chambersofrg.com">ruchira@chambersofrg.com</a></p>
	<p>MR. ABHINAV MUKHERJI, ADVOCATE STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 04.01.2023</p>	<p>ADDRESS: D-85, LGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017</p>	<p>MOB: 9818144136, EMAIL: <a href="mailto:abhinavmukerji@gmail.com">abhinavmukerji@gmail.com</a></p>
	<p>MR. YASHPAL RANGI, ADVOCATE STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 04.01.2023</p>	<p>ADDRESS: CHAMBER NO. 751, DWARKA COURT COMPLEX, SECTOR-10, NEW DELHI-75</p>	<p>MOB: 9811944784, EMAIL: <a href="mailto:yashrangi73@gmail.com">yashrangi73@gmail.com</a></p>
	<p>MR. PRASENJIT KESWANI, ADVOCATE STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 04.01.2023</p>	<p>ADDRESS: E-44, SECTOR-40, NOIDA, UTTAR PRADESH-201303</p>	<p>MOB: 9811049118, EMAIL: <a href="mailto:prasenjit76_k@yahoo.com">prasenjit76_k@yahoo.com</a></p>
	<p>GNR LAW ASSOCIATES STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 04.01.2023</p>	<p>ADDRESS: A-1, NEETI BAGH, KHEL GAON MARG, NEW DELHI-110049</p>	<p>MOB: 011-23385245, EMAIL: <a href="mailto:gopalsingh1@gmail.com">gopalsingh1@gmail.com</a></p>

	<p>MR. DEEPAK THUKRAL, ADVOCATE STANDING COUNSEL</p> <p>(LETTER DATED 11.09.2025)</p>	<p>226, LAWYERS CHAMBERS, ADDITIONAL BUILDING COMPLEX, SUPREME COURT, NEW DELHI-110001</p>	<p>MOBILE NO.: 9810019539</p> <p>EMAIL ID: <a href="mailto:DEEPAKTHUKRAL.LAWOFFICE@GMAIL.COM">DEEPAKTHUKRAL.LAWOFFICE@GMAIL.COM</a></p>
<p>NATIONAL COMMISSION FOR SCHEDULED TRIBE, GOVERNMENT OF INDIA</p>	<p>THE SECRETARY, NATIONAL COMMISSION FOR SCHEDULED TRIBE (NCST)</p> <p>"ALL COURT NOTICES/ADVANCE COPIES OF PETITIONS/ APPLICATIONS SHOULD BE SERVED UPON THE NCST DIRECTLY THROUGH ITS SECRETARY."</p> <p>"LETTER DATED 26.10.2021 "</p>		
<p>NATIONAL STOCK EXCHANGE OF INDIA LIMITED</p>	<p>MR. ISHAN AGARWAL, ADVOCATE ENROL NO. D/1391/2019</p> <p>LETTER DATED 26.07.2025</p>	<p>OFFICER ADDRESS: C/O NYAAYAM ASSOCIATES LLP, 111-A, 1ST FLOOR, ANTRISKH BHAWAN, 22, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001</p> <p>A/7, FIRST FLOOR, TAMARIND HOUSE, MUDHANA SHETTY MARG, HUTATMA CHOWK, FORT, MUMBAI-400001</p>	<p>MOBILE: +91 9575500788</p> <p>EMAIL: <a href="mailto:ishan.agrawal@nyaayam.com">ishan.agrawal@nyaayam.com</a></p>
<p>NATIONAL COMMISSION FOR SCHEDULED CASTES (NCSC)</p>	<p>1. MR. THAKUR PRASAD SINGH ADVOCATE SENIOR PANEL COUNSEL</p> <p>ORDER DATED 01.02.2023</p> <p>2. MR. RAHUL KASHYAP, ADVOCATE SENIOR PANEL COUNSEL</p> <p>ORDER DATED 01.02.2023</p>	<p>457, LAWYERS CHAMBERS, DELHI HIGH COURT,</p> <p>8/13, GROUND FLOOR, ROOP NAGAR, DELHI-110007</p>	<p>MOB: 9971529687</p> <p>EMAIL: <a href="mailto:advocatetesingh@gmail.com">advocatetesingh@gmail.com</a></p> <p>MOB: 9891009515 8178773906</p> <p>EMAIL: <a href="mailto:lexpacific03@gmail.com">lexpacific03@gmail.com</a></p>

<p>NATIONAL TESTING AGENCY (NTA) {DEPARTMENT OF HIGHER EDUCATION, MHRD} LETTER DT. 12.12.2018</p>	<p>1. MR. SANJAY KHANNA, ADV (STANDING COUNSEL)</p>	<p>OFFICE: L-27, GROUND FLOOR, KAILASH COLONY, NEW DELHI-110048</p> <p>DISTT. COURT: CH. 172, WESTERN WING, TIS HAZARI COURT, DELHI-110054</p>	<p>MOB: 9899305640 9968006418</p> <p>OFF. LANDLINE: 011-43290056 011-41510989</p> <p>EMAIL: <a href="mailto:advkhanna2002@gmail.com">advkhanna2002@gmail.com</a> <a href="mailto:vikalpsp@yahoo.co.in">vikalpsp@yahoo.co.in</a></p>
	<p>SH. APOORV KURUP, ADVOCATE, PANEL COUNSEL</p> <p>[LETTER DT: 27.08.2020]</p>	<p>A2/141, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOB: 8800185864 TEL: 011-41733001-02-03</p> <p>EMAIL: <a href="mailto:office@akurup.com">office@akurup.com</a></p>
	<p>MS. MANISHA SINGH, ADV ENROLMENT NO. D/1898/2001</p> <p>'PANEL COUNSEL'</p> <p>LETTER DATED: 04.03.2021</p>	<p>ADDRESS: CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOBILE: 9811941496</p> <p>EMAIL: <a href="mailto:manishasingh2501@yahoo.com">manishasingh2501@yahoo.com</a></p>
	<p>MS. SEEMA DOLO, ADV ENROLMENT NO. D/4027/2010</p> <p>'PANEL COUNSEL'</p> <p>LETTER DATED: 04.03.2021</p>	<p>OFFICE ADDRESS: 82, 3<sup>RD</sup> FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>EMAIL: <a href="mailto:Seemadolo.law@gmail.com">Seemadolo.law@gmail.com</a></p> <p>MOBILE NO. 9711234081</p>
	<p>MS. PANKHURI SRIVASTAVA, ADVOCATE PANEL COUNSEL</p> <p>LETTER DATED 27.04.2023</p>	<p>F-12A (LGF), KAILASH COLONY, NEW DELHI-11004</p>	
	<p>MR. ABHAY MANI TRIPATHI, ADVOCATE ENROL. NO. D/1198/2002 PANEL COUNSEL</p> <p>LETTER DATED 27.04.2023</p>	<p>OFFICE: A-201, DEFENCE COLONY, NEW DELHI-110049</p> <p>ADDRESS: 610, EXPRESS APARTMENTS, SECTOR-4 VAISHALI, GHAZIABAD- 201010</p>	<p>MOBILE: 9811329325</p> <p>EMAIL: <a href="mailto:mani.abhay@gmail.com">mani.abhay@gmail.com</a></p>

	<p>MS. AISHWARYA SRIVASTAVA, (ENROL NO. MP/632/2021) PANEL COUNSEL</p> <p>[FOR THREE YEAR OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER VIDE LETTER DATED 12.01.2026]</p>	<p>OFFICE AT: A-24, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>PHONE: +91 9425605670 EMAIL: <a href="mailto:aishwaryasrivastava539@gmail.com">aishwaryasrivastava539@gmail.com</a></p>
<p>NORTH DELHI MUNICIPAL CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI)</p> <p><b>NOTE:</b> FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:</p> <p>MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17<sup>TH</sup> FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: <a href="mailto:clomcdhq@gmail.com">clomcdhq@gmail.com</a></p>	<p>MR. AKHIL MITTAL, ADVOCATE (STANDING COUNSEL)</p> <p>[LETTER DATED 14.5.2020]</p>	<p>CHAMBER NO. 407, BLOCK III, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE: 89, KALYAN VIHAR, POLO ROAD, DELHI-110009</p>	<p>TEL: 011-45660194 MOB: +91-9212504099, 9891180590</p> <p>E-MAIL: <a href="mailto:mittalsolicitors@gmail.com">mittalsolicitors@gmail.com</a></p>
	<p>MR. SANJEEV SABHARWAL, (STANDING COUNSEL)</p>	<p>CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1, NEW DELHI</p>	<p>MOB: 9810031680, 9910106949</p> <p>E-MAIL: <a href="mailto:Solicitor6@gmail.com">Solicitor6@gmail.com</a></p>
	<p>MR. MUKESH GUPTA, 'STANDING/NOMINATED COUNSEL'</p>		
<p>ORGANISING @ COMMONWEALTH GAMES 2010 DELHI</p>	<p>MR. SUSHIL DUTT SALWAN</p>	<p>OFF: FLAT NO.1, 47 PUSA ROAD NEW DELHI-110005</p> <p>CHAMBER: 226, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-03</p> <p>RES: 47 PUSA ROAD, FIRST FLOOR NEW DELHI-110005</p>	<p>PH: 25784776 FAX: 25821248</p> <p>PH: 23387445</p> <p>MOB: 9811044412 E-mail: <a href="mailto:ssalwan@lawyer.com">ssalwan@lawyer.com</a> <a href="mailto:sushil.salwan@gmail.com">sushil.salwan@gmail.com</a></p>

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EMAIL:- <a href="mailto:ceodelhi.hgr@gmail.com">ceodelhi.hgr@gmail.com</a>	SH. RAJEEV SHARMA, ADVOCATE	1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001 & CHAMBER NO. 298, WESTERN WINGH, TIS HAZARI COURT, DELHI-110054	E-MAIL: <a href="mailto:vakul_vinayak@hotmail.com">vakul_vinayak@hotmail.com</a>
<u>LETTER DATED: 01.07.2020</u>	MS. ANJANA GOSAIN, ADVOCATE	441, LAWYER'S CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003	E-MAIL: <a href="mailto:anjanagosainchambers@gmail.com">anjanagosainchambers@gmail.com</a>
PAKISTAN INTERNATIONAL AIRLINES (PIA)	M/S H.L. KUMAR & ASSOC.	36, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 150, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI,  87, LAWYERS CHAMBERS 2 <sup>nd</sup> FLOOR, TEHSIL BUILDING TIS HAZARI A-43 LAJPAT NAGAR-2 NEW DELHI-110024	PH: 23387756 PH.29836404-5, FAX. 29847174-5 e-mail : <a href="mailto:hlkumar@vsnl.com">hlkumar@vsnl.com</a>
PRASAR BHARTI, AIR & DOORDARSHAN	MR. RAJEEV SHARMA	OFF.: 35, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI  RES: M-11, GREATER KAILASH-I, NEW DELHI-110 048	(TEL: 2646 7030, 2642 0235) FAX: 51632662 E-MAIL: <a href="mailto:rajeevsharmalegal@hotmail.com">rajeevsharmalegal@hotmail.com</a>
PUNJAB & SIND BANK	MR. RAJAT ARORA, ADVOCATE M/S JAGAT ARORA & ASSOCIATES	CHAMBER NO. 143, DELHI HIGH COURT, SHERSHAH MARG, NEW DELHI	MOBILE : 9810176964

	(SOLICITORS & ADVOCATES)	RESI: "NAWAL KUNJ", H.NO. 132, SECTOR: 15-A, NOIDA-201301	RESI.: 0120-2511628, 2512158
	MS. KITTOO BAJAJ STANDING COUNSEL (SERVICE MATTERS)	OFF.: B-35, JANGPURA EXTENSION NEW DELHI  RES.: A-18, BRIJ VIHAR, SURYA NAGAR, GHAZIABAD (U.P.)	TEL.: 9891671638, 9212798015 EMAIL: <a href="mailto:kittubajaj@yahoo.com">kittubajaj@yahoo.com</a>
	SH. RAJESH KUMAR GAUTAM ADVOCATE "STANDING COUNSEL"   "LETTER DATED 08.01.2021"	B-230, BASEMENT, GREATER KAILASH-I, NEW DELHI-110048	OFF: 011-49404616 49403583 (M): 9811252434  EMAIL:- <a href="mailto:rajeshgautam@klmehta.net">rajeshgautam@klmehta.net</a> <a href="mailto:rajesh@gautamlawchambers.net">rajesh@gautamlawchambers.net</a> <a href="mailto:anant@gautamlawchambers.net">anant@gautamlawchambers.net</a>
	SH. SANTOSH KUMAR ROUT ADVOCATE STANDING COUNSEL  FOR A PERIOD FROM 07.12.2024 TO 06.12.2027 VIDE LETTER DATED 11.12.2024	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048  OFFICIAL ADDRESS: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT NEW DELHI-110001	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: <a href="mailto:advskrout71@gmail.com">advskrout71@gmail.com</a> <a href="mailto:advskrout@yahoo.com">advskrout@yahoo.com</a>
PUNJAB NATIONAL BANK	1. MR. ANKIT RAJ, ADVOCATE (D/3177/2012), STANDING COUNSEL  LETTER DATED 20.01.2026	A-13, LGF, LAJPAT NAGAR-III, NEW DELHI-110024  CHAMBER NO. 496, CHAMBER BLOCK II, HIGH COURT OF DELHI NEW DELHI-110003	MOBILE: 9968368407 EMAIL: <a href="mailto:adv.ankit.mail@gmail.com">adv.ankit.mail@gmail.com</a>
	2. MR. BRIJESH KUMAR TAMBER, ADVOCATE	J-28, JANPURA, EXTENSION, NEW DELHI-110014	MOBILE: 9891125411 EMAIL:

	(D/1432/2003) STANDING COUNSEL  LETTER DATED 20.01.2026	CHAMBER NO. 260, OLD CHAMBER BLOCK, HIGH COURT OF DELHI, NEW DELHI-110003	<a href="mailto:officeofbrijeshktamber@gmail.com">officeofbrijeshktamber@gmail.com</a> <a href="mailto:brijesh_tamber@hotmail.com">brijesh_tamber@hotmail.com</a>
PUNJAB WAKF BOARD	MR. KESHAV KAUSHIK	150-151, ANSAL CHAMBERS-II, 6, BHIKAJI CAMA PLACE, NEW DELHI-110 066	2619 2806 & 2865 8357 FAX: 865 8357 RES: 91-6345320 e-mail: <a href="mailto:keshavkaushik@mantraonline.com">keshavkaushik@mantraonline.com</a>
THE PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P. LTD. (PICUP) (Owned by Govt. of Uttar Pradesh) 'PICUP BHAWAN', GOMTI NAGAR, LUCKNOW-226010 (U.P.)	SAMHITA LEGAL, ADVOCATES & CONSULTANTS  (LETTER DTD. 21.07.2017 & 16.08.2017)	C-263, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048	PHONE-011-46305505 MOB: 9711060693, 9891845604 E-MAIL: <a href="mailto:info@samhitalegal.in">info@samhitalegal.in</a>
PRESIDENT'S SECRETARIAT  (RASHTRAPATI SACHIVALAYA)  (LETTER DT. 23.12.2016)	MR. SANJAY KUMAR SHANDILYA  (SERVICE OF NOTICE OR ADVANCE COPY OF PETITION WHERE THE PRESIDENT'S ESTATE IS ARRAYED AS A PARTY)	LB 9-10, GAURI SADAN, 5 HAILEY ROAD, NEW DELHI-110001	
PNB HOUSING FINANCE LIMITED  OFFICE: 9 <sup>TH</sup> FLOOR, ANTRIKSH BHAWAN, 22 KASTURBA GANDHI MARG, NEW DELHI-110001	SANJEEV SINGH & ASSOCIATES ADVOCATE NOMINATED COUNSEL	OFFICE: B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	PHONE NO. 011-41721591, 011-471721592 EMAIL: <a href="mailto:ssalawfirm@ssalawfirm.in">ssalawfirm@ssalawfirm.in</a> <a href="mailto:Cso.legal@pnbhousing.com">Cso.legal@pnbhousing.com</a>

	VIDE LETTER DATED 21.10.2021		
PHARMACY COUNCIL OF INDIA (A STATUTORY BODY UNDER THE MINISTRY OF HEALTH AND FAMILY WELFARE) GOVERNMENT OF INDIA	SHRI. AJAY KUMAR SINGH, ADVOCATE (ENROLMENT NO.- D/724/2005) STANDING COUNSEL  LETTER DATED 22.04.2024	OFFICE: D-21, LAJPAT NAGAR-I, NEW DELHI-110024	CONTACT NO.:9555556563, 9868909761  EMAIL: <a href="mailto:lawyerajay@gmail.com">lawyerajay@gmail.com</a>
PIRAMAL FINANCE LIMITED	1. KNM & PARTNERS, LAW OFFICES	OFFICE: IST FLOOR, THE GREAT EASTERN CENTRE, 70, BEHIND IFCI TOWER, NEHRU PLACE, NEW DELHI- 110019	PHONE: +911143115000 EMAIL: <a href="mailto:knm@knm.in">knm@knm.in</a>
	2. ARGUS PARTNERS	OFFICE: EXPRESS BUILDING, 2 <sup>ND</sup> FLOOR, 9-10, BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002	
	3. DHAVAL VUSSONJI & ASSOCIATES	OFFICE: DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI- 110019	
QUALITY COUNCIL OF INDIA	MR. VIKAS CHOPRA, ADVOCATE	21/31-G, MALL ROAD, DELHI-110054	MOB: 9212036118 PH : 011-23958107 EMAIL: <a href="mailto:vikaschopraadvocate@gmail.com">vikaschopraadvocate@gmail.com</a>
RAJYA SABHA SECRETARIAT	MR. SANDEEP KUMAR MAHAPATRA, ADVOCATE "NOMINATED COUNSEL"  IN RESPECT OF CIVIL LITIGATION AND SUCH OTHER CASES ENTRUSTED TO HIM FOR A PERIOD OF ONE YEAR W.E.F. 17.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.  LETTER DATED 12.02.2025	N 145-A, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048	
	MS. SANSRITI PATHAK, ADVOCATE NOMINATED COUNSEL	3 <sup>RD</sup> FLOOR 82, UDAY PARK, NEW DELHI-110049	

	FOR A PERIOD OF ONE YEAR WITH EFFECT FROM 14 <sup>TH</sup> MAY, 2026 OR UNTIL FURTHER ORDERS VIDE LETTER DATED 15.05.2026		
RAIL VIKAS NIGAM LTD. (RVNL)	MR. ANIL SETH	I-1796 B, CHITTRANJAN PARK, NEW DELHI-110019	Tel.No.26278822, 26274477 Mobile No. 9810073095 EMAIL: <a href="mailto:office@sethlawchambers.com">office@sethlawchambers.com</a>
RAILWAYS	1. MR. R.N. SINGH	CHAMBER NO. 540-541 PATIALA HOUSE COURT, NEW DELHI-110001	Tel: 23386464, Mob. 9868102646 Telefax: 23386565 E-mail: <a href="mailto:singhadvocate@hotmail.com">singhadvocate@hotmail.com</a>
	2.MR. JITENDRA KUMAR SINGH	401, GAUR GANGA-I, (IN FORNT OF VAISHALI METRO STATION), SECTOR- 4, VAISHALI (NCR) DISTT. GHAZIABAD U.P.-201012.	MOB: 9810260368 EMAIL: <a href="mailto:jksingh93@gmail.com">jksingh93@gmail.com</a>
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RAIL LAND DEVELOPMENT AUTHORITY	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011-26929794 e-mail: <a href="mailto:indranilghosh@iglegalfirm.com">indranilghosh@iglegalfirm.com</a>

RASHTRIYA SANSKRIT SANSTHAN (UNDER MINISTRY OF HUMAN RESOURCE & DEVELOPMENT)	MR. GYANPRAKASH, SOLICITOR & ADVOCATE "STANDING COUNSEL"  "LETTER DATED: 22.11.2019"	CHAMBER: 261, LAWYER'S CHAMBERS BLOCK, SAKET DISTRICT COURT COMPLEX, DELHI-110017  RESIDENCE: 532, II FLOOR, LANE NO 16, GURUDWARA ROAD, WEST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI-110092	E-MAIL: <a href="mailto:counselindia@gmail.com">counselindia@gmail.com</a> <a href="mailto:gyanprakashindia@gmail.com">gyanprakashindia@gmail.com</a>  MOBILE: +91-9810853602 +91-7703988898
RURUL ELECTRIFICATION CORORATION LTD.	MS. RAAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(PH.23387977,23384715) FAX: 011-22 44 3600
BITES LIMITED	MR. GOVIND S. CHATURVEDI, ADVOCATE  "NOMINATED COUNSEL"	OFFICE: CHAMBER NO. 408, PATIALA HOUSE, NEW DELHI  RESIDENCE: J-2/31, DLF PHASE-II, GURGAON, HARYANA	MOB: 9811092221 8178506260 EMAIL: <a href="mailto:gsc dlf@yahoo.co.in">gsc dlf@yahoo.co.in</a>
RESERVE BANK OF INDIA	MR. H.S. PARIHAR,ADV 'NOMINATED COUNSEL'  'LETTER DATED 30.07.2019'	103, LAWYER CHAMBER(OLD), SUPREME COURT COMPOUND, NEW DELHI-110001	TEL: 011-23747441/ 23747500 FAX: 011-23747441 E-MAIL: <a href="mailto:hamelparihar@rediffmail.com">hamelparihar@rediffmail.com</a> <a href="mailto:hamelparihar@gmail.com">hamelparihar@gmail.com</a>
	M/s. LEX ORBIS, SOLICITORS & ADVOCATES 'NOMINATED COUNSEL'  'LETTER DATED 30.07.2019'	MAILING ADDRESS: 709/710, TOLSTOY HOUSE, 15-17, TOLSTOY MARG, NEW DELHI- 110001	TELEPHONE NO.- +911123716565 EMAIL ADDRESS: <a href="mailto:mail@lexorbis.com">mail@lexorbis.com</a>
RELIGARE FINVEST LIMITED	SANJEEV SINGH & ASSOCIATES,ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOBILE NO. 9810122176 E-MAIL: <a href="mailto:ssalawfirm@ssalawfirm.in">ssalawfirm@ssalawfirm.in</a>
SOCIAL MEDIA INTERMEDIARIES	GOOGLE LLC		For You Tube: <a href="mailto:support-in@google.com">support-in@google.com</a>

{THE E-MAIL ADDRESS(ES) OF SOCIAL MEDIA INTERMEDIARIES (WHO ARE REGULARLY IMPEADED IN SUITS/PETITIONS FOR PASSING OF EFFECTIVE ORDERS AND THEIR COMPLIANCES) SO THAT ADVANCE SERVICE OF PAPER-BOOK IS EFFECTED UPON THEM AND A COUNSEL IS DEPUTED AT THE HEARING}			<u>For Google Pay:</u> <a href="mailto:nodal-gpay@google.com">nodal-gpay@google.com</a>
	META PLATFORMS INC.		<a href="mailto:fbgoindia@support.facebook.com">fbgoindia@support.facebook.com</a>
	WHATSAPP LLC		<a href="mailto:grievance_officer_wa@support.whatsapp.com">grievance_officer_wa@support.whatsapp.com</a>
	TELEGRAM		<u>Company mail id:</u> <a href="mailto:nodal-in@telegram.org">nodal-in@telegram.org</a> <u>Counsels:</u> <a href="mailto:anushka.sharda@khaitanco.com">anushka.sharda@khaitanco.com</a> , <a href="mailto:madhav.khosla@khaitanco.com">madhav.khosla@khaitanco.com</a>
	X CORP.		<u>Contact form:</u> <a href="https://help.x.com/en/forms/report-to-grievance-officer-india">https://help.x.com/en/forms/report-to-grievance-officer-india</a>
	LINKEDIN CORPORATION		<u>Counsels:</u> <a href="mailto:sjkumar@luthra.com">sjkumar@luthra.com</a> , <a href="mailto:abhishekks@luthra.com">abhishekks@luthra.com</a>
	REDDIT INC.		<a href="mailto:grievance-officer-in@reddit.com">grievance-officer-in@reddit.com</a>
	GODADDY.COM LLC		<a href="mailto:india_grievanceofficer@godaddy.com">india_grievanceofficer@godaddy.com</a>
REHABILITATION COUNCIL OF INDIA A STATUTORY BODY OF MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN) GOVERNMENT OF INDIA	[NOTE: ALL NOTICES/COPY OF WRIT PETITIONS/ APPLICATIONS ETC BE SENT ON THE OFFICIAL ADDRESS AND EMAIL OF THE COUNCIL]  LETTER DATED 21.09.2023	ADDRESS: REHABILITATION COUNCIL OF INDIA B-22, QUTUB INSTITUTIONAL AREA, NEW DLEHI-110016	EMAIL ID: <a href="mailto:legalsecr-ci-depwd@gov.in">legalsecr-ci-depwd@gov.in</a>
	MR. JAI PARKASH NAHAR,  ADVOCATE & LEGAL CONSULTANT/STANDING COUNSEL (ENROL. NO. D/788/1988)		

	LETTER DATED 21.09.2023		
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	2.MR. SHARAT KAPOOR	CHAMBER NO. 367, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI OFF: A-324, SECTOR-9, NOIDA (U. P.)	MOB.:9811051218
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	MS. ASTHA SHARMA, AOR &		

STATE OF WEST BENGAL	STANDING COUNSEL  LETTER DATED 22.09.2022		
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	MR. SANTOSH KUMAR ROUT, ADV STANDING COUNSEL  LETTER DATED:- 12.06.2019	CHAMBER NO 175, BLOCK-2, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110003	MOB.- 9990432878 EMAIL:- <a href="mailto:advskrout@yahoo.com">advskrout@yahoo.com</a>
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	5. MS. TATINI BASU, ADVOCATE STANDING COUNSEL  LETTER DATED 16.08.2025	ADDRESS: HOUSE NO. 251, SECOND FLOOR, SECTOR 15-A, NOIDA  CHAMBER NO. 475, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT	MOBILE: 9811215768 EMAIL: <a href="mailto:tatinibasu.adv@gmail.com">tatinibasu.adv@gmail.com</a>
STATE BANK OF BIKANER & JAIPUR [LETTER DTD.09.07.14]  [ZONAL OFFICE AT DELHI CHIEF MANAGER DGM SECTT., AHIMSA BHAWAN, SHANKAR ROAD, NEW RAJINDER NAGAR, DELHI-60]	1. MR. RAJEEV AGARWAL [NOMINATED COUNSEL]	LAWYERS' CHAMBERS, Y-57 & 58, CIVIL WING, TIS HAZARI COURTS, DELHI-110054	TEL.: 011-23946629 (O) EMAIL: <a href="mailto:lawyersinc@rediffmail.com">lawyersinc@rediffmail.com</a>
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	MR. SUSHANT KUMAR BHADURI, ADVOCATE  EMPANELLED FOR A PERIOD OF 3 YEARS i.e., TILL JUNE 2025 VIDE LETTER DATED 01.09.2022	CHAMBER NO. 309, LAWYER'S CHAMBER BLOCK-III, SHER SHAH ROAD DELHI HIGH COURT NEW DELHI-110503	MOBILE: 9810439195 EMAIL: <a href="mailto:sushant.bhaduri@gmail.com">sushant.bhaduri@gmail.com</a>
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STATE OF JAMMU AND KASHMIR	MR. SUHAIL AHMAD MALIK "STANDING COUNSEL"	OFFICE: 5, PRITHVI RAJ ROAD, NEW DELHI-110003	Mobile: 9999964750, 8826966689 EMAIL: <a href="mailto:chambersofsuhailmalik@gmail.com">chambersofsuhailmalik@gmail.com</a>
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	SENIOR STANDING COUNSEL	SHAKTI NAGAR, DELHI-110007	23843838,23843637 MOB.:9899003292
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SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI)	<p>SHRI. MOHD. MOONIS ABBASI, ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 13.01.2023</p>	<p>ADDRESS: 201, M.C. SETALVAD BLOCK, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>MOBILE: 9711350800, EMAIL: <a href="mailto:monisabbasi@gmail.com">monisabbasi@gmail.com</a></p>
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	MR. SANTOSH KUMAR ROUT, ADVOCATE D/170/1998 STANDING COUNSEL  FOR A PERIOD 27.10.2025 TO 26.10.2026 VIDE LETTER DATED 27.10.2025	ADDRESS: C-3/19, SAFDURJUNG DEVELOPMENT AREA, NEW DELHI-110016	MOBILE: 9990432878 EMAIL: <a href="mailto:advskrout71@gmail.com">advskrout71@gmail.com</a>
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SHRI RAM COLLEGE OF COMMERCE (UNIVERSITY OF DELHI) LETTER RECEIVED ON 15.01.2016			
STATE BANK OF PATIALA  (LETTER RECD. ON 11.07.2016)  (LETTER DTD. 19.07.2016)	M/S R.P. KAPUR & CO.         ----- MR. ANIL KUMAR SANGAL  -----	CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI  CHAMBER NO. 2, SUPREME COURT, TILAK MARG, NEW DELHI-110001  OFF.: C-52, NEETI BAGH, LEVEL II, KHEL GAON MARG, NEW DELHI- 110049  ----- 226, LAWYERS NEW CHAMBER, SETELVAD BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI  -----	MOBILE: 9711161241 T/F- 011 23073360 email:  T- 011 23388443, T/F- 011 23383541  T- 011 41740234/ 46529111 T/F 26561400  <a href="mailto:rajiv@rpklaw.com">rajiv@rpklaw.com</a>  -----

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PARLIAMENT OF INDIA SANSAD TELEVISION	SHRI. JAGDISH CHANDRA SOLANKI, ADVOCATE NOMINATED COUNSEL  FROM 21.04.2026 FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 23.04.2026	K 40, 3 <sup>RD</sup> FLOOR, JUNGPURA EXTENSION, NEW DELHI-110024	

SHRIRAM TRANSPORT FINANCE COMPANY LTD. LETTER DATED: 15 <sup>TH</sup> JULY,2019	MR. SHANKAR KUMAR JHA, ADV, 'NOMINATED COUNSEL'	E-128,LGF, EAST OF KAILESH, NEW DELHI,	MOB:- 9811706171 EMAIL:- <a href="mailto:skjhalawyer@gmail.com">skjhalawyer@gmail.com</a> <a href="http://www.advocateshankarjha@gmail.com">www.advocateshankarjha@gmail.com</a>
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UNIVERSITY GRANTS COMMISSION  [LETTER DTD. 12.05.2015]	MR. APOORV KURUP	A-2/141, LOWER GROUND FLOOR SAFDARJUNG ENCLAVE NEW DELHI-110029	MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: <a href="mailto:office@akurup.com">office@akurup.com</a>
NOTE: THE COPY OF WRIT PETITION/ ORDERS/OTHER DOCUMENTS RELATED TO THE MATTERS PERTAINING TO UGC MAY BE DIRECTLY FORWARDED	1. SH. OM PRAKASH, ADVOCATE EMPANELLED ADVOCATE  "LETTER DATED 31.03.2023"		EMAIL: <a href="mailto:oplawassociates@gmail.com">oplawassociates@gmail.com</a>  MOB: 9540670100

<p>TO THIS OFFICE THROUGH EMAIL i.e., ON <a href="mailto:legalbureauugc@gmail.com">legalbureauugc@gmail.com</a></p> <p>"LETTER DATED 31.03.2023"</p>	<p>2. SH. RAVIKESH KUMAR SINHA, ADVOCATE EMPANELLED ADVOCATE</p> <p>"LETTER DATED 31.03.2023"</p>		<p>EMAIL: <a href="mailto:ravikeshksinha@gmail.com">ravikeshksinha@gmail.com</a></p> <p>MOB: 9350806823</p>
	<p>3. SH. ANSHUMAN SHARMA, ADVOCATE EMPANELLED ADVOCATE</p> <p>"LETTER DATED 31.03.2023"</p>		<p>EMAIL: <a href="mailto:aslawsoffice@gmail.com">aslawsoffice@gmail.com</a></p> <p>MOB: 9910207302</p>
	<p>SH. PARMANAND GAUR, ADVOCATE, STANDING COUNSEL</p> <p>"FOR A PERIOD OF THREE YEARS W.E.F. 01.01.2023 VIDE LETTER DATED 28.02.2023 &amp; 31.03.2023"</p>	<p>ADDRESS: CHAMBER NO. 221, C.K. DAPHTARY BLOCK SUPREME COURT OF INDIA DELHI-110001</p>	<p>EMAIL: <a href="mailto:parmanandgauroffice@gmail.com">parmanandgauroffice@gmail.com</a> <a href="mailto:parmanandgaur@gmail.com">parmanandgaur@gmail.com</a></p> <p>MOB: 9999855715 9312242835</p>
<p>THE DELHI COUNCIL FOR PHYSIOTHERAPY AND OCCUPATIONAL THERAPY</p>	<p>MR. PRAVEEN KHATTAR, ADVOCATE</p>	<p>164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003.</p> <p>CHAMBER NO. 21, WESTERN WING, TIS HAZARI COURTS, DELHI-110054.</p>	
<p>THE INTERNATIONAL CENTRE FOR ALTERNATE DISPUTE RESOLUTION</p>	<p>MR. GAGANMEET SACHDEVA, STANDING COUNSEL</p> <p>LETTER DATED 05.08.2024</p>		<p>MOBILE: 9582055425</p> <p>EMAIL: <a href="mailto:gaganmeet3@gmail.com">gaganmeet3@gmail.com</a></p>
<p>TELECOM REGULATORY AUTHORITY OF INDIA GOVERNMENT OF INDIA</p>	<p>1. SHRI ARJUN NATARAJAN, ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 27.01.2022</p>	<p>D-36, LOWER GROUND FLOOR (LGF), JANGPURA EXTENSION NEW DELHI-110 014</p>	<p>EMAIL: <a href="mailto:adv.arjunnatarajan@gmail.com">adv.arjunnatarajan@gmail.com</a></p> <p>MOBILE: 9899640295</p>
	<p>2. MR. AMIT SHUKLA, ADV (PANEL COUNSEL GROUP-1)</p> <p>LETTER DATED 09.06.2025</p>	<p>OFFICE: D-54, SECTOR-48, NOIDA, G.B. NAGAR, U.P. 201303</p>	<p>EMAIL: <a href="mailto:amit.shukla@lexweb.in">amit.shukla@lexweb.in</a></p> <p>Mobile: 9999933220 9999333220</p>

TATA POWER DELHI DISTRIBUTION LTD.  (FORMERLY NORTH DELHI POWER LTD.)	MR. MANISH KUMAR SRIVASTAVA, ADVOCATE STANDING COUNSEL  LETTER DATED 27.08.2023	ADDRESS: C-2/14, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	MOBILE: 9871102052 EMAIL: <a href="mailto:mansri25@gmail.com">mansri25@gmail.com</a> <a href="mailto:Service.tpddl@gmail.com">Service.tpddl@gmail.com</a>
TATA CAPITAL LIMITED (TCL)  TATA CAPITAL FINANCIAL SERVICES LIMITED (TCFSL)  (TATA CAPITAL FINANCIAL SERVICES LIMITED MERGED IN TATA CAPITAL LIMITED)	MR. VARUN BEDI, ADVOCATE ENROLL NO.: P/983/2000 STANDING COUNSEL  LETTER DATED 22.08.2024	OFFICE AT : 487/17, SCHOOL ROAD, PEERAGARHI, PASCHIM VIHAR, NEW DELHI-110087	MOBILE: 8285672608 EMAIL: <a href="mailto:advocatevarunbedi@gmail.com">advocatevarunbedi@gmail.com</a>
TATA CAPITAL HOUSING FINANCE LIMITED	MR. VARUN BEDI, ADVOCATE ENROLL NO.: P/983/2000 STANDING COUNSEL  LETTER DATED 22.08.2024	OFFICE AT : 487/17, SCHOOL ROAD, PEERAGARHI, PASCHIM VIHAR, NEW DELHI-110087	MOBILE: 8285672608 EMAIL: <a href="mailto:advocatevarunbedi@gmail.com">advocatevarunbedi@gmail.com</a>
TATA MOTORS FINANCE LIMITED (FORMERLY KNOWN AS SHEBA PROPERTIES LIMITED) (Letter dt. 11.09.2018)	MR. M.A.VENKATA SUBRAMANIAN, ADVOCATE	CHAMBER No.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001  <u>ALSO AT:-</u> B-304, APEX APARTMENTS, GHS-3, SECTOR-45, GURGAON-122003	MOB: 9810239044
TATA MOTORS FINANCE SOLUTIONS LIMITED (FORMERLY RAJASTHAN LEASING PRIVATE LIMITED) (Letter dt. 11.09.2018)	MR. M.A.VENKATA SUBRAMANIAN, ADVOCATE	CHAMBER No.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001  <u>ALSO AT:-</u> B-304, APEX APARTMENTS, GHS-3, SECTOR-45, GURGAON-122003	MOB: 9810239044
TOURISM FINANCE CORPORATION OF INDIA LTD.	M/s KESAR DASS B. & ASSOCIATES, CORPORATE & COMMERCIAL LAWYERS	15, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-24319971-72 EMAIL: <a href="mailto:sanjay.bhatt@kesardass.org">sanjay.bhatt@kesardass.org</a> <a href="mailto:abhishek.anand@kesardass.org">abhishek.anand@kesardass.org</a> <a href="mailto:del.office@kesardass.org">del.office@kesardass.org</a>

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TMF HOLDINGS LIMITED (Formerly known as Tata Motors Finance Limited) [Letter dt. 19.09.2018]	MR. M.A.VENKATA SUBRAMANIAN,ADV	CHAMBER NO.113,R.K.JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX,NEW DELHI-1 <u>ALSO AT:</u> B-304,APEX APARTMENTS,GHS-3, SECTOR-45,GURGAON-122003	MOB:9810239044
UNION PUBLIC SERVICE COMMISSION	MR. RAJINDER NISCHAL	CHAMBER NO.198, PATIALA HOUSE COURTS  RES.: E-17, BALI NAGAR NEW DELHI-110 015  OFFICE: G-81, BALI NAGAR NEW DELHI-110 015	PHONE 2338 4876 MOBILE 9811255339 & 9811363511  PHONE: 2541 3975 AND 511 7435  PHONE 541 7165
	MR. RAVINDER AGARWAL, ADV "NODAL COUNSEL"  LETTER DATED 15.02.2024	OFFICE: C-70, NIZAMUDDIN EAST, NEW DELHI-110013	EMAIL: <a href="mailto:office.advravinder@gmail.com">office.advravinder@gmail.com</a> Mobile: 9810056263
	MR. V. SENTHIL KUMAR, ADVOCATE  PANEL COUNSEL  FOR A PERIOD OF ONE YEAR i.e., UPTO 30.04.2016 OR TILL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 21.04.2025	18, LAWYER'S CHAMBER, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001	MOBILE: 9868375873 EMAIL: <a href="mailto:senthiljuris@gmail.com">senthiljuris@gmail.com</a>
UNIVERSITY OF DELHI	1. MR. MOHINDER J.S. RUPAL "NOMINATED/STANDING COUNSEL"  "LETTER DATED 07.04.2021"	CHAMBER NO. 212 A,BLOCK III, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI - 110003	MOB. NO. 9811151216  EMAIL: <a href="mailto:rupalmohinder@gmail.com">rupalmohinder@gmail.com</a>

UNION BANK OF INDIA	MR. O.P. GAGGAR	490, LAWYERS CHAMBERS, BLOCK-II HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-1100003	TEL.: (011) 23074100 MOB.: 9810185751)  EMAIL: <a href="mailto:opgaggar@gmail.com">opgaggar@gmail.com</a>
	MR. SANJEEV SAGAR  STANDING COUNSEL (LETTER RECD. ON 04.03.2017)	CHAMBER No. 210, 3 <sup>RD</sup> BLOCK, 2 <sup>ND</sup> FLOOR, DELHI HIGH COURT, DELHI  SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092	MOB.: 9811016162 TEL.:22377840,22375422, 47543981 Email: <a href="mailto:sanjivsagar@gmail.com">sanjivsagar@gmail.com</a> ; <a href="mailto:sagarandsagar@live.com">sagarandsagar@live.com</a> <a href="mailto:sanjeev@sagarlawoffice.com">sanjeev@sagarlawoffice.com</a>
	MR. SANTOSH KUMAR ROUT, ADVOCATE, 'STANDING COUNSEL'  LETTER DATED: 22.03.2019	OFFICE: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048  CHAMBER NO. 175, NEW CHAMBER BLOCK-II, HIGH COURT BUILDING, DELHI HIGH COURT	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: <a href="mailto:advskrout71@gmail.com">advskrout71@gmail.com</a> <a href="mailto:advskrout@yahoo.com">advskrout@yahoo.com</a>
	MR. SAMARENDRA KUMAR, ADVOCATE 'STANDING COUNSEL'  (LETTER DATED 08.06.2020)	3/1, FIRST FLOOR, STREET NO.4 INDIRA VIKAS COLONY NEAR NIRANKARI PUBLIC SCHOOL DELHI-110009	MOB: 9999114922, 8368428671 9818127495 OFFICE NO: 011-79628964 EMAIL: <a href="mailto:Samarendrakradv@yahoo.com">Samarendrakradv@yahoo.com</a>
UTTAR PRADESH FINANCIAL CORPORATION	MR. ASHOK KUMAR SINGH  MR. AMIT GUARAV SINGH	40-D, K BLOCK, SAKET, NEW DELHI  B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI - 110016	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535  MOB:- 9818189391

	<p>-----  MR. LUV KUMAR AGGARWAL,  (PANEL COUNSEL)  -----</p> <p>MR. CHHINNBHAL SINGH  CHAUHAN,  (PANEL COUNSEL)</p>	<p>-----  6-C, DDA FLATS, BOULEVARD ROAD,  DELHI-54  -----</p> <p>B-1/23A, FIRST FLOOR, HAUZ KHAS,  NEW DELHI</p>	<p>-----  MOBILE: 09868206476  -----</p> <p>MOBILE:09818189391</p>
U.P. STATE BRIDGE CORPORATION LIMITED	<p>SH. SYED MOHAMMAD  KHURSHEED, ADVOCATE  (ENROL. NO. D-5045/2018)  AS COUNSEL</p> <p>FOR A PERIOD OF ONE YEAR  W.E.F.25-06-2024 TO  24-06-2025 VIDE LETTER DT.  26.06.2024</p>		MOBILE: (+91) 8840771274
	<p>SH. DIVYANK DUTT DWIVEDI,  ADVOCATE  (ENROL. NO. D/3843/2022)  AS COUNSEL</p> <p>FOR A PERIOD W.E.F.  20.12.2024 TO 19.12.2025  VIDE LETTER DATED  20.12.2024</p>		MOBILE: 9415651229
	<p>SH. ANIL KUMAR JHA,  ADVOCATE  (ENROL. NO. D/13960/2003)  AS A COUNSEL</p> <p>FOR A PERIOD OF ONE YEAR  W.E.F. 15.12.2025 TO  14.12.2026 VIDE LETTER  DATED 16.12.2025</p>	<p>FLAT NO. 185,  SAMRAT APARTMENT,  VASUNDHARA ENCLAVE,  DELHI-110096</p>	
	<p>SH. PRASHANT KUMAR MISHRA,  ADVOCATE  (ENROL. NO. UP-17832/2021)  AS A COUNSEL</p>	<p>I-2, KASTURBA NIKETAN  LAJPAT NAGAR,  NEW DELHI-110022</p>	<p>MOB: 91-8419044648  8299184369</p>

	FOR A PERIOD OF ONE YEAR W.E.F. 21.01.2026 TO 20.01.2027 VIDE LETTER DATED 22.01.2026		
UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION (UPSICD)  (LETTER DTD.01.05.2014)	1. MR. DIPESH SHARMA "RETAINER" [AUTHORISED TO RECEIVE NOTICES, ETC.] ----- 2. MS. ANANYA PANDEY "RETAINER" [AUTHORISED TO RECEIVE NOTICES, ETC.]	10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001  ----- 10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001	MOB.: 9999315777  ----- MOB.: 9560537230
UTTAR PRADESH SCHEDULED CASTES FINANCE AND DEVELOPMENT CORPORATION LTD.  (OFFICE ORDER DT. 05.07.2017) (LETTER DT.27.04.2018)	MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]	ADD: A-704, RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD (U. P.)  OFFICE: B-101, SECTOR-51, NOIDA- 201301	MOB: 9999933220, 9999333220  EMAIL: amit.shukla@lexwe b.in
UTTAR PRADESH STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED (UPSCIDC) (LETTER DT.31.03.2018)	MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]	ADD: A-704, RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD (U. P.)  OFFICE: B-101, SECTOR-51, NOIDA- 201301	MOB: 9999933220, 9999333220  EMAIL: <a href="mailto:amit.shukla@lexweb.in">amit.shukla@lexweb.in</a>
UTTRAKHAND TRANSPORT CORPORATION (LETTER DT. 08.03.2018)	1. MS. GARIMA PRASAD 2. MS. VANDANA BHATIA 3. MR. HARISH CHANDRA PANT  (FOR A PERIOD OF THREE YEARS OR TILL FURTHER ORDERS)		

UTTAR PRADESH TRANSPORT CORPORATION,LUCKNOW	SHRI SHADAB KHAN PANEL ADVOCATE  LETTER DATED 15.06.2021	B-10, GREEN PARK EXTENSION, NEW DELHI-16	PHONE:011 46082590 MOB: 9540625322, 9999944851
TRANSPORT CORPORATION HEADQUARTER, LUCKNOW	MR. PRATEEK DHADA,ADVOCATE PANEL ADVOCATE  LETTER DATED 09.12.2021	ADDRESS: D-1/16, RAVINDRA NAGAR, NEW DELHI-110003	MOBILE: 9953929705
	MS. STHAVI ASTHANA, ADVOCATE  LETTER DATED 13.09.2023	C-01/131, MOTI BAGH, SHANTI PATH, DELHI-110021	MOBILE: 9711116034
UTI INFRASTRUCTURE TECHNOLOGY AND SERVICES LIMITED LETTER DT. 21.05.2018	SANJAY RPK LAW	CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI-110049	TEL:011-23388443,23383541,46529111
U.P. JAL VIDYUT NIGAM LIMITED, LUCKNOW.  'LETTER DATED 04.05.2019'	PRADEEP MISHRA, ADV. 'STANDING COUNSEL'  IN CASE NO 405/2018 (U.P. JAL VIDUT NIGAM LTD. VS. CROMPTON GREAVES POWER AND INDUSTRIAL SOLUTION LTD.)		
UTTAR PRADESH POLLUTION CONTROL BOARD	MR. ARVIND KUMAR, ADVOCATE  LETTER DATED 10.08.2022	B-3, FIRST FLOOR, JUNGPURA EXTENTION, NEW DELHI-110014	
UCO BANK	MR. SARFARAZ KHAN,ADVOCATE STANDING COUNSEL  LETTER DATED 15.01.2024 (FOR A PERIOD OF ONE YEAR WITH EFFECT FROM 07.09.2023)	CHAMBER: 214, LAWYER'S CHAMBER BLOCK-1, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003.  OFFICE: FLAT NO. 11-S, DDA SFS FLATS, SECTOR-7, JASOLA, NEW DELHI-110025.	PH: 011-23384153 (CHAMBER) 011-49028200 (OFFICE)  MOB: 9899140169  E-MAIL: <a href="mailto:sarfarazadv@yahoo.co.in">sarfarazadv@yahoo.co.in</a>

UCO BANK	MR. RAJESH RATTAN, ADVOCATE, STANDING COUNSEL  LETTER DATED 07.08.2025	ADDRESS: R-6A, FIRST FLOOR, GREEN PARK EXTENSION,  NEW DELHI-110016	MOBILE: 9810218488, EMAIL: <a href="mailto:rajeshrattan66@gmail.com">rajeshrattan66@gmail.com</a>
VIJAYA BANK	MR. KUSH SHARMA, ADVOCATE 'NOMINATED COUNSEL'	LAWYERS' CHAMBER No. 385, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003	
XANDER FINANCE PVT. LTD.	MR. ANGAD VARMA,ADVOCATE DUA ASSOCIATES	OFFICE: 704-705, GLOBAL BUSINESS PARK, TOWER 'B', M.G. ROAD, GURAGON-122002	MOB: +91 9810260505 EMAIL: <a href="mailto:angad@duaassociates.com">angad@duaassociates.com</a>
YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	R.R. ASSOCIATES [LAW FIRM] "NOMINATED ON TEMPORARY PANEL"	OFFICE: 6-C, DDA FLATS, BOULEVARD ROAD, DELHI-110054	PHONE: 011-23-989-989 e-mail: <a href="mailto:rr.associates.co@gmail.com">rr.associates.co@gmail.com</a>

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